
Vol. XXXIII

December, 2019

No. 12

News digest

▪
*a monthly digest of news
for the law maker*
▪

**PREPARED BY
THE SECRETARIAT OF THE KERALA LEGISLATURE**

NEWS DIGEST

VOL. XXXIII

No. 12

December 2019

CONTENTS

	<u>PAGES</u>
I KERALA NEWS -	1-20
II NATIONAL NEWS -	21-41
III NEWS FROM OTHER STATES AND UNION TERRITORIES -	42-59
IV INTERNATIONAL NEWS -	60-76

ABBREVIATIONS USED

ദി.	-	ദീപിക
മാ.	-	മാതൃഭൂമി
എ.	-	എക്സ്പ്രസ്സ്
കേ.കൗ.	-	കേരളകൗമുദി
ദേ.	-	ദേശാഭിമാനി
മ.മ.	-	മലയാള മനോരമ
മാധ്യ.	-	മാധ്യമം
മം.	-	മംഗളം
ജന്മ.	-	ജന്മഭൂമി
ച.	-	ചന്ദ്രിക
B.T.	-	Business Times
H.	-	The Hindu
P.	-	The Pioneer
N.I.E	-	The New Indian Express
I.E.	-	The Indian Express
T.O.I.	-	The Times of India
F.E.	-	Financial Express
E.T.	-	The Economic Times
S.	-	The Statesman
T.	-	The Telegraph

സംസ്ഥാനവാർത്തകൾ

കൈക്കൂലി കുറഞ്ഞ സംസ്ഥാനങ്ങളിൽ കേരളം ഒന്നാമത്

രാജ്യത്ത് കൈക്കൂലി കുറഞ്ഞ സംസ്ഥാനങ്ങളിൽ കേരളം ഒന്നാംസ്ഥാനത്ത്. ലോക്കൽ സർക്കിൾസ്, ട്രാൻസ്പരൻസി ഇന്റർനാഷണൽ ഇന്ത്യ എന്നീ സംഘടനകളുടെ ‘ ഇന്ത്യ കറപ്ഷൻ സർവ്വേ - 2019’ റിപ്പോർട്ടിലാണ് ഈ കണ്ടെത്തൽ. രാജസ്ഥാനാണ് കൈക്കൂലിയിൽ മൂന്നിൽ. രാജ്യത്താകെ 51 ശതമാനം പേർക്ക് കൈക്കൂലി നൽകേണ്ടിവന്നു. അഴിമതി തടയാൻ ശക്തമായ സംവിധാനമില്ലെന്നും കള്ളപ്പണത്തിന്റെ കുത്തൊഴുക്ക് തടയാനായിട്ടില്ലെന്നും സർവ്വേ ചൂണ്ടിക്കാട്ടി. കേരളത്തിൽനിന്ന് സർവ്വേയിൽ പങ്കെടുത്ത 90 ശതമാനം പേരും കൈക്കൂലി നൽകാതെ സേവനം ലഭിച്ചതായി പ്രതികരിച്ചു. കൈക്കൂലി നൽകേണ്ടി വന്നവരുടെ എണ്ണത്തിൽ മുൻ വർഷത്തെ അപേക്ഷിച്ച് കുറവുണ്ടായി. മുൻ സർവ്വേയിൽ കൈക്കൂലി നൽകിയതായി 31 ശതമാനം പേർ അവകാശപ്പെട്ടിരുന്നു.

(ഭേ., 01/12)

കിരീടം ചൂടി വീണ്ടും പാലക്കാട്; കണ്ണൂരും കോഴിക്കോടും രണ്ടാമത്

അവസാന നിമിഷംവരെ ആകാംക്ഷ നീണ്ട സംസ്ഥാന സ്കൂൾ കലോത്സവത്തിൽ കലാകിരീടത്തിൽ മുത്തമിട്ട് പാലക്കാട്. മത്സരം ജനകീയ ഉത്സവമാണെന്ന് തെളിയിച്ച കലോത്സവത്തിൽ 951 പോയിന്റുമായാണ് പാലക്കാട് രണ്ടാം വട്ടവും ജേതാക്കളായത്. 949 പോയിന്റുമായി കോഴിക്കോടും കണ്ണൂരും രണ്ടാംസ്ഥാനം പങ്കിട്ടു. തൃശൂരാണ് (940) മൂന്നാം സ്ഥാനത്ത്. പ്രളയാനന്തരം അതിജീവനത്തിന് ഊർജ്ജമേകി കഴിഞ്ഞ ആലപ്പുഴ കലോത്സവത്തിൽ സ്വർണക്കപ്പ് വേണ്ടെന്നുവച്ചതിനാൽ ഒന്നാംസ്ഥാനത്തെത്തിയിട്ടും പാലക്കാടിന് കപ്പ് ലഭിച്ചിരുന്നില്ല. വീണ്ടും ജേതാക്കളായി 117 പവൻ സ്വർണക്കപ്പിൽ മുത്തമിട്ടപ്പോൾ ഇരട്ടിമധുരമായി.

(ഭേ., 01/12)

പോലീസ് സഹായം ഏതുനേരവും: 112 ൽ വിളിക്കാം

രാത്രിയോ പകലോ ആകട്ടെ ഏത് അടിയന്തരഘട്ടത്തിലും പോലീസിന്റെ സഹായം ലഭിക്കാനുള്ള ടോൾ ഫ്രീ നമ്പർ 112. പോലീസ് ആസ്ഥാനത്തെ കമാൻഡ് സെന്ററിലാണ് സന്ദേശം ലഭിക്കുക. ലൊക്കേഷൻ തിരിച്ചറിഞ്ഞ് തൊട്ടടുത്തുള്ള പോലീസ് സ്റ്റേഷനിൽനിന്ന് പോലീസ് ഉടനേത്തും. നമ്പർ ഡയൽ ചെയ്യാൻ കഴിയാത്ത സാഹചര്യമാണെങ്കിൽ മൊബൈൽ ഫോണിന്റെ പവർ ബട്ടൺ 3 തവണ അമർത്തിയാലും പോലീസിന് സന്ദേശം ലഭിക്കും. സ്ത്രീകൾക്ക് അടിയന്തര സാഹചര്യങ്ങളിൽ സഹായത്തിന് പിങ്ക് പട്രോൾ പോലീസ്: നമ്പർ 1515.12 ഇന്ത്യ എന്ന മൊബൈൽ ആപ്പും സഹായത്തിനുണ്ട്. ഈ ആപ്പിലെ പാനിക് ബട്ടൺ അമർത്തിയാലും കൺട്രോൾ സെന്ററിൽ സഹായാഭ്യർഥന എത്തും.

(മ.മ., 02/12)

എടിഎം, ലൈസൻസ്, റേഷൻ... ഇനി ഒറ്റ കാർഡ്

എടിഎം കാർഡ്, ഡ്രൈവിങ് ലൈസൻസ്, റേഷൻ കാർഡ് ഉൾപ്പെടെ 20 സേവനങ്ങൾ വരെ ഒറ്റ കാർഡിൽ ലഭ്യമാക്കുന്ന പദ്ധതി നടപ്പാക്കാൻ കേരളം ഒരുങ്ങുന്നു. ആദ്യഘട്ടത്തിൽ ഡെബിറ്റ് കാർഡിനൊപ്പം ഡ്രൈവിങ് ലൈസൻസ് സേവനം മാത്രമാകും ലഭിക്കുക. സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയാണ് ആദ്യഘട്ടത്തിൽ

സംസ്ഥാന സർക്കാരുമായി സഹകരിച്ച് കാർഡ് പുറത്തിറക്കുക. ഇതിനായി കാർഡിന്റെ മാതൃക തയ്യാറാക്കി സർക്കാരിനു സമർപ്പിച്ചു.കേന്ദ്രസർക്കാർ ഒരു രാജ്യം, ഒരു കാർഡ് പദ്ധതി നേരത്തെ പ്രഖ്യാപിച്ചെങ്കിലും തുടർനടപടികൾ ഉണ്ടായില്ല.സംസ്ഥാന ഗതാഗതവകുപ്പ് ഇക്കാര്യത്തിൽ മുൻകയ്യെടുത്താണ് എസ്ബിഐയുമായി ചർച്ച നടത്തി കാർഡ് തയ്യാറാക്കിയത്.

(മ.മ., 02/12)

കേരളാ പോലീസ് ഇനി ഹെലികോപ്റ്ററിൽ പറക്കും

കേരളാ പോലീസ് ഹെലികോപ്റ്റർ വാടകയ്ക്ക് എടുക്കുന്നു.ഏറെ നാളത്തെ ആലോചനയ്ക്ക് ശേഷമാണ് തീരുമാനം. ആദ്യം ഹെലികോപ്റ്റർ സ്വന്തമായി വാങ്ങാൻ തീരുമാനിച്ചിരുന്നെങ്കിലും സാമ്പത്തിക ബാധ്യത കണക്കിലെടുത്ത് തീരുമാനം ഉപേക്ഷിക്കുകയായിരുന്നു.ഡൽഹി ആസ്ഥനമായി പ്രവർത്തിക്കുന്ന പവൻഹൻസ് എന്ന കമ്പനിയിൽ നിന്നാണ് ഹെലികോപ്റ്റർ വാടകയ്ക്ക് എടുക്കുന്നത്. പ്രതിമാസം 20 മണിക്കൂർ ഉപയോഗിക്കാം. ഇതിന് പ്രതിമാസം ഒരു കോടി 44 ലക്ഷം രൂപയാണ്.കേന്ദ്രത്തിൽ നിന്ന് ലഭിക്കുന്ന ഫണ്ട് ഇതിനായി ഉപയോഗിക്കും. നക്സൽ വിരുദ്ധ പ്രവർത്തനങ്ങൾക്കും പ്രകൃതിക്ഷോഭ സമയത്തെ ആവശ്യങ്ങൾക്കും ഹെലികോപ്റ്റർ പ്രയോജനപ്പെടുത്താനാണ് തീരുമാനം. അടിയന്തിര ഘട്ടങ്ങളിൽ മുഖ്യമന്ത്രിയുടെ യാത്രയ്ക്കായും നൽകും.

(മാ., 03/12)

ഇടുക്കിക്ക് വേണം, വീട് വയ്ക്കാനും ജീവിക്കാനുമുള്ള സ്വാതന്ത്ര്യം

അതിജീവനത്തിനായുള്ള പോരാട്ടത്തിലാണ് ഇടുക്കി ജനത. കെട്ടിടനിർമ്മാണ നിയന്ത്രണത്തിന്റെ പേരിൽ നിയന്ത്രണങ്ങൾ ഒന്നൊന്നായി ഏർപ്പെടുത്തിയതോടെ ആശങ്കയുടെ നടുക്കടലിലാണു ജനം. സർക്കാർ ഓഗസ്റ്റ് 22 നും സെപ്റ്റംബർ 25 നും പുറത്തിറക്കിയ ഭൂവിനിയോഗ - നിർമ്മാണ നിയന്ത്രണ ഉത്തരവുകളാണ് ഇടുക്കിയിൽ പ്രതിഷേധം ആളിക്കത്തിച്ചത്. ജില്ലയിൽ വാണിജ്യ ആവശ്യങ്ങൾക്കായുള്ള എല്ലാ നിർമ്മാണ പ്രവർത്തനങ്ങളും തടയുന്ന സ്ഥിതി വന്നതോടെയാണു ചട്ടങ്ങൾ ഭേദഗതി ചെയ്യണമെന്ന ആവശ്യം ശക്തമായത്.1964 ലെ ചട്ടം പ്രാബല്യത്തിൽ വന്നപ്പോൾ ഉള്ള സ്ഥിതിയല്ല നിലവിലുള്ളത്. വർഷങ്ങളായി നടന്നിട്ടുള്ള വികസന പ്രവർത്തനങ്ങൾ കൂടി പരിഗണിച്ച് ഈ ചട്ടം കാലാനുസൃതമായി പരിഷ്കരിച്ചു നടപ്പാക്കണം എന്നതാണ് ഇടുക്കിയുടെ ആവശ്യം.

(മ.മ., 03/12)

പ്രകൃതിദുരന്തം ഇനി തദ്ദേശസ്ഥാപനങ്ങൾ നേരിടും ; രാജ്യത്ത് ആദ്യം

പ്രകൃതിദുരന്തം അതിജീവിക്കാനും പ്രതിരോധിക്കാനും സംസ്ഥാനത്തെ മുഴുവൻ തദ്ദേശഭരണ സ്ഥാപനങ്ങളും വാർഷിക പദ്ധതി തയ്യാറാക്കും. പ്രദേശത്തിന്റെ സാഹചര്യം പഠിച്ചും ഗ്രാമസഭകളുടെ നിർദ്ദേശം പരിഗണിച്ചുമാകും പ്രാദേശികതലത്തിലും ജില്ലാതലത്തിലും ‘ ഡിസാസ്റ്റർ മാനേജ്മെന്റ് പ്ലാൻ’ തയ്യാറാക്കുക. ഇത് അടുത്ത സാമ്പത്തികവർഷത്തെ വാർഷികപദ്ധതിയിൽ ഉൾപ്പെടുത്തും. കരട് പദ്ധതി തയ്യാറാക്കാനായി സാങ്കേതിക സഹായ സംഘം രൂപീകരിക്കും. ഇതിന് കില രണ്ടു ലക്ഷംപേരെ പരിശീലിപ്പിക്കും. രാജ്യത്ത് ആദ്യമായാണ് പ്രാദേശികതലത്തിൽ ദുരന്തനിവാരണ പദ്ധതി തയ്യാറാക്കുന്നത്.സംസ്ഥാനത്ത് സംസ്ഥാന ദുരന്തനിവാരണ അതോറിറ്റിയും പ്രാദേശികതലത്തിൽ കലക്ടർ അധ്യക്ഷനായ ജില്ലാ ദുരന്ത നിവാരണ അതോറിറ്റിയുമാണ് പ്രവർത്തനങ്ങൾ ഏകോപിപ്പിക്കുന്നത്.

(ഭേ., 04/12)

സമരദിനങ്ങൾ ഇനി ജോലിദിനം; മുടക്കമില്ലാതെ പെൻഷൻ കിട്ടും

സമരദിനങ്ങളും സർവീസ് ആയി പരിഗണിച്ച സർക്കാർ ജീവനക്കാർക്കു പെൻഷൻ നൽകാൻ സർക്കാരിന്റെ അനുമതി. 10 വർഷത്തെ മുൻകാല പ്രാബല്യത്തോടെയാണു തീരുമാനം. ഇതിനായി കേരള സർവീസ് ചട്ടത്തിൽ ഭേദഗതി വരുത്തി.സമരദിനങ്ങൾ ഡയസ്റ്റോൺ ആയി സർക്കാർ പ്രഖ്യാപിക്കുകയും അന്നു ഹാജരാകാത്ത ജീവനക്കാരുടെ സർവീസ് തടസ്സപ്പെട്ടു എന്നു രേഖപ്പെടുത്തുകയുമാണു കേരള സർവീസിലെ ചട്ടം 31 പ്രകാരം ഇതുവരെ ചെയ്തിരുന്നത്.ഇത്തരം ദിവസങ്ങൾ വേതനത്തിനോ ആനുകൂല്യങ്ങൾക്കോ ആർജ്ജിത അവധിക്കോ പെൻഷനോ പരിഗണിക്കേണ്ടതില്ല എന്നായിരുന്നു ഇതുവരെയുള്ള ചട്ടം.

(മ.മ., 04/12)

ട്രാഫിക് പിഴ 7 ദിവസത്തിനകം അടച്ചില്ലെങ്കിൽ ‘ വഴി’ യിലാകും !

ഗതാഗത നിയമലംഘനങ്ങൾക്കുള്ള പിഴ 7 ദിവസത്തിനകം അടയ്ക്കാതെ കരിവട്ടികയിലാകുന്ന വാഹനങ്ങൾ ജനവരി മുതൽ രാജ്യത്തെവിടെയും പിടികൂടും. ഇത്തരം വാഹനങ്ങൾ പൊലീസിന്റെയും മോട്ടോർ വാഹന വകുപ്പിന്റെയും ഇന്റർസെപ്റ്റർ വാഹനത്തിന്റെ 10 മീറ്റർ പരിധിയിലെത്തുമ്പോൾ ഉദ്യോഗസ്ഥർക്കു വിവരം ലഭിക്കും. പിഴ ഇ- ചലാൻ വഴി ഓൺലൈനിൽ അടച്ചാലേ തുടർയാത്ര അനുവദിക്കൂ. ട്രാഫിക് പ്ലാസകൾ കടക്കാനുള്ള ഫാസ്ടാഗിന്റെയും ജിപിഎസിന്റെയും കേന്ദ്ര സർക്കാരിന്റെ ‘ വാഹൻ സാരഥി’ സോഫ്റ്റ്‌വെയറിന്റെയും സഹായത്തോടെയാണു സംവിധാനം നടപ്പാക്കുന്നത്.ഇ ചലാൻ നടപ്പാക്കാനുള്ള നടപടിക്രമങ്ങളും ‘ വാഹൻ സാരഥി’ യിൽ വാഹന വിവരങ്ങൾ ചേർക്കുന്ന ജോലിയും കേരളത്തിൽ ഈ മാസം പൂർത്തിയാക്കും. പിഴയിടുമ്പോഴും അത് അടയ്ക്കുമ്പോഴും വിവരം സോഫ്റ്റ്‌വെയറിൽ ഉൾപ്പെടുത്തും.

(മ.മ., 04/12)

കെട്ടിടം നിർമ്മിക്കുന്നവർ 10 സെന്റിന് ഒരു മരമെങ്കിലും നടണം: കെട്ടിടനിർമ്മാണചട്ടം ഭേദഗതി

ഇനി കെട്ടിടം നിർമ്മിക്കുന്നവർ ചുറ്റും സ്ഥലമുണ്ടെങ്കിൽ മരങ്ങളും നടണം. കെട്ടിടം കഴിഞ്ഞു ബാക്കിയുള്ള സ്ഥലത്തു 10 സെന്റിന് ഒരു മരമെങ്കിലും നടണമെന്നാണു ഭേദഗതി ചെയ്ത കെട്ടിടനിർമ്മാണ ചട്ടത്തിലെ 76-ാം വകുപ്പിലെ വ്യവസ്ഥ. നഗരവനവൽക്കരണം പ്രോത്സാഹിപ്പിക്കുന്നതിന്റെ ഭാഗമായാണു നടപടി. ഒക്യുപൻസി സർട്ടിഫിക്കറ്റ് ലഭിച്ച് ഒരു വർഷത്തിനകമാണു മരം നടേണ്ടത്. സ്ഥലത്തു നിലവിൽ മരമുണ്ടെങ്കിൽ അതും കണക്കിലെടുക്കും. ഒറ്റ കുടുംബങ്ങൾ താമസിക്കുന്ന കെട്ടിടങ്ങൾക്ക് ഈ വ്യവസ്ഥ ബാധകമല്ല.തദ്ദേശ സ്ഥാപനങ്ങൾക്ക് ആവശ്യമെങ്കിൽ മരം നടാൻ കൂടുതൽ വ്യവസ്ഥകൾ ഉൾപ്പെടുത്താം.കെട്ടിടങ്ങൾക്കു നമ്പർ നൽകി 2 വർഷത്തിനു ശേഷം തദ്ദേശസ്ഥാപന സെക്രട്ടറി ഓഡിറ്റ് പരിശോധന നടത്തണം.വ്യവസായങ്ങൾ, വീടുകൾ, മതസ്ഥാപനങ്ങൾ എന്നിവയെ ഈ ചട്ടത്തിൽ നിന്ന് ഒഴിവാക്കിയിട്ടുണ്ട്.

(മ., 05/12)

മദ്യാംശമില്ലാത്ത വൈൻ നിർമ്മാണം തടയില്ല

വീടുകളിൽ മദ്യാംശമില്ലാത്ത വൈൻ തയ്യാറാക്കുന്നത് നിരോധിക്കാനോ നിരുത്സാഹപ്പെടുത്താനോ എക്സൈസ് വകുപ്പ് ഉദ്ദേശിച്ചിട്ടില്ലെന്ന് മന്ത്രി ടി പി രാമകൃഷ്ണൻ പറഞ്ഞു. ക്രിസ്മസ്, പുതുവത്സര ആഘോഷവേളകളിൽ വ്യാപകമായി അനധികൃത വൈൻ ഉൽപ്പാദനവും വിൽപ്പനയും നടക്കുന്നതായി റിപ്പോർട്ടുകൾ ലഭിച്ചിരുന്നു. അനധികൃതമായി വൈൻ ഉൽപ്പാദിപ്പിച്ച് വിൽക്കുന്നത് സമൂഹത്തിന് നല്ലതല്ല. ഇതൊഴിവാക്കാനാണ് പൊതുനിർദ്ദേശത്തിൽ ഇക്കാര്യം സൂചിപ്പിച്ചത്. ആചാരത്തിന്റെ ഭാഗമായുള്ള വീഞ്ഞ് ഉൽപ്പാദനവും ഉപയോഗവും തടയില്ല.

(ഭേ., 05/12)

വിള നാശം: സ്മാർട് ക്രോപ് ഇൻഷുറൻസ് വരണം

കാലാവസ്ഥാ വ്യതിയാനത്തെ തുടർന്നുള്ള വിളനാശത്തിനുള്ള ഇൻഷുറൻസ് സംവിധാനം കാര്യക്ഷമമാക്കാനും സുതാര്യമാക്കാനും ഇന്റർനെറ്റ് ഓഫ് തിങ്സ് (ഐഒടി) അധിഷ്ഠിത സ്മാർട് ക്രോപ് ഇൻഷുറൻസ് സംവിധാനം സംസ്ഥാനത്തു പരിഗണനയിൽ. പാലക്കാട് ജില്ലയിൽ കൊഴിഞ്ഞാമ്പാറ, പട്ടഞ്ചേരി, പെരുമാട്ടി തുടങ്ങിയ 7 സ്ഥലങ്ങളിൽ പൈലറ്റ് പദ്ധതി ആരംഭിക്കുന്നതിനു താൽപര്യപത്രം ക്ഷണിച്ചു. വിവിധ വിള ഇൻഷുറൻസുകൾ തീർപ്പാക്കാൻ കഴിയാതെ പോകുന്ന കാലതാമസം ഒഴിവാക്കാനാണ് പുതിയ സംവിധാനം. കേരള ഡവലപ്മെന്റ് ആൻഡ് ഇന്നവേഷൻ സ്ട്രാറ്റജിക് കൗൺസിലിന്റെ (കെ- ഡിസ്ക്) നേതൃത്വത്തിൽ പാലക്കാട് വിവിധ കേന്ദ്രങ്ങളിൽ പ്രാഥമിക പഠനം നടത്തിയിരുന്നു. ഓരോ പ്രദേശത്തെയും വർഷം മുഴുവനുള്ള കാലാവസ്ഥാ വ്യതിയാനങ്ങൾ ഉപഗ്രഹ ഡേറ്റ, ഐഒടി സെൻസറുകൾ എന്നിവ വഴി ശേഖരിച്ച് ബ്ലോക്ചെയിൻ സംവിധാനത്തിൽ രേഖപ്പെടുത്തുകയാണ് ഈ സംവിധാനത്തിൽ. ബ്ലോക്ചെയിനിൽ രേഖപ്പെടുത്തുന്നവ തിരുത്താൻ കഴിയില്ല. ഇൻഷുറൻസ് ക്ലെയിമുകൾ തീർപ്പാക്കുന്നതിന് ഈ വിവരശേഖരമാകും ആധാരമാക്കുക.

(മ.മ., 06/12)

ഹൈടെക് ക്ലാസ് റൂം: രാജ്യത്തെ ആദ്യസംസ്ഥാനമെന്ന നേട്ടത്തിലേക്ക് കേരളം

എല്ലാ സ്കൂളുകളിലും ഹൈടെക് ക്ലാസ് റൂം ഒരുക്കുന്ന രാജ്യത്തെ ആദ്യസംസ്ഥാനമെന്ന നേട്ടത്തിലേക്ക് കേരളം. ഹൈടെക് ക്ലാസ് റൂം പദ്ധതിയുടെ രണ്ടാം ഘട്ടവും പൂർത്തീകരണത്തിലേക്ക് എത്തുകയാണ്. ഒന്നു മുതൽ ഏഴുവരെ ക്ലാസുകളുള്ള 9,941 സ്കൂളുകളിൽ ഹൈടെക് ലാബുകൾ സ്ഥാപിക്കുന്ന പദ്ധതിയും പൂർണ്ണമായി. 4,752 സ്കൂളുകളിലെ ഹൈടെക് ഹാൾ, ഹയർസെക്കൻഡറി വിഭാഗത്തിലെ 45,000 ക്ലാസ് മുറികൾ ആദ്യഘട്ടത്തിൽ ഹൈടെക്മായി മാറിയിരുന്നു. പൊതുവിദ്യാഭ്യാസ സംരക്ഷണയജ്ഞത്തിന്റെ ഭാഗമായാണ് കിഫ്ബി ഫണ്ട് ഉപയോഗിച്ച് ക്ലാസ്റൂമുകൾ ഹൈടെക് ആക്കി മാറ്റുന്ന പദ്ധതിക്ക് രൂപം നൽകിയത്. ഹൈടെക് തലത്തിൽ ക്ലാസ്റൂമുകൾ ഹൈടെക് ആക്കാനും പ്രൈമറി തലത്തിൽ പ്രത്യേകമായി ഹൈടെക് ലാബുകൾ സ്ഥാപിക്കാനുമായിരുന്നു പദ്ധതി.

(ഭേ., 06/12)

കയർ വ്യവസായത്തിന്റെ പരിച്ഛേദമാകാൻ പൈതൃകപദ്ധതി

നഗരത്തിലെ പൈതൃകങ്ങൾ സംരക്ഷിച്ച് ജനങ്ങൾക്ക് അനുഭവവേദ്യമാക്കുന്ന രീതിയിലാകും ആലപ്പുഴ പൈതൃക പദ്ധതി നടപ്പാക്കുകയെന്ന് കയർ കേരളയോടനുബന്ധിച്ച് നടത്തിയ സെമിനാർ അഭിപ്രായപ്പെട്ടു. ആലപ്പുഴയിലെ കയർ ഫാക്ടറികളെയും കയർ വ്യവസായവുമായി ബന്ധപ്പെട്ട പരമ്പരാഗത ഉപകരണങ്ങളെയും ഉൾപ്പെടുത്തി രൂപീകരിക്കുന്ന പദ്ധതി കയർ വ്യവസായത്തിന്റെ പരിച്ഛേദമാകും. കയറുമായി ബന്ധപ്പെടുത്തി ആലപ്പുഴയുടെ ചരിത്രം വ്യക്തമാക്കുന്ന മൂന്ന് മ്യൂസിയങ്ങളുടെ നിർമ്മാണം പുരോഗമിക്കുകയാണ്. കയറും സുഗന്ധവ്യഞ്ജനങ്ങൾ ഉൾപ്പെടെയുള്ള വാണിജ്യ പാരമ്പര്യവും തമ്മിലുള്ള ബന്ധം വിളിച്ചോതുന്ന സമഗ്രവിവരങ്ങളാണ് മ്യൂസിയത്തിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ളതെന്ന് മുസിരിസ് പദ്ധതിയുടെ എംഡി പറഞ്ഞു. ക്യൂറേറ്റർമാരില്ലാതെ മൂന്ന് മ്യൂസിയങ്ങളും മുസിരിസ് മാതൃകയിലാണ് ആവിഷ്കരിക്കുന്നത്. നഗരത്തിൽ ചില പൈതൃകമന്ദിരങ്ങൾ ഇന്നും നിലനിൽക്കുന്നു. അവയുടെ പഴമ നിലനിർത്തിയുള്ള വികസനം അനിവാര്യമാണ്. വാണിജ്യ തുറമുഖമായിരുന്ന ആലപ്പുഴ കാലാന്തരത്തിൽ കൊച്ചിയുടെ അനുബന്ധമായി. വളരെ ആസൂത്രിത പട്ടണമെന്ന് ചുറ്റിയുള്ള ആലപ്പുഴ മാതൃക ഡച്ച് സംഘം പഠനവിഷയമാക്കിയിരുന്നതായും സെമിനാർ ചൂണ്ടിക്കാട്ടി.

(ഭേ., 07/12)

തദ്ദേശ തിരഞ്ഞെടുപ്പ്: വോട്ടർപട്ടിക ജനവരിയിൽ ; പേര് ചേർക്കലിനും തിരുത്തലുകൾക്കും രണ്ടു മാസം സമയം

തദ്ദേശ ഭരണസ്ഥാപന തിരഞ്ഞെടുപ്പിനുള്ള കരട് വോട്ടർപട്ടിക ജനവരിയിൽ. പേര് ചേർക്കലിനും തിരുത്തലുകൾക്കും രണ്ടു മാസം സമയം നൽകും. 2015 ൽ വാർഡ് അടിസ്ഥാനത്തിൽ തയ്യാറാക്കിയ സ്വന്തം വോട്ടർപട്ടിക സംസ്ഥാന തിരഞ്ഞെടുപ്പ് കമ്മീഷൻ കുറ്റമറ്റ രീതിയിൽ പുതുക്കിയാണ് പ്രസിദ്ധീകരിക്കുക. 2019 ലെ ഇന്ത്യൻ തിരഞ്ഞെടുപ്പ് കമ്മീഷന്റെ പട്ടിക അടിസ്ഥാനമാക്കി തദ്ദേശ തിരഞ്ഞെടുപ്പിന്റെ വോട്ടർപട്ടിക തയ്യാറാക്കണമെന്ന ആവശ്യത്തിൽ കഴമ്പില്ലെന്നും ഇത് പ്രായോഗികമല്ലെന്നും സംസ്ഥാന തിരഞ്ഞെടുപ്പ് കമ്മീഷൻ വ്യക്തമാക്കി. ലോക്സഭ, നിയമസഭ തിരഞ്ഞെടുപ്പിന്റെ വോട്ടർപട്ടിക തദ്ദേശ വാർഡ് അടിസ്ഥാനത്തിൽ ഉള്ളതല്ല. ഇത് വാർഡ് അടിസ്ഥാനത്തിലാക്കാൻ പ്രത്യേക ഉദ്യോഗസ്ഥരെ നിയമിച്ച് ഫീൽഡ് വർക്ക് ഉൾപ്പെടെ വലിയ പ്രയത്നം വേണ്ടിവരും. 2015 ൽ ഇത്തരത്തിൽ വിശദമായ സർവ്വേ നടത്തിയാണ് കേന്ദ്ര തിരഞ്ഞെടുപ്പ് കമ്മീഷന്റെ വോട്ടർപട്ടികയെ സംസ്ഥാന തിരഞ്ഞെടുപ്പ് കമ്മീഷൻ വാർഡ് അടിസ്ഥാനത്തിലാക്കിയത്. ഇതിൽ കൂട്ടിച്ചേർക്കലുകളും ആവശ്യമായ തിരുത്തലുകളും വരുത്തേണ്ട ആവശ്യമേ ഉള്ളൂവെന്ന് സംസ്ഥാന തിരഞ്ഞെടുപ്പ് കമ്മീഷണർ പറഞ്ഞു. വാർഡുകളുടെ വിഭജനം ആവശ്യമായി വന്നാലും ഈ പട്ടിക അനായാസം വിഭജിക്കാം. ഇതിനു പകരം കേന്ദ്ര കമ്മീഷന്റെ വോട്ടർപട്ടിക ഒന്നടങ്കം വീണ്ടും വാർഡ് അടിസ്ഥാനത്തിലാക്കുന്നത് അനാവശ്യമായ ജോലിയാകും. ഇക്കാര്യം വിശദമായി പരിശോധിക്കാനും പുതിയ വോട്ടർമാരെ ചേർക്കാനും രണ്ടു മാസം അനുവദിക്കും.

(ഭേ., 07/12)

302 കോടി രൂപയുടെ കയർ ഉൽപ്പന്നങ്ങൾക്ക് കരാർ

തൊഴിലുറപ്പ് പദ്ധതിയിലേക്ക് 102 കോടി രൂപയുടെ കയർ ഭൂവസ്ത്രം വാങ്ങുന്നതിന് തദ്ദേശസ്ഥാപനങ്ങളുമായി ' കയർ കേരള 2019' ൽ കരാറായി. 200 കോടിയോളം രൂപയുടെ മറ്റുൽപ്പന്നങ്ങൾക്ക് വിദേശ കരാറുമായി. തൊഴിലുറപ്പ് പദ്ധതിയിലേക്ക് ഭൂവസ്ത്രം വാങ്ങാൻ സംസ്ഥാനത്തെ തദ്ദേശ സ്ഥാപനങ്ങളാണ് കയർ പൊതുമേഖലാ സ്ഥാപനങ്ങളുമായി കരാർ ഒപ്പുവച്ചത്. 15 കോടി ചതുരശ്ര മീറ്റർ ഭൂവസ്ത്രത്തിനാണ് കരാർ. കയർ പ്രോജക്ട് ഓഫീസർമാരും മറ്റു ജീവനക്കാരും പൊതുമേഖലാ സ്ഥാപനങ്ങളും ചേർന്ന് മൂന്നാസമായി നടത്തിയ പ്രയത്നത്തിന്റെ ഫലമാണ് ഈ നേട്ടമെന്ന് മന്ത്രി ടി എം തോമസ് ഐസക് വാർത്താസമ്മേളനത്തിൽ പറഞ്ഞു. വിദേശ ഓർഡർ ഇത്രയധികം ലഭിക്കുന്നത് ആദ്യമാണെന്നും മന്ത്രി പറഞ്ഞു.

(ഭേ., 08/12)

മൂന്നാക്ക സംവരണം: വീട്, ഭൂമി വലുപ്പം പരിഗണിക്കേണ്ടെന്നു ശുപാർശ

സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്ന മൂന്നാക്ക വിഭാഗങ്ങളുടെ സംവരണത്തിന് വീടിന്റെയും ഭൂമിയുടെയും വലുപ്പം മാനദണ്ഡമാക്കരുതെന്നു സർക്കാർ നിയോഗിച്ച കമ്മീഷന്റെ ശുപാർശ. നിലവിൽ സംവരണം ലഭിക്കുന്നവർ ഒഴികെ എല്ലാവരെയും മൂന്നാക്ക വിഭാഗമായി കണക്കാക്കി 10% സാമ്പത്തിക സംവരണം ലഭ്യമാക്കണമെന്നും റിട്ട. ജഡ്ജി കെ.ശശിധരൻ നായർ ചെയർമാനും ദേവസ്വം റിക്രൂട്ട്മെന്റ് ബോർഡ് ചെയർമാൻ എം. രാജഗോപാലൻ നായർ അംഗവുമായ കമ്മീഷൻ റിപ്പോർട്ടിൽ നിർദ്ദേശിച്ചു. ശുപാർശകൾ അതുപോലെയാണോ ഭേദഗതികളോടു കൂടിയോ അംഗീകരിച്ച് വിജ്ഞാപനം ചെയ്യുന്നതോടെ കേന്ദ്രം

ജനവരിയിൽ നടപ്പാക്കിയ 10% മൂന്നാക്ക സാമ്പത്തിക സംവരണം കേരളത്തിലും പ്രാബല്യത്തിലാകും. 5 ഏക്കറിലേറെ ഭൂമിയോ 1000 ചതുരശ്രയടിയിലേറെ വലുപ്പമുള്ള വീടോ സ്വന്തമായുണ്ടെങ്കിൽ മൂന്നാക്കസംവരണത്തിന് അർഹരല്ലെന്ന ഭേദഗതിയാണു കേന്ദ്രം നടപ്പാക്കിയത്. എന്നാൽ, കേരളത്തിൽ സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്നവർ പോലും വലിയ വീടുകൾ നിർമ്മിക്കുന്നതു കണക്കിലെടുത്താണ് വീടിന്റെ വലുപ്പം മാനദണ്ഡമാക്കേണ്ടതില്ലെന്നു കമ്മീഷൻ നിർദ്ദേശിച്ചത്.

(മ.മ., 08/12)

വിമാനത്താവള ടാക്സികൾക്ക് ഓൺലൈൻ ബുക്കിങ്

വിമാനത്താവളത്തിലേക്ക് ഓൺലൈൻ വഴി കുറഞ്ഞ നിരക്കിൽ ടാക്സി സർവീസ് ലഭ്യമാക്കുന്നു. ഇതിനായി എയർപോർട്ട് ടാക്സി സഹകരണ സംഘം പ്രത്യേക ആപ്പ് വികസിപ്പിച്ചു. ഇപ്പോൾ പരീക്ഷണാടിസ്ഥാനത്തിൽ നടക്കുന്ന സംവിധാനം വൈകാതെ പൂർണ്ണസജ്ജമാകും. നിലവിൽ 562 ടാക്സികളാണ് വിമാനത്താവളത്തിൽ പ്രീപെയ്ഡ് ആയി സർവീസ് നടത്തുന്നത്. മടക്കയാത്രയിൽ ഈ ടാക്സികളിൽ യാത്രക്കാരെ ലഭ്യമാക്കുന്നതിനാണ് പുതിയ ഓൺലൈൻ ആപ്പ് വികസിപ്പിച്ചിരിക്കുന്നത്. സിയ ടോക്സ് (സിഐഎ ടിഒസിഎസ്) എന്ന ആപ്പ് പ്ലേസ്റ്റോറിൽ നിന്ന് ഡൗൺലോഡ് ചെയ്യാം. വിമാനത്താവളത്തിൽ നിന്ന് വിവിധ സ്ഥലങ്ങളിലേക്ക് യാത്രക്കാരുമായി പോയി മടങ്ങുന്ന വാഹനങ്ങളുടെ വിവരങ്ങൾ ആപ്പിൽ 24 മണിക്കൂറും ലഭ്യമാണ്. തങ്ങളുടെ പ്രദേശത്തു കൂടെ കടന്നു പോകുന്ന ടാക്സികൾ കണ്ടെത്തി ആവശ്യക്കാർക്ക് ഉപയോഗിക്കാം. കിലോമീറ്ററിന് 10 രൂപയാണ് നിരക്ക്.

(ഭേ., 09/12)

പുറമ്പോക്കിലുള്ളവർക്കും ഇനി റേഷൻ കാർഡ്

പാതയോരങ്ങൾ, തോട്, കനാൽ എന്നിവയ്ക്കരികിലും റെയിൽവേ പരിസരത്തും ഷെഡുകളിൽ താമസിക്കുന്നവർക്ക് ഇനി റേഷൻ കാർഡ് ലഭിക്കും. ഇത്തരം കുടുംബങ്ങളെ കണ്ടെത്തി തുടർനടപടി സ്വീകരിക്കാൻ താലൂക്ക് സപ്ലൈ ഓഫീസർമാർക്കും പൊതുവിതരണ ഡയറക്ടർ നിർദ്ദേശം നൽകി. തിരുവനന്തപുരം കൈതമുക്ക് ഉപ്പിടാമുട് പാലത്തിനു സമീപം താമസിക്കുന്ന കുടുംബത്തിന്റെ പട്ടിണി പുറത്തുവന്നതോടെയാണു നടപടി. പുറമ്പോക്കിൽ താമസിക്കുന്ന മിക്ക കുടുംബങ്ങൾക്കും റേഷൻ കാർഡ് ഇല്ലെന്നാണു വിവിധ സർവ്വേകൾ വ്യക്തമാക്കുന്നത്. അതിനാൽ ഭക്ഷ്യസുരക്ഷാ നിയമപ്രകാരമുള്ള ആനുകൂല്യം ഇവർക്കു ലഭിക്കാറില്ല. നിത്യവരുമാനമില്ലാത്തവർപോലും ഉയർന്ന വില കൊടുത്ത് അരിയും മറ്റും പൊതുവിപണിയിൽ നിന്നു വാങ്ങേണ്ട അവസ്ഥയാണ്. തദ്ദേശസ്ഥാപനങ്ങൾ നൽകുന്ന താൽക്കാലിക വീട്ടുനമ്പർ ഉപയോഗിച്ചാണു കുടിലുകളിലും താൽക്കാലിക ഷെഡുകളിലും കഴിയുന്നവർക്കു കൂടി റേഷൻ കാർഡ് അനുവദിക്കുക.

(ഭേ., 09/12)

കേരളത്തിൽ ശിക്ഷ ഉറപ്പ് ; ശിക്ഷ നേടിക്കൊടുക്കുന്നതിലും രാജ്യത്ത് ഒന്നാമത്

കുറ്റവാളികളെ മുഖംനോക്കാതെ കൈവിലങ്ങണിയിക്കുന്ന കേരളം, ശിക്ഷ നേടിക്കൊടുക്കുന്നതിലും രാജ്യത്ത് ഒന്നാമത്. ലഭ്യമായ ഏറ്റവും പുതിയ കണക്ക് പ്രകാരം കേരളത്തിലെ ക്രിമിനൽ കേസുകളുടെ ശിക്ഷാ നിരക്ക് 82.44 ശതമാനവും മറ്റ് കേസുകളിൽ 98.83 ശതമാനവുമാണ്. ദേശീയ ശരാശരി 42.2 ശതമാനമായിരിക്കെയാണിത്. അമേരിക്കയിൽപ്പോലും 82 ശതമാനമാണ് ശിക്ഷാനിരക്ക്. കേരളത്തിൽ 2016 ൽ ക്രിമിനൽ കേസുകളിൽ ശിക്ഷിക്കപ്പെട്ടത് 84.61 ശതമാനവും മറ്റു കേസുകളിൽ 98.47 ശതമാനവുമാണ്. 2017 ൽ ഇവ 84.37 ശതമാനവും 98.24 ശതമാനവുമാണ്. എഫ്ഐആർ രജിസ്റ്റർ

ചെയ്യുന്നതുമുതൽ കുറുപത്രം നൽകുന്നതുവരെയുള്ള പൊലീസിന്റെ ജാഗ്രതയും കോടതികളിൽ പ്രോസിക്യൂഷന്റെ പഴുതടച്ചുള്ള വാദവുമാണ് ഈ നേട്ടത്തിന് പിന്നിൽ.

(ഭേ., 10/12)

ഫോറൻസിക് ലാബുകളിലേക്ക് പോലീസിൽ നിന്നു നിയമനം

സംസ്ഥാനത്തെ ഫോറൻസിക് സയൻസ് ലാബുകളിലെ ഉദ്യോഗസ്ഥ ക്ഷാമം പരിഹരിക്കാൻ പോലീസിൽ നിന്നു നേരിട്ടു നിയമനം നടത്താൻ ഡിജിപിയുടെ തീരുമാനം. ക്രൈംബ്രാഞ്ച് എഡിജിപി, ഫോറൻസിക് ലാബ് ഡയറക്ടർ തുടങ്ങിയവർ ഉൾപ്പെട്ട സമിതിക്കാണ് തിരഞ്ഞെടുപ്പ് ചുമതല. തലസ്ഥാനത്തെ സംസ്ഥാന ഫോറൻസിക് ലബോറട്ടറി, കണ്ണൂർ, തൃശൂർ, കൊച്ചി എന്നിവിടങ്ങളിലെ റീജനൽ ഫോറൻസിക് ലബോറട്ടറികൾ എന്നിവിടങ്ങളിലായി 65 പേരുടെ ഒഴിവാണുള്ളത്. കേസുമായി ബന്ധപ്പെട്ട രക്തം, മുടി തുടങ്ങിയവയുടെ സാമ്പിളുകൾ സൂക്ഷിച്ചിരിക്കുന്ന ലാബുകളിൽ, പുറത്തു നിന്നുള്ളവരെ പ്രവേശിപ്പിക്കാൻ പാടില്ലെന്നുള്ള നാഷനൽ അക്രഡിറ്റേഷൻ ബോർഡ് ഫോർ ടെസ്റ്റിങ് ആൻഡ് കാലിബറേഷൻ ലബോറട്ടറിസ് (എൻഎബിഎൽ) ചട്ടങ്ങളുടെ ലംഘനമാണ് പുതിയ നീക്കം.

(മ.മ., 10/12)

സർക്കാരിന്റെ ഓൺലൈൻ റേഡിയോ ആരംഭിച്ചു

സംസ്ഥാന സർക്കാരിന്റെ ഓൺലൈൻ റേഡിയോ സംരംഭമായ 'റേഡിയോ കേരള' പ്രവർത്തനമാരംഭിച്ചു. ലോകത്തെവിടെയുമുള്ള മലയാളികൾക്കു കേരളത്തിന്റെ ഭാഷ, സംസ്കാരം, സാഹിത്യം, സംസ്ഥാനത്ത് പ്രതിദിനമുണ്ടാകുന്ന മാറ്റങ്ങൾ തുടങ്ങിയവ ലഭ്യമാക്കുക എന്ന ലക്ഷ്യത്തോടെയാണ് പബ്ലിക് റിലേഷൻസ് വകുപ്പ് ഓൺലൈൻ റേഡിയോ തുടങ്ങിയത്. മൊബൈലിലോ കമ്പ്യൂട്ടറിലോ radio.kerala.gov.in എന്ന വെബ്സൈറ്റ് തുറന്നു പരിപാടികൾ ശ്രവിക്കാം. തുടക്കത്തിൽ ദിവസവും 8 മണിക്കൂർ പരിപാടികളുണ്ടാകും. ഇവ രണ്ട് തവണ ആവർത്തിക്കും.മുന്നോട്ട്, അംഗന, ഗോത്ര വഴികളിലൂടെ, കാവ്യം സുഗേയം, കിതാബ്, നേരറിവ്, കീഴ്ത്തപാഞ്ചത്ത് തുടങ്ങി അൻപതിലധികം പരിപാടികളുണ്ടാകും.

(മ.മ., 10/12)

അങ്കണവാടി ജീവനക്കാരുടെ പെൻഷൻ തുക വർദ്ധിപ്പിച്ചു

വനിത ശിശുവികസന വകുപ്പ് സംയോജിത ശിശുവികസന പദ്ധതിയുടെ ഭാഗമായി സംസ്ഥാനത്തെ വിരമിച്ച അങ്കണവാടി ജീവനക്കാരുടെ പെൻഷൻ തുക വർദ്ധിപ്പിച്ചുകൊണ്ട് ഉത്തരവ് പുറപ്പെടുവിച്ചതായി ആരോഗ്യ സാമൂഹ്യനീതി വനിത ശിശുവികസന വകുപ്പ് മന്ത്രി കെ കെ ശൈലജ ടീച്ചർ അറിയിച്ചു. അങ്കണവാടി വർക്കർമാരുടെ പ്രതിമാസ പെൻഷൻ തുക 1000 ൽ നിന്നും 2,000 രൂപയും ഹെൽപ്പർമാരുടെ പ്രതിമാസ പെൻഷൻ തുക 600 ൽ നിന്നും 1,200 രൂപയുമാണ് വർദ്ധിപ്പിച്ചത്.നിലവിലെ പെൻഷൻ തുകയുടെ 100 ശതമാനമാണ് വർധനവ് വരുത്തിയത്.

(ഭേ., 11/12)

ആദ്യപ്രസവത്തിന് 5000 രൂപ: 11.52 കോടികൂടി അനുവദിച്ചു

ആദ്യപ്രസവത്തിന് 5,000 രൂപ ലഭ്യമാക്കുന്ന മാതൃവന്ദനയോജന പദ്ധതിക്ക് സംസ്ഥാന സർക്കാർ 11.52 കോടി രൂപകൂടി അനുവദിച്ചു. പദ്ധതിനടത്തിപ്പിന് ഫ്ലക്സി ഫണ്ടായി 10.33 കോടി രൂപയും ഭരണപരമായ

ചെലവുകൾക്ക് 1.18 കോടി രൂപയുമാണ് അനുവദിച്ചത്. പദ്ധതി തുടങ്ങിയ 2018 ജനുവരി മുതൽ ഇതുവരെ 3.8 ലക്ഷത്തിലധികം അമ്മമാർക്ക് 154 കോടി രൂപ വിതരണം ചെയ്തതായി മന്ത്രി കെ കെ ശൈലജ അറിയിച്ചു. എല്ലാ അമ്മമാർക്കും പദ്ധതിയുടെ ഗുണഫലം കിട്ടിയിട്ടുണ്ടെന്ന് ഉറപ്പാക്കാൻ അങ്കണവാടി ജീവനക്കാർക്ക് ഇൻസെന്റീവും നൽകുന്നുണ്ട്.

(ഭേ., 12/12)

വിദ്യാർഥി സുരക്ഷയും ആരോഗ്യവും ഉറപ്പാക്കാൻ പുതിയ പദ്ധതി

പൊതുവിദ്യാലയങ്ങളിലെ കുട്ടികളുടെ സുരക്ഷയും ആരോഗ്യവും സന്തോഷവും ഉറപ്പാക്കാൻ 'സേഫ്, ഹെൽത്തി ആൻഡ് ഹാപ്പി സ്കൂൾ' പദ്ധതി വരുന്നു. ഓരോ പ്രദേശങ്ങളിലെയും കുട്ടികൾ അനുഭവിക്കുന്ന പൊതുപ്രശ്നങ്ങൾകൂടി കണ്ടെത്തി ഓരോ സ്കൂളിനും പ്രത്യേക പദ്ധതി ആവിഷ്കരിക്കും. തിരുവനന്തപുരം ജില്ലയിലെ നാല് ബിആർസിക്കുകീഴിൽ തെരഞ്ഞെടുത്ത സ്കൂളുകളിൽ പരീക്ഷണാടിസ്ഥാനത്തിൽ സംസ്ഥാന വിദ്യാഭ്യാസ ഗവേഷണ പരിശീലന സമിതി (എസ്സിഇആർടി) പദ്ധതി ആരംഭിച്ചു. പദ്ധതിയിൽ മുഴുവൻ കുട്ടികളുടെ ആരോഗ്യ പ്രശ്നങ്ങൾ കണ്ടെത്തി രക്ഷിതാക്കളെ ധരിപ്പിക്കുകയും ആവശ്യമായ ചികിത്സ ആരോഗ്യവകുപ്പുമായി ബന്ധപ്പെട്ട് ഉറപ്പാക്കുകയും ചെയ്യും. ഇതിനായി അധ്യാപകരും രക്ഷിതാക്കളും ജനപ്രതിനിധികളും ഉൾപ്പെടുന്ന പ്രത്യേകസമിതിയും രൂപീകരിക്കും. പദ്ധതിക്ക് നോഡൽ ഓഫീസറും ഉണ്ടാകും. മുഴുവൻ വിദ്യാർഥികളുടെയും കുടുംബാന്തരീക്ഷം, സാമൂഹ്യബന്ധം, സഹപാഠികളോടുള്ള പെരുമാറ്റം എന്നിവ വിലയിരുത്തുമെന്ന് എസ്സിഇആർടി ഡയറക്ടർ ഡോ. ജെ പ്രസാദ് പറഞ്ഞു.

(ഭേ., 12/12)

ലോഹവിഷ സാന്നിധ്യം; കേരളത്തിലെ നദികൾ മാലിന്യ ഭീഷണിയിൽ

ഇരുമ്പടക്കമുള്ള ഘനലോഹങ്ങളുടെ അപകടകരമായ സാന്നിധ്യം കൊണ്ടു കേരളത്തിലെ നദികൾ ഗുരുതര മാലിന്യഭീഷണിയിലെന്നു റിപ്പോർട്ട്. 2014- 18 ൽ കേരളത്തിലെ വിവിധ നദികളിൽ നിന്നു ശേഖരിച്ച 7 സാംപിളുകളിലും ഇരുമ്പിന്റെ സാന്നിധ്യം അനുവദനീയതുമായതിലും കൂടുതലുണ്ട്. കുറ്റ്യാടി, മൂവാറ്റുപുഴ, പെരിയാർ, വളപട്ടണം, കബനി എന്നീ നദികളിൽ നിന്നു ശേഖരിച്ച സാംപിളുകളിലാണ് ഇരുമ്പിന്റെ അംശമുള്ളത്. അച്ചൻകോവിൽ, കല്ലട പുഴകളിൽ ലെഡിന്റെ അളവാണ് കൂടുതലുള്ളത്. ഇരുമ്പിനു പുറമേ, പെരിയാറിൽ നിക്കലിന്റെ അംശവും കൂടുതലാണ്. ബ്യൂറോ ഓഫ് ഇന്ത്യൻ സ്റ്റാൻഡേർഡ്സ് നിശ്ചയിച്ചിരിക്കുന്ന ശുദ്ധതാ മാനദണ്ഡ പരിധിക്കു പുറത്താണ് ഈ സാംപിളുകൾ. കേന്ദ്ര ജല കമ്മീഷൻ നദികളിലെ ലോഹ വിഷ സാന്നിധ്യത്തെക്കുറിച്ച് തയ്യാറാക്കിയ പഠന റിപ്പോർട്ടിലേതാണ് കണ്ടെത്തലുകൾ.

(മ.മ., 13/12)

കേരള പുനർനിർമ്മാണം: കൃഷി വകുപ്പിൽ 183 കോടി രൂപയുടെ പദ്ധതികൾ

കേരള പുനർനിർമ്മാണവുമായി ബന്ധപ്പെട്ടു കൃഷി വകുപ്പ് സമർപ്പിച്ച 182.76 കോടി രൂപയുടേത് ഉൾപ്പെടെ വിവിധ വകുപ്പുകളുടെ പദ്ധതികൾക്കു മന്ത്രിസഭയുടെ അംഗീകാരം. കൃഷി, മത്സ്യബന്ധനം, തദ്ദേശഭരണം വകുപ്പുകളുടെ പദ്ധതികൾക്കും മാപ്പത്തോൺ പദ്ധതിക്കുമാണ് അനുമതി. കേരള പുനർനിർമ്മാണ പദ്ധതിയുടെ ഉന്നതാധികാര സമിതി അംഗീകരിച്ച നിർദ്ദേശങ്ങൾ ലോകബാങ്കിന്റെ വികസന വായ്പ ഉപയോഗിച്ചു നടപ്പാക്കും. സംസ്ഥാനത്തിന്റെ പ്രാദേശിക ഭൂപടം തയ്യാറാക്കാൻ ഐടി മിഷന്റെ സഹകരണത്തോടെയാണ് മാപ്പത്തോൺ പദ്ധതി നടപ്പാക്കുന്നത്. പ്രകൃതിക്ഷോഭ നിയന്ത്രണത്തിനും പുനരധിവാസത്തിനും വേണ്ട ഭൗതിക അടിസ്ഥാന സൗകര്യങ്ങൾ എന്നിവ ഉൾപ്പെടുന്ന ഭൂപടങ്ങളാണ് തയ്യാറാക്കുക.

(മ.മ., 13/12)

ലേബർ ഡാറ്റാ ബാങ്കുമായി കാഡ്കോ

കൈവേല മേഖലയിൽ തൊഴിലെടുക്കുന്നവരുടെ വിവരശേഖരണത്തിന് സംസ്ഥാന ആർട്ടിസാൻസ് ഡെവലപ്മെന്റ് കോർപ്പറേഷൻ (കാഡ്കോ) ലേബർ ഡാറ്റാ ബാങ്ക് തയ്യാറാക്കുന്നു. ഡാറ്റാ ബാങ്ക് വരുന്നതോടെ കൂടുതൽ സർക്കാർ പദ്ധതികൾ ഏറ്റെടുക്കാൻ കോർപ്പറേഷന് സാധിക്കും. തൊഴിലാളികളുടെ നേരിട്ടുള്ള പങ്കാളിത്തം ഉറപ്പാക്കാനുമാകും. അക്ഷയ കേന്ദ്രങ്ങൾ വഴിയാണ് വിവരശേഖരണം. തദ്ദേശ വാർഡ് അടിസ്ഥാനത്തിലാണ് ബാങ്ക് രൂപീകരിക്കുക. മരപ്പണി, ഇരുമ്പ് പണി, സ്വർണ്ണപ്പണി, കൽപ്പണി, ചെമ്പ് ഓട്ടുപാത്ര നിർമ്മാണം, കരകൗശലം, ചെരുപ്പ് നിർമ്മാണം, തെയ്യൽ, തച്ചു ശാസ്ത്രം, ക്ഷേത്രരൂപകൽപ്പന, ക്ഷേത്ര കൊത്തുപണി, ശിൽപ്പ നിർമ്മാണം അനുബന്ധമായ തൊഴിലാളികളുടെയും പ്ലമ്പിംഗ്, ഇലക്ട്രീഷ്യൻ, പെയിന്റിംഗ്, ടൈൽ വർക്ക്, ഇന്റീരിയർ ഡെക്കറേഷൻ, ഐ.റ്റി സഹായം തുടങ്ങിയ മേഖലകളിലെ തൊഴിലാളികളുടെയും സംരഭകരുടെയും വിവരങ്ങൾ ഡാറ്റാ ബാങ്കിൽ ഉണ്ടാകും. (ദേ.,14/12)

കേക്കുകളുടെ ഗുണം പരിശോധിക്കാൻ 'രൂചി'

ക്രിസ്മസ് - പുതുവത്സര വിപണിയിൽ എത്തുന്ന കേക്കുകൾക്കും മറ്റ് ബേക്കറി ഉൽപ്പന്നങ്ങൾക്കും ഗുണനിലവാരം ഉണ്ടോ എന്നു പരിശോധിക്കാൻ 'രൂചി' വരുന്നു. ഭക്ഷ്യ ഗുണനിലവാര മാനദണ്ഡങ്ങൾ പാലിക്കപ്പെടുന്നുണ്ടെന്നു ഉറപ്പുവരുത്താനാണ് 'ഓപ്പറേഷൻ രൂചി' (റെസ്പിക്ടീവ് യൂസ് ഓഫ് കെമിക്കൽ ആന്റ് ഹസാർഡ്സ് ഇൻഗ്രീഡിയൻസ്) നടപ്പാക്കുന്നത്. ആർദ്രം ജനകീയ കാമ്പയിനിന്റെ ഭാഗമായുള്ള സുരക്ഷിത ആഹാരം ആരോഗ്യത്തിന് ആധാരം എന്ന മുദ്രാവാക്യവുമായാണ് 'രൂചി' പരിശോധന. കുറ്റക്കാരെന്ന് കണ്ടെത്തുന്ന സ്ഥാപനങ്ങൾക്കെതിരെ കർശന നടപടിയെടുക്കും.

(മ.മ., 14/12)

കുടുംബശ്രീ പ്രവർത്തകർക്ക് തുല്യതാ കോഴ്സ്

കുടുംബശ്രീ പ്രവർത്തകരും സാക്ഷരതാ മിഷന്റെ തുല്യതാ കോഴ്സുകളിലേക്ക്. പത്ത്, ഹയർസെക്കന്ററി തുല്യതാ കോഴ്സായ 'സമ'യിലേയ്ക്കാണ് കുടുംബശ്രീ പ്രവർത്തകർ പ്രവേശനം നേടുന്നത്. ആയിരം തദ്ദേശസ്വയംഭരണ സ്ഥാപനങ്ങളിലാണ് ആദ്യം തുല്യതാ വിദ്യാഭ്യാസ പരിപാടി ആരംഭിക്കുന്നത്. അമ്പത് പഠിതാക്കളെ പ്രവേശിപ്പിക്കും. ഫീസ് പൂർണ്ണമായും കുടുംബശ്രീ വഹിക്കും. കോഴ്സുകളുടെ ചുമതല വഹിക്കുന്ന സെൻട്രൽ കോ-ഓർഡിനേറ്റർമാർക്കുള്ള പ്രതിഫലം സാക്ഷരതാ മിഷൻ നൽകും. ഘട്ടം ഘട്ടമായി സംസ്ഥാനത്തെ മുഴുവൻ കുടുംബശ്രീ പ്രവർത്തകരെയും പത്താംതരം ഹയർസെക്കന്ററി തുല്യതായോഗ്യതയുള്ളവരാക്കുകയാണ് പദ്ധതിയിലൂടെ ലക്ഷ്യമിടുന്നത്.

(മാ., 15/12)

കല്ലിയൂരും അതിരമ്പുഴയും കേരളത്തിൽ ഒന്നാമത്

രാജ്യത്തെ ഗ്രാമപഞ്ചായത്തുകളുടെ റാങ്കിൽ 91 സ്കോറുമായി തമിഴ്നാട്ടിലെ മൊളഗംബുന്തി പഞ്ചായത്ത് മുന്നിലെത്തി. തിരുവണ്ണാമല ആരണി ബ്ലോക്കിലാണ് മൊളഗംബുന്തി. ഗുജറാത്തിലെ ബാംബനിയ ആണ് രണ്ടാമത്- സ്കോർ 89. രാജ്യത്തെ 269 പഞ്ചായത്തുകളുടെ റാങ്കിങ്ങാണ് പ്രഖ്യാപിച്ചത്. കേരളത്തിൽ നിന്ന് 29 പഞ്ചായത്തുകൾ ഉണ്ട്. ഇതിൽ 24 പഞ്ചായത്തുകൾ 10-ാം റാങ്കിനുള്ളിലെത്തി. നേമം ബ്ലോക്കിലെ കല്ലിയൂർ പഞ്ചായത്തും ഏറ്റുമാനൂരിലെ അതിരമ്പുഴ പഞ്ചായത്തും 85 സ്കോറുമായി കേരളത്തിൽ ഒന്നാമതെത്തി. മിഷൻ അന്വേഷണമാണ് റാങ്കുകൾ നിശ്ചയിച്ചത്. വിവിധ പദ്ധതികൾ നടപ്പാക്കുന്നതിലെ മികവായിരുന്നു മാനദണ്ഡം. (മ.മ., 15/12)

എഴുത്തും പാചകവുമെല്ലാം വളരും ഈ ടാലന്റ് ലാബിൽ; ഉദ്ഘാടനം ഇന്ന്

വിദ്യാർത്ഥികളിലെ പലവിധ കഴിവുകളിൽ ഏറ്റവും മികച്ചവ കണ്ടെത്തി പരിശീലനം നൽകി പ്രതിഭകളാക്കുന്ന ടാലന്റ് ലാബ് പദ്ധതി മുഴുവൻ സ്കൂളുകളിലും നടപ്പാക്കുന്നു. പന്തളം നഗരസഭാ പരിധിയിൽ പരീക്ഷണാടിസ്ഥാനത്തിൽ തിങ്കളാഴ്ച പദ്ധതിക്ക് തുടക്കമാകും. സംസ്ഥാന വിദ്യാഭ്യാസ ഗവേഷണ പരിശീലന സമിതി (എസ്സിഇആർടി)യാണ് ആശയവും പ്രായോഗികനിർദ്ദേശവും നൽകുന്നത്. പൊതുവിദ്യാഭ്യാസ സംരക്ഷണയജ്ഞത്തിന്റെ ലക്ഷ്യങ്ങളിൽ പ്രധാനപ്പെട്ടതാണ് വിദ്യാർത്ഥികളിൽ അന്തർലീനമായ കഴിവുകൾ കണ്ടെത്തി അവയിൽ മിടുക്കന്മാരായി വളർത്തുക എന്നത്. പഠനം, സംഗീതം, നൃത്തം, അഭിനയം, ചിത്രരചന, കായികം തുടങ്ങിയവ മാത്രമാണ് കഴിവുകളെന്നും ഇവയിലൊന്നും തിളങ്ങാത്തവർ പിൻബലമുണ്ടാകാതെ ഇളങ്ങുകയും ചെയ്യുന്ന സമീപനം മാറ്റിയെടുക്കും. സ്കൂൾ മുഴുവൻ ടാലന്റ് ലാബായി പ്രവർത്തിക്കും. ഓരോ കുട്ടിയിലുമുള്ള കഴിവുകളിൽ മികച്ചവയെതെന്ന് കണ്ടെത്തും. പ്രഭാഷണ കല, പാചകം, സാഹിത്യരചന, പത്രപ്രവർത്തനം, ആങ്കറിങ് തുടങ്ങി അഭിരുചി തിരിച്ചറിഞ്ഞ് ആ മേഖലകളിലേക്ക് ഉയരാൻ പ്രാപ്തമാക്കും.

(ദേ., 16/12)

പഞ്ചിങ് എല്ലാ സർക്കാർ ഓഫീസുകളിലേക്കും

സെക്രട്ടേറിയറ്റിനു പിന്നാലെ, സംസ്ഥാനത്തെ എല്ലാ സർക്കാർ ഓഫീസുകളിലും വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലും കൂടി ഹാജർ പഞ്ചിങ് വഴിയാക്കുന്നു. ശമ്പളവുമായി ബന്ധിപ്പിച്ചുള്ള ബയോമെട്രിക് ഫിംഗർ പ്രിന്റ് പഞ്ചിങ്ങിനായി 24 നു മുൻപു റജിസ്ട്രേഷൻ നടപടികൾ പൂർത്തിയാക്കാൻ വിദ്യാഭ്യാസ വകുപ്പ് സർക്കുലർ ഇറക്കി. പിന്നാലെ മറ്റു വകുപ്പുകളിലേക്കും വ്യാപിപ്പിക്കും. വൈകിയെത്തിയാൽ ശമ്പളം കുറയും. തുടർച്ചയായി വൈകിയെത്തിയാൽ അവധിയാകും. ശമ്പള വിതരണ സോഫ്റ്റ്‌വെയറായ സ്റ്റാർക്കിൽ ഉൾപ്പെടാത്ത ഓഫീസുകൾ പഞ്ചിങ് മെഷീൻ വാങ്ങി അറ്റൻഡൻസ് മാനേജ്മെന്റ് സംവിധാനം സ്ഥാപിക്കുകയും ഓഫീസ് മേധാവികൾ ജീവനക്കാരുടെ ഹാജർ പരിശോധിക്കുകയും വേണം. ദിവസം പരമാവധി ഒരു മണിക്കൂർ ഗ്രേസ് ടൈം. ഔദ്യോഗിക കാര്യങ്ങൾക്കു വേറെ ഓഫീസിൽ പോകുമ്പോൾ അവിടെ പഞ്ച് ചെയ്യാം.

(മ.മ., 16/12)

ക്ഷേമ പെൻഷൻ: മസ്റ്ററിങ്ങിലൂടെ 4.5 ലക്ഷം അനർഹർ പുറത്തേക്ക്

സംസ്ഥാനത്തു ക്ഷേമ പെൻഷനും സാമൂഹിക സുരക്ഷാ പെൻഷനും വാങ്ങുന്ന 47 ലക്ഷം പേരിൽ നാലര ലക്ഷത്തോളം പേർ അനർഹരായിരിക്കാമെന്നു നിഗമനം. പെൻഷൻകാരുടെ ബയോമെട്രിക് മസ്റ്ററിങ് ആദ്യഘട്ടം ഞായറാഴ്ച കഴിഞ്ഞപ്പോൾ 90% പേർ പൂർത്തിയാക്കി. 7 ലക്ഷം പേരാണ് ഇനി മസ്റ്റർ ചെയ്യാൻ ബാക്കിയുള്ളത്. ഇതിൽ രണ്ടര ലക്ഷം പേർ ക്രിസ്തുമസ് ശേഷം മസ്റ്റർ ചെയ്യുമെന്നാണ് കണക്കുകൂട്ടൽ. ബാക്കി നാലര ലക്ഷം പേർ ഇതുവരെ അനർഹമായി പെൻഷൻ കൈപ്പറ്റിയിരുന്നെന്നാണ് ധനവകുപ്പിന്റെ വിലയിരുത്തൽ. ഇവരെ ഒഴിവാക്കുന്നതിലൂടെ 600 കോടിയോളം രൂപ പ്രതിവർഷം സർക്കാരിനു ലാഭിക്കാനാകും.

(മ.മ., 17/12)

കെഎസ്ആർടിസിക്ക് പണം ഉണ്ടാക്കാൻ ഡാഷ് ക്യാമറ

കെഎസ്ആർടിസിയെ സാമ്പത്തിക പ്രതിസന്ധിയിൽ നിന്നു രക്ഷപ്പെടുത്താൻ പുതിയ ആശയവുമായി ഗതാഗതവകുപ്പ്- ബസുകളുടെ മുനിലും പിന്നിലും ഡാഷ് ക്യാമറ വച്ച് റോഡിലെ നിയമലംഘനങ്ങൾ പകർത്തി പിഴ ഈടാക്കുക. പ്രതിദിനം ശരാശരി 40 നിയമലംഘനങ്ങൾക്കു മോട്ടർ വാഹന വകുപ്പിൽനിന്നു

പിഴവിഹിതമായി 250 രൂപ തോതിൽ ഇടാക്കിയാൽ 10000 രൂപ അധികവരുമാനം ലഭിക്കും. ഇത് ശമ്പളം നൽകാനും മറ്റും ഉപയോഗിക്കാം. അപകടങ്ങൾ കുറയ്ക്കുന്നതിന്റെ ഭാഗമായി എല്ലാ ബന്ധുക്കളിലും ഡാഷ് ക്യാമറ സ്ഥാപിക്കണമെന്ന് ഹൈക്കോടതി ഉത്തരവിട്ടിരുന്നു. മുൻപിൽ പോകുന്ന വാഹനങ്ങളുടെ നമ്പർ പ്ലേറ്റുകൾ കൂടി പകർത്താൻ ഡാഷ് ക്യാമറകൾക്കു കഴിയും എന്നതിനാൽ ഹെൽമറ്റ്, സീറ്റ് ബെൽറ്റ് എന്നിവ ധരിക്കാതെയും ലൈൻ തെറ്റിച്ചും വാഹനമോടിക്കുന്നതും അനധികൃത പാർക്കിങ്ങും കണ്ടെത്താം.

(മ.മ., 17/12)

കാസർകോട്- തിരുവനന്തപുരം വേഗ റെയിലിന് കേന്ദ്രത്തിന്റെ പച്ചക്കോടി

കാസർകോട്- തിരുവനന്തപുരം വേഗ റെയിൽ പദ്ധതിയായ ' സിൽവർ ലൈനി' ന് കേന്ദ്ര റെയിൽവേ മന്ത്രാലയം തദ്ദേശത്തിൽ അനുമതി നൽകി. പദ്ധതിക്കുള്ള നിക്ഷേപ സമാഹരണവുമായി മുന്നോട്ടു പോകാനുള്ള അനുമതിയാണു കേരള റെയിൽ വികസന കോർപ്പറേഷൻ (കെആർഡിസിഎൽ) ലഭിച്ചത്. ഇന്ത്യൻ റെയിൽവേയും സംസ്ഥാന സർക്കാരും ചേർന്നു രൂപീകരിച്ച കെആർഡിസിഎൽ ആണു പദ്ധതി നടപ്പാക്കുന്നത്.200 കിലോമീറ്റർ വരെ വേഗത്തിൽ ട്രെയിൻ ഓടിക്കാവുന്ന 2 ലൈനുകൾ പദ്ധതിയുടെ ഭാഗമായി നിർമ്മിക്കും.കെആർഡിസിഎൽ നടത്തിയ പ്രാഥമിക സാധ്യതാപഠനത്തിൽ വിജയകരമായി നടപ്പാക്കാനാവുമെന്നു കണ്ടെത്തിയതിന്റെ അടിസ്ഥാനത്തിൽ സംസ്ഥാന മന്ത്രിസഭ പദ്ധതി അംഗീകരിച്ചിരുന്നു. തുടർന്നാണു റിപ്പോർട്ട് റെയിൽവേ മന്ത്രാലയത്തിനു സമർപ്പിച്ചത്.തിരുവനന്തപുരം മുതൽ തൃശൂർ വരെ നിലവിലുള്ള പാതയിൽ നിന്നു മാറിയും തുടർന്ന് കാസർകോടു വരെ നിലവിലെ പാതയ്ക്ക് സമാന്തരമായിട്ടുമാകും റെയിൽ ഇടനാഴി നിർമ്മിക്കുക.

(മ.മ., 18/12)

മിലിട്ടറി പൊലീസിൽ മലയാളി വനിതകൾ; നിയമനം പഴുനൽ ബിലോ ഓഫീസർ റാങ്കിൽ

മിലിട്ടറി പൊലീസ് ബാച്ചിലേക്കു ഇനി വനിതകളും. പഴുനൽ ബിലോ ഓഫീസർ റാങ്കിലേക്കാണ് നിയമനം. തിരുവനന്തപുരത്തെ രണ്ടു പേർ ഉൾപ്പെടെ ആറു മലയാളികൾ ഇടംനേടി. സൈന്യത്തിലെ കുറുകൃത്യങ്ങൾ അന്വേഷിക്കുക, പൊലീസ് സഹായം ആവശ്യമുള്ള സൈനിക പ്രവർത്തനങ്ങൾ, ക്രോസ് ബോർഡർ യുദ്ധസമയത്ത് ഗ്രാമങ്ങൾ ഒഴിപ്പിക്കുന്നതിനുള്ള സഹായങ്ങൾ എന്നിവയാണ് ഈ വിഭാഗത്തിന്റെ ചുമതല. സ്ത്രീകളും കുട്ടികളും അടങ്ങുന്ന അഭയാർഥികളുടെ നിയന്ത്രണം, ഏറ്റുമുട്ടൽ സാഹചര്യങ്ങളിൽ തടവുകാരുടെ യുദ്ധ ക്യാമ്പുകളുടെ നടത്തിപ്പ് എന്നിവയും ഇവരുടെ ചുമതലയിൽ ഉൾപ്പെടും.യുഎൻ പ്രത്യേക മിഷന്റെ ഭാഗമായി പ്രവർത്തിക്കുന്ന മിലിട്ടറി പൊലീസിന് കോംഗോ, സൊമാലിയ, റുവാണ്ട, സിയറ തുടങ്ങിയ രാജ്യങ്ങളിൽ സേവനം അനുഷ്ഠിക്കാനും അവസരമുണ്ട്.

(മ.മ., 18/12)

മധ്യസൂദനൻ നായർക്കും ശശി തരൂരിനും കേന്ദ്ര സാഹിത്യ അക്കാദമി പുരസ്കാരം

ഈ വർഷത്തെ കേന്ദ്ര സാഹിത്യ അക്കാദമി പുരസ്കാരം പ്രഖ്യാപിച്ചു. ശശി തരൂരും മധ്യസൂദനൻ നായരും കേന്ദ്ര സാഹിത്യ അക്കാദമി പുരസ്കാരത്തിന് അർഹരായി. മലയാളത്തിന്റെ പ്രിയപ്പെട്ട കവിയായ മധ്യസൂദനൻ നായർക്കാണ് മലയാളത്തിൽ നിന്നുള്ള പുരസ്കാരം. 'അച്ഛൻ പിറന്ന വീട്' എന്ന കവിതയ്ക്കാണ് പുരസ്കാരം.ഇംഗ്ലീഷിൽ കേരളത്തിൽ നിന്നുള്ള എം. പി കൂടിയായ ശശി തരൂരിനാണ് പുരസ്കാരം. 'ആൻ എറ ഓഫ് ഡാർക്നസ്' എന്ന പുസ്തകത്തിനാണ് ശശി തരൂരിന് പുരസ്കാരം. ഇംഗ്ലീഷിൽ നോൺ - ഫിക്ഷൻ വിഭാഗത്തിലാണ് ശശി തരൂരിന് പുരസ്കാരം.

(ഭേ., 19/12)

‘ അതിജീവിക’ പദ്ധതിയിലേക്ക് അപേക്ഷിക്കാം ; ഒരു കുടുംബത്തിന് 50,000 രൂപ വരെ ആശ്വാസം

ഏകാന്ത്രയമായ കുടുംബനാഥൻ അസുഖത്താൽ കിടപ്പിലാകുകയോ മരിക്കുകയോ ചെയ്യുമ്പോൾ ദുരിതത്തിലാകുന്ന കുടുംബങ്ങൾക്കായി വനിതാ ശിശുവികസന വകുപ്പ് ആവിഷ്കരിച്ച ‘ അതിജീവിക’ പദ്ധതിയിലേക്ക് അപേക്ഷിക്കാം. ജില്ലാ വനിതാ ശിശുവികസന ഓഫീസർക്കുള്ള അപേക്ഷ വിമെൻ പ്രൊട്ടക്ഷൻ ഓഫീസർ, പ്രോഗ്രാം ഓഫീസർ, ശിശുവികസന പദ്ധതി ഓഫീസർ, സൂപ്പർവൈസർ എന്നിവർ സ്വീകരിക്കും. സംസ്ഥാനതല സമിതിയുടെ അംഗീകാരത്തിന് വിധേയമായാണ് ധനസഹായം. ദുരിതത്തിലാകുന്ന സ്ത്രീകൾക്ക് 50,000 രൂപവരെ ഒറ്റത്തവണ സഹായം നൽകുമെന്ന് മന്ത്രി കെ കെ ശൈലജ പറഞ്ഞു. അനാരോഗ്യം കാരണം ജോലി ചെയ്യാൻ സാധിക്കാത്ത 50 വയസ്സിൽ താഴെയുള്ളവരാണ് പരിഗണിക്കുക. ഭർത്താവ്, കുട്ടികൾ, കുടുംബനാഥ എന്നിവർ രോഗബാധിതരായി കിടപ്പിലായ കുടുംബം, വീട് നഷ്ടപ്പെട്ട് വാടകയ്ക്ക് താമസിക്കാൻ കഴിയാതെ ബുദ്ധിമുട്ടുന്ന സ്ത്രീ കുടുംബനാഥയായ കുടുംബം, കടബാധ്യതമൂലം കുടുംബനാഥ ജപ്തിഭീഷണി നേരിടുന്ന കുടുംബം, ഭർത്താവിന്റെ അസുഖം/വിയോഗം മൂലം മക്കളുടെ പഠനത്തിനും ആശ്രിതരുടെ ചികിത്സയ്ക്കും ബുദ്ധിമുട്ടുന്ന കുടുംബം, അസുഖം ബാധിച്ച് മറ്റാരും നോക്കാതില്ലാതെ കഷ്ടപ്പെടുന്ന സ്ത്രീകൾ (വിധവകൾ, അവിവാഹിതർ, ഭർത്താവ് ഉപേക്ഷിച്ചവർ, വിവാഹമോചിതർ) എന്നിവരാണ് ഗുണഭോക്താക്കൾ. വാർഷിക കുടുംബവരുമാനം 50,000 രൂപയിൽ താഴെയാകണം.

(ഭേ., 19/12)

ലോട്ടറി ജിഎസ്ടി 28%; കേരളത്തിന് തിരിച്ചടി

സംസ്ഥാനങ്ങൾ നേരിട്ടു നടത്തുന്ന ലോട്ടറിക്കും 28% നികുതി ഏർപ്പെടുത്താൻ ചരക്ക്, സേവന നികുതി (ജിഎസ്ടി) കൗൺസിൽ വോട്ടെടുപ്പിലൂടെ തീരുമാനിച്ചു. സ്വകാര്യ ലോട്ടറിക്കുള്ള അതേ നിരക്ക് സംസ്ഥാന ലോട്ടറിക്കും ബാധകമാക്കിയത് കേരളത്തിന് വലിയ തിരിച്ചടിയായി. സംസ്ഥാനങ്ങളിൽ കേരളം മാത്രമാണ് നേരിട്ടു ലോട്ടറി നടത്തുന്നത്. സംസ്ഥാന ലോട്ടറിക്കു നിലവിൽ 12 ശതമാനമാണ് നികുതി. ഇത് അടുത്ത മാർച്ച് മുതലാണ് 28 ശതമാനമാക്കുന്നത്. നഷ്ടമുണ്ടാകുമെങ്കിലും ലോട്ടറി വില വർദ്ധിപ്പിക്കില്ലെന്നു ധനമന്ത്രി തോമസ് ഐസക് പറഞ്ഞു. നിലവിൽ 1200 കോടി രൂപയാണ് ലോട്ടറിയിൽ നിന്നുള്ള സംസ്ഥാന സർക്കാരിന്റെ ലാഭം.

(മ.മ., 19/12)

നവോദയ കേന്ദ്രീയ വിദ്യാലയങ്ങളിൽ ഒബിസി സംവരണത്തിന് സാധ്യത

അടുത്ത അധ്യയന വർഷം മുതൽ നവോദയ, കേന്ദ്രീയ വിദ്യാലയങ്ങളിൽ മറ്റു പിന്നാക്ക വിഭാഗങ്ങൾക്ക് (ഒ.ബി.സി) സംവരണത്തിന് വഴി തെളിയുന്നു. സർക്കാർ നിയമനങ്ങളിലും ഉന്നത വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലെ പ്രവേശനത്തിനുമുള്ള 27 ശതമാനം സംവരണം തന്നെ സ്കൂൾ തലത്തിലും നൽകുന്നതിന് മാനവശേഷി മന്ത്രാലയം തത്ത്വത്തിൽ അനുമതി നൽകി. കേന്ദ്രമന്ത്രിസഭയുടെ അന്തിമ അംഗീകാരം ലഭിക്കുന്നതോടെ ഇത് പ്രാബല്യത്തിൽ വരും.

(ഭേ., 20/12)

വിദ്യാർത്ഥികൾക്ക് മയക്കുമരുന്ന് നൽകിയാൽ ജൂവനൈൽ കേസ്

വിദ്യാലയങ്ങൾക്കു മുൻപിൽ നിന്ന് മദ്യവും മയക്കുമരുന്നും പിടികൂടിയാൽ ജൂവനൈൽ ജസ്റ്റീസ് ആക്ട് പ്രകാരം കേസെടുക്കുമെന്ന് പോലീസ്. ഇതിനായി എല്ലാ ഉദ്യോഗസ്ഥർക്കും നിർദ്ദേശം നൽകി.

(ഭേ., 20/12)

ഐ.ടി.അധിഷ്ഠിത ട്രാഫിക് പരിഷ്കരണത്തിന് സമിതിയായി

ഗതാഗതവകുപ്പിൽ ട്രാഫിക് പരിഷ്കരണങ്ങളുടെ ഭാഗമായുള്ള ഐ.ടി. അധിഷ്ഠിത പദ്ധതികൾ പരിശോധിക്കാൻ സാങ്കേതിക സമിതി രൂപീകരിച്ച് ഉത്തരവിറങ്ങി. ഗതാഗത പ്രിൻസിപ്പൽ സെക്രട്ടറി, ഗതാഗത കമ്മീഷണർ, സംസ്ഥാന ഐ.ടി. മിഷൻ ഡയറക്ടർ, സംസ്ഥാന ഇ-ഗവേണൻസ് മിഷൻ അംഗം, സ്റ്റേറ്റ് കേരള പ്രജക്ട് നോഡൽ ഓഫീസർ എന്നിവരാണ് സമിതി അംഗങ്ങൾ

(ഭേ., 20/12)

പ്ലാസ്റ്റിക് നിരോധനം: ' ബ്രാൻഡഡ് ' ഒഴിവാക്കി

ബ്രാൻഡഡ് ഉൽപ്പന്നങ്ങളുടെ പായ്ക്കുകളെയെല്ലാം പ്ലാസ്റ്റിക് നിരോധനത്തിൽ നിന്ന് സംസ്ഥാന സർക്കാർ ഒഴിവാക്കി. പകരം ഇവയുടെ ഉൽപാദകരും വിൽപനക്കാരും ഇറക്കുമതിക്കാരും ബ്രാൻഡഡ് ഉൽപ്പന്ന പാക്കറ്റുകൾ ഉപയോഗിക്കാതെ നിന്നു തിരികെ ശേഖരിക്കാനുള്ള പദ്ധതി തയ്യാറാക്കി മലിനീകരണ നിയന്ത്രണ ബോർഡിനു സമർപ്പിക്കുകയും പാലിക്കുകയും വേണം. സംസ്ഥാനത്ത് ഒറ്റത്തവണ ഉപയോഗ പ്ലാസ്റ്റിക് നിരോധിച്ചു കൊണ്ട് കഴിഞ്ഞ 27 ന് സർക്കാർ പുറത്തിറക്കിയ ഉത്തരവ് ഭേദഗതി ചെയ്തുകൊണ്ടുള്ള ഇന്നലത്തെ ഉത്തരവിലാണ് അധിക ഇളവുകളും നിയന്ത്രണങ്ങളും. ജനുവരി 1 മുതലാണ് സംസ്ഥാനത്ത് പ്ലാസ്റ്റിക് നിരോധനം പ്രാബല്യത്തിലാകുക.മത്സ്യം, ഇറച്ചി, ധാന്യങ്ങൾ എന്നിവ തുക്കം നിർണയിച്ച ശേഷം പ്ലാസ്റ്റിക് കവറിൽ പൊതിഞ്ഞു വെച്ചു വിൽക്കുന്നതിനു വിലക്കില്ല.

(മ.മ., 21/12)

ജനസംഖ്യ റജിസ്ട്രി വിവരശേഖരണം: ആദ്യ ഉത്തരവ് മരവിപ്പിച്ച് കേരളം

പൗരത്വ നിയമത്തിനെതിരെ രാജ്യവ്യാപക പ്രക്ഷോഭം തുടരുന്നതിനിടെ, ദേശീയ ജനസംഖ്യ റജിസ്ട്രിലേക്കുള്ള (നാഷണൽ പോപ്പുലേഷൻ റജിസ്ട്രി- എൻപിആർ) വിവരശേഖരണത്തിനു സംസ്ഥാനം നടത്തിയ നീക്കം വിവാദമായതോടെ മരവിപ്പിച്ചു.കേന്ദ്ര സർക്കാർ നിർദ്ദേശത്തിന്റെ അടിസ്ഥാനത്തിൽ വിവരശേഖരണത്തിനായി പൊതുഭരണ വകുപ്പു നേരത്തേ ഉത്തരവിട്ടിരുന്നെങ്കിലും ഇന്നലെ രാത്രിയോടെ അതു തടഞ്ഞു പുതിയ ഉത്തരവിറക്കുകയായിരുന്നു.എൻപിആറുമായി ബന്ധപ്പെട്ട എല്ലാ പ്രവർത്തനങ്ങളും മരവിപ്പിക്കാനാണ് നിർദ്ദേശം.നവംബർ 12 നാണ് ആദ്യ ഉത്തരവിറക്കിയത്. 2021 ലെ സെൻസസിനു മുന്നോടിയായി അടുത്ത ഏപ്രിൽ 15 മുതൽ മേയ് 29 വരെ വീടുകൾ സന്ദർശിച്ച് എൻപിആർ വിവരങ്ങൾ പുതുക്കണമെന്നാണ് ആദ്യ ഉത്തരവിലുണ്ടായിരുന്നത്.

(മ.മ., 21/12)

വിഴിഞ്ഞം: യാനങ്ങൾക്ക് പ്രവേശനാനുമതി ഇനി അദാനി കമ്പനി വക

രാജ്യാന്തര തുറമുഖ നിർമ്മാണ മേഖലയിൽ യാനങ്ങൾക്കു പ്രവേശനവും ക്ലിയറൻസും നൽകാൻ അദാനി തുറമുഖ കമ്പനിക്ക് അനുമതി നൽകി വിജ്ഞാപനമായി. തുറമുഖ അതിർത്തിയായി നിശ്ചയിച്ച പ്രദേശത്തു നിർമ്മാണവസ്തുക്കളുമായി എത്തുന്ന യാനങ്ങൾക്കു പ്രവേശനാനുമതിയും ക്ലിയറൻസും നൽകാനുള്ള അനുമതിയാണു കേന്ദ്ര ധനകാര്യമന്ത്രാലയത്തിൽ നിന്നു ലഭ്യമായതെന്നു തുറമുഖ വകുപ്പ് അധികൃതർ

അറിയിച്ചു. തീരദേശ കപ്പൽ ഗതാഗതമെന്ന നിലയ്ക്കുള്ള കോസ്റ്റൽ ട്രേഡിങ് അനുമതി വിജ്ഞാപനമാണിത്. തുടർന്ന് ഇന്നലെ കല്ലുമായി എത്തിയ ബാർജിനു പ്രവേശനാനുമതി നടപടിക്രമങ്ങൾ അദാനി തുറമുഖ കമ്പനി അധികൃതർ തന്നെ നിർവഹിച്ചു. തുറമുഖ അതിർത്തി നിർണ്ണയം സംബന്ധിച്ച കഴിഞ്ഞ മേയ് 21 ന് സംസ്ഥാന സർക്കാരിന്റെ വിജ്ഞാപനം വന്നിരുന്നുവെന്നും തുറമുഖ അധികൃതർ പറഞ്ഞു.

(മ.മ., 22/12)

മരട്: സ്റ്റോടക വസ്തുക്കൾ ജനുവരി 3 നു നിറച്ചുതുടങ്ങും

മരടിലെ ഫ്ലാറ്റുകളിൽ നിയന്ത്രിത സ്റ്റോടനം നടത്താനുള്ള സ്റ്റോടക വസ്തുക്കൾ ജനുവരി 3 മുതൽ നിറച്ചു തുടങ്ങും. നാഗ്പൂരിൽ നിന്ന് എത്തിക്കുന്ന സ്റ്റോടകവസ്തുക്കൾ അങ്കമാലിക്കടുത്തുള്ള സംഭരണ കേന്ദ്രത്തിലാണ് (മാഗസിൻ) സൂക്ഷിക്കുക. പെട്രോളിയം ആൻഡ് എക്സ്പ്ലോസിവിവ്സ് സേഫ്റ്റി ഓർഗനൈസേഷന്റെ (പെസോ) അനുമതി ലഭിച്ച ശേഷമാണ് സ്റ്റോടക വസ്തുക്കൾ ഫ്ലാറ്റുകളിൽ നിറച്ചു തുടങ്ങുക. മാഗസിനിൽനിന്ന് അതീവ സുരക്ഷാ സംവിധാനങ്ങളുള്ള ട്രക്കുകളിലാണ് സ്റ്റോടക വസ്തുക്കൾ മരടിലെ ഫ്ലാറ്റുകളിൽ എത്തിക്കുക. ഓരോ ദിവസവുമെത്തിക്കുന്ന സ്റ്റോടക വസ്തുക്കൾ അതതു ദിവസം വൈകിട്ട് ആറിനു മുൻപു ഫ്ലാറ്റുകളിലെ തൂണുകളിലും ചുമരുകളിലും തയാറാക്കിയ ദ്വാരങ്ങളിൽ നിറയ്ക്കും. സ്റ്റോടക വസ്തുക്കൾ ബാക്കിയായാൽ സുരക്ഷാ കാരണങ്ങളാൽ ഫ്ലാറ്റ് പരിസരത്തു സൂക്ഷിക്കില്ല. തിരികെക്കൊണ്ടുപോയി മാഗസിനിൽതന്നെ സൂക്ഷിക്കും.

(മ.മ., 22/12)

ലൈഫ് പദ്ധതി : വീടിന്റെ വലുപ്പം കൂടിയായും സഹായം മുട്ടില്ല

പിഎംഎവൈ -ലൈഫ് പദ്ധതിയിൽ തറ വിസ്തീർണം കൂടിയായും ധനസഹായം നൽകാൻ സംസ്ഥാന സർക്കാർ നിർദ്ദേശം. മുഖ്യമന്ത്രി പിണറായി വിജയന്റെ അധ്യക്ഷതയിൽ കൂടിയ ലൈഫ് മിഷൻ യോഗത്തിലാണ് തീരുമാനം. ഇതോടെ സർക്കാരിന്റെ ധനസഹായത്തിനൊപ്പം ലോണെടുത്തും ബന്ധുജനസഹായത്തോടും വീടുവച്ചവർക്ക് തറ വിസ്തീർണം കൂടിയെന്ന കാരണംകൊണ്ട് തുടർ ധനസഹായം മുടങ്ങില്ല. നേരത്തേ തദ്ദേശ സ്ഥാപനങ്ങൾ വഴിയും വിവിധ വകുപ്പുകൾ വഴിയുമുള്ള ലൈഫ് പദ്ധതി വീടുകൾക്ക് തറ വിസ്തീർണത്തിൽ സർക്കാർ ഇളവ് നൽകിയിരുന്നു. എന്നാൽ, പിഎംഎവൈ -നഗരം, പിഎംഎവൈ - ഗ്രാമീൺ പദ്ധതികൾക്ക് ഈ ഇളവ് ബാധകമായിക്കിയിരുന്നില്ല. ലൈഫ് -പിഎംഎവൈ പദ്ധതിയിൽ 400 ചതുരശ്ര അടി വിസ്തീർണമാണ് ആദ്യം നിർദ്ദേശിച്ചത്. പിന്നീട് 650 ചതുരശ്ര അടി വരെ ആക്കി. എന്നാൽ, സർക്കാർ നൽകുന്ന ഭവന നിർമ്മാണ ധനസഹായത്തിനു പുറമേ ഗുണഭോക്താവ് സ്വന്തം നിലയിൽ ധനം സ്വരൂപിച്ച് പൂർത്തിയാക്കിയ വീടുകൾക്ക് നിർദ്ദിഷ്ട വലുപ്പം കൂടിപ്പോയി എന്ന കാരണത്താൽ തുടർ ഗഡുക്കൾ അനുവദിച്ചിരുന്നില്ല. അങ്ങനെയുള്ളവർക്കും ഇനി ധനസഹായം നൽകാമെന്നാണ് സർക്കാരിന്റെ നിർദ്ദേശം.

(ഭേ., 23/12)

കേരളത്തിലെ ജനസംഖ്യ 2036 ൽ 3.69 കോടിയിലെത്തും

2036 ൽ കേരളത്തിന്റെ ജനസംഖ്യ 3.69 കോടിയിലെത്തുമെന്ന് കേന്ദ്ര ജനസംഖ്യാ കമ്മീഷൻ. കുട്ടികളുടെയും യുവാക്കളുടെയും മധ്യവയസ്കരുടെയും എണ്ണം ഓരോ വർഷവും കുറയുകയും പ്രായമായവരുടെ എണ്ണം കൂടുകയും ചെയ്യും. പുരുഷന്മാരുടെ ശരാശരി ആയുസ്സ് നിലവിലെ 72.99 വയസ്സ് എന്നത് 74.49 ആകും. സ്ത്രീകളുടെ ആയുർദൈർഘ്യം 80.15 ആയി. നിലവിൽ ഇത് 78.65 ആണെന്നും കമ്മീഷൻ പുറത്തിറക്കിയ ജനസംഖ്യാ അവലോകന റിപ്പോർട്ടിൽ പറയുന്നു. കേരളത്തിലെ ജനസംഖ്യാ വർധനയുടെ തോത് നിലവിലെ 5.2 ൽ നിന്ന് 1.4 ആയി കുറയും. എന്നാൽ, ജനസാന്ദ്രത ചതുരശ്ര കിലോമീറ്ററിന് 951 ആയി ഉയരും. ജനനനിരക്ക്

കറയുകയും ആയുസ്സു വർധിക്കുകയും ചെയ്യുന്നതിനാൽ മലയാളികളുടെ ശരാശരി പ്രായം നിലവിലെ 33.51 ൽ നിന്ന് 39.5 ആകും. 14 വയസ്സിനു താഴെയുള്ളവരുടെ എണ്ണം നിലവിലെ 75 ലക്ഷത്തിൽ നിന്ന് 65 ലക്ഷമാകും.ആകെ ജനസംഖ്യയുടെ 21.8% ആണ് ഇപ്പോൾ കുട്ടികളുടെ എണ്ണം.ഇത്17.7% ആകും. 15- 59 പ്രായപരിധിയിലുള്ളവരുടെ എണ്ണം 22.39 ലക്ഷത്തിൽ നിന്ന് 21.97 ലക്ഷമായി കുറയും.അതേസമയം, 60 ന് മുകളിൽ പ്രായമായവരുടെ എണ്ണം 50 ലക്ഷത്തിൽ നിന്ന് 84 ലക്ഷമാകും.

(മ.മ., 23/12)

ഉദ്യോഗസ്ഥർക്ക് ഇനി എൻ.ഒ.സി. വേണ്ട

സർക്കാർ ഉദ്യോഗസ്ഥർക്ക് പി.എസ്.സി. വഴി മറ്റ് തസ്തികകളിൽ അപേക്ഷിക്കാൻ വകുപ്പു മേധാവിയുടെ നിരാക്ഷേപപത്രം (എൻ. ഒ.സി.) വേണമെന്ന നിബന്ധന എടുത്തുകളയുന്നു. മുഖ്യമന്ത്രിയുടെ നിർദ്ദേശമനുസരിച്ച് ഉത്തരവ് അടുത്തമാസം പൊതുഭരണവകുപ്പ് പുറത്തിറക്കും. ഇതിനായി പി.എസ്.സി. ചട്ടങ്ങളിലോ മാർഗ്ഗരേഖകളിലോ ഭേദഗതി ആവശ്യമെങ്കിൽ മൂന്നുമാസത്തിനകം നടപടി സ്വീകരിക്കാനും മുഖ്യമന്ത്രി നിർദ്ദേശിച്ചു. ഏതെങ്കിലും വകുപ്പിൽ എൻ.ഒ.സി. കൂടിയേതീരൂ എങ്കിൽ നിയമനം ലഭിച്ച ശേഷം നിശ്ചിത മാതൃകയിലുള്ള ഫോറത്തിൽ സമർപ്പിച്ചാൽ മതിയെന്ന നിർദ്ദേശവും മുഖ്യമന്ത്രി മുന്നോട്ടു വച്ചു.

(മാ., 24/12)

പൊതുമേഖലാ സ്ഥാപനങ്ങളിലെ നിയമനം; പട്ടിക വിഭാഗക്കാർക്ക് തൊഴിൽ പരിചയം വേണ്ട

പൊതുമേഖലാ സ്ഥാപനങ്ങൾ നിയമനങ്ങൾ നടത്തുമ്പോൾ, പ്രവർത്തിപരിചയ യോഗ്യത ഇല്ലെന്ന് പറഞ്ഞ് പട്ടികജാതിവർഗ്ഗ വിഭാഗക്കാരെ ഒഴിവാക്കരുതെന്ന് സർക്കാർ. പട്ടികജാതിവർഗ്ഗ വിഭാഗത്തിൽപ്പെട്ട ഉദ്യോഗാർത്ഥികൾ ജോലിക്ക് തിരഞ്ഞെടുക്കപ്പെട്ട നിശ്ചിത തൊഴിൽ പരിചയം നേടിയാൽ മതി. എല്ലാ പൊതുമേഖലാസ്ഥാപനങ്ങളും ഇക്കാര്യം കർശനമായി പാലിക്കണമെന്ന് ആസൂത്രണ സാമ്പത്തികകാര്യ വകുപ്പ് പ്രിൻസിപ്പൽ സെക്രട്ടറി നിർദ്ദേശം നൽകി.

(മാ., 24/12)

കേരളമാണ് മിടുക്കി ; പെൺകുട്ടികൾക്ക് പഠനസൗകര്യം ഉറപ്പാക്കുന്നതിൽ ഒന്നാം സ്ഥാനം

വിദ്യാഭ്യാസ മേഖലയിലെ മികവിന് സംസ്ഥാനത്തിന് വീണ്ടും അംഗീകാരം. പെൺകുട്ടികൾക്ക് പഠനസൗകര്യം ഉറപ്പാക്കുന്നതിൽ രാജ്യത്ത് ഒന്നാം സ്ഥാനം കരസ്ഥമാക്കി മാതൃകയായിരിക്കുകയാണ് കേരളം. കേന്ദ്ര സർക്കാരിന്റെ സ്റ്റാറ്റിസ്റ്റിക്സ് ആൻഡ് പ്രോഗ്രാം ഇംപ്ലിമെന്റേഷൻ മന്ത്രാലയം പ്രസിദ്ധീകരിച്ച സർവ്വേ റിപ്പോർട്ടിലാണ് കണ്ടെത്തൽ.സംസ്ഥാനത്തെ 99.5 ശതമാനം പെൺകുട്ടികളും ഹയർ സെക്കൻഡറി വിദ്യാഭ്യാസം പൂർത്തിയാക്കിയിട്ടുണ്ടെന്ന് റിപ്പോർട്ടിൽ പറയുന്നു. ദേശീയ ശരാശരിയായ 77.5 ശതമാനത്തിനെക്കാൾ 22 ശതമാനം കൂടുതലാണിത്.സംസ്ഥാനത്തെ പ്രീ-പ്രൈമറി വിദ്യാർത്ഥികളിൽ 60 ശതമാനമെങ്കിലും പെൺകുട്ടികളാണ്. ദേശീയതലത്തിൽ ഇത് 32.1 ആണ്. ശക്തമായ അടിത്തറയുള്ള ജനകീയ വിദ്യാഭ്യാസ സംവിധാനത്തിന്റെ വിജയമാണ് സംസ്ഥാനത്തിന് ലഭിച്ച അംഗീകാരമെന്ന് മന്ത്രി സി. രവീന്ദ്രനാഥ് പറഞ്ഞു.

(ദേ., 25/12)

പ്രകൃതിദുരന്ത അതിജീവനം: വരുന്ന, ജനകീയ ഭൂവിനിയോഗ നയം

പ്രളയം ഉൾപ്പെടെയുള്ള പ്രകൃതിദുരന്തങ്ങളുടെ പശ്ചാത്തലത്തിൽ ജനപങ്കാളിത്തത്തോടെ സർക്കാർ ഭൂവിനിയോഗ മാനേജ്മെന്റും ജല വിഭവ മാനേജ്മെന്റും തയ്യാറാക്കുന്നു. ദുരന്തനിവാരണവും പുനർനിർമ്മാണവും

ജനകീയമായി തയ്യാറാക്കുന്നതിനുള്ള പ്രത്യേക ഗ്രാമസഭകൾ ഈ വിഷയം പ്രത്യേകം ചർച്ച ചെയ്യും. വന പരിപാലനം, അതിജീവനശേഷിയുള്ള പ്രാദേശിക സമൂഹം, ഗതാഗതവും ആശയവിനിമയ സാങ്കേതികവിദ്യയും എന്നിവയിലും ജനപങ്കാളിത്തത്തോടെ പുതിയ പദ്ധതി ഇതോടൊപ്പം തയ്യാറാക്കും. ഗ്രാമസഭയിലെ അഭിപ്രായം ക്രോഡീകരിച്ച് സംസ്ഥാനതലത്തിൽ രേഖ തയ്യാറാക്കി ആവശ്യമായ നിയമവും ചട്ടങ്ങളും കൊണ്ടുവരും. ഇതിനായി പ്രത്യേക നിയമസഭാ സമ്മേളനവും ചേരും. മുഖ്യമന്ത്രി പിണറായി വിജയന്റെ നിർദ്ദേശപ്രകാരമാണ് ജനകീയാസൂത്രണ മാതൃകയിൽ കേരള പുനർനിർമ്മാണത്തിന് നടത്തുന്ന 'നമ്മൾ നമുക്കായ്' ക്യാമ്പയിന്റെ ഭാഗമായി പ്രത്യേക ഗ്രാമസഭ ചേരുന്നത്.

(ദേ., 25/12)

കേന്ദ്ര- കേരള സർക്കാരുകളുടെ 57 സേവനങ്ങൾ മൊബൈൽ ആപ്ലിക്കേഷനിൽ

കേന്ദ്ര സർക്കാർ സേവനങ്ങൾ കൂടി ഉൾപ്പെടുത്തി സംസ്ഥാന സർക്കാരിന്റെ 'എം കേരളം' മൊബൈൽ ആപ്ലിക്കേഷൻ പരിഷ്കരിച്ചു. കേന്ദ്ര, സംസ്ഥാന സർക്കാർ വകുപ്പുകളുമായി ബന്ധപ്പെട്ട സംശയങ്ങൾ തീർക്കൽ, പരാതി അറിയിക്കൽ, അടിയന്തര സാഹചര്യത്തിൽ സഹായം ആവശ്യപ്പെടൽ തുടങ്ങി 57 സേവനങ്ങൾ ഇനി ഒറ്റ പ്ലാറ്റ്ഫോമിൽ ലഭ്യമാകും. നമ്പർ ഡയൽ ചെയ്യാതെ തന്നെ ആപ്ലിക്കേഷനിൽ സേവനം ആവശ്യമുള്ള ഭാഗത്ത് ക്ലിക്ക് ചെയ്താൽ ബന്ധപ്പെട്ട സേവനകേന്ദ്രത്തിലേക്കു കോൾ കണക്ട് ആകും. ഇപ്പോഴുള്ള ആപ്ലിക്കേഷൻ അപ്ഡേറ്റ് ചെയ്താൽ ഈ സൗകര്യങ്ങൾ ലഭ്യമാകും. ദേശീയ പൗരത്വ രജിസ്ട്രേഷൻ, വിമുക്ത ഭടന്മാരുടെ ആനുകൂല്യങ്ങൾ, റേഷൻ കാർഡ് പുതുക്കൽ, ആധാർ, വോട്ടർ ഐഡി കാർഡ്, ലൈഫ് മിഷൻ, തൊഴിലുറപ്പ്, ജിഎസ്ടി, പ്രധാൻമന്ത്രി ജന്ധൻ യോജന, ആരോഗ്യ ഇൻഷുറൻസ്, പിഎസ്സി, സർവകലാശാല, പ്രഫഷനൽ കോഴ്സുകൾ, കുടുംബശ്രീ ഉപഭോക്തൃ തർക്ക പരിഹാരം തുടങ്ങിയവ സംബന്ധിച്ച സംശയങ്ങളും പരാതികളും അറിയിക്കാനുള്ള സൗകര്യം അടക്കം 41 സേവനങ്ങൾ പുതുതായി ഉൾപ്പെടുത്തി.

(മ.മ., 26/12)

പരിചയപ്പെടുത്താൻ ആളുണ്ടെങ്കിൽ ആധാർ കാർഡ് കിട്ടും

ഐഡി/അഡ്രസ് പ്രൂഫ് ഇല്ലെങ്കിലും ആധാർ കാർഡിനായി അപേക്ഷിക്കാം. നിങ്ങളെ പരിചയപ്പെടുത്താൻ ഒരാളുണ്ടായാൽ (ഇൻടൊഡ്യൂസർ) മതി. യു.ഐ.ഡി.എ.ഐ രജിസ്ട്രാർ അല്ലെങ്കിൽ റീജനൽ ഓഫീസ് നോട്ടീഫൈ ചെയ്യപ്പെട്ട വിഭാഗത്തിൽപ്പെട്ടവരാണ് ഇൻടൊഡ്യൂസറാകുന്നത്. ഗസറ്റഡ് ഓഫീസർമാർ, വില്ലേജ് ഓഫീസർമാർ, എംപി, എംഎൽഎ, കൗൺസിലർ, തഹസീൽദാർ, വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളുടെ മേധാവികൾ, അംഗീകൃത അനാഥാലയങ്ങളുടെയും ഷെൽട്ടർ ഹോമുകളുടെയും മേധാവികൾ എന്നിവരും ഇതിൽപ്പെടും. ഇവർ നൽകുന്ന സർട്ടിഫിക്കറ്റിന് 3 മാസം കാലാവധിയുണ്ടാകും. ഇതിനു പുറമെ അപേക്ഷന്റെ കുടുംബനാമനും ഇൻടൊഡ്യൂസറാകാം. അപേക്ഷകൻ കുടുംബത്തിന്റെ റേഷൻ കാർഡ് ഉൾപ്പെടെയുള്ള രേഖകളിൽ ഉണ്ടാകണമെന്നു മാത്രം. കുടുംബനാമന്ത് ആധാറുണ്ടായിരിക്കണം. കുടുംബനാമനാണു സാക്ഷ്യപ്പെടുത്തുന്നതെങ്കിൽ ഐഡി പ്രൂഫുമായി അദ്ദേഹവും അപേക്ഷകനോടൊപ്പം എൻറോൾമെന്റ് സെന്ററിൽ നേരിട്ടെത്തണം.

(മ.മ., 26/12)

സംസ്ഥാനത്ത് പുതിയൊരു വന്യജീവി സങ്കേതം കൂടി; കരിമ്പുഴ വന്യജീവി സങ്കേതം യാഥാർത്ഥ്യമായി

വംശനാശ ഭീഷണി നേരിടുന്ന ചോലനായ്ക്ക ആദിവാസി വിഭാഗങ്ങളുടെ പ്രദേശത്തേ ഒഴിവാക്കി സംസ്ഥാനത്ത് മറ്റൊരു വന്യജീവി സങ്കേതം കൂടി. മലപ്പുറം ജില്ലയിലെ ന്യൂ അമരമ്പലം സംരക്ഷിതവനവും വടക്കേകോട്ട മലവാരം നിക്ഷിപ്തവനവും അടങ്ങുന്ന നീലഗിരി ബയോസ്റ്റിയറിലെ 227.97 ച കി മീ

ഭൂഭാഗമാണ് കരിമ്പുഴ വന്യജീവിസങ്കേതമാക്കി സർക്കാർ വിജ്ഞാപനം ഇറക്കിയത്. ഏഷ്യയിലെ അതിപുരാതന ഗോത്രവർഗമായ ചോലനായ്ക്കർ താമസിക്കുന്ന മാഞ്ചീരി കോളനി വന്യജീവി സങ്കേതത്തിൽ നിന്നും ഒഴിവാക്കി. ന്യൂ അമരമ്പലം സംരക്ഷിതവനത്തിന്റെ ഉൾഭാഗത്തുള്ള 2.50 ഹെക്ടർ ഭൂമിയാണ് വന്യജീവി സങ്കേതത്തിൽ നിന്നും ഒഴിവാക്കിയത്. ഇവിടെ പട്ടികവർഗ ഗോത്രവർഗങ്ങൾക്കും പരമ്പരാഗത വനവാസികൾക്കുമുള്ള കേന്ദ്ര സംസ്ഥാന നിയമങ്ങൾ അനുസരിച്ചുള്ള അവകാശങ്ങൾ വിനിയോഗിക്കുന്നതിന് ചോലനായ്ക്കർക്ക് അധികാരമുണ്ടായിരിക്കുമെന്നും സർക്കാർ വിജ്ഞാപനത്തിൽ പറയുന്നു. കരിമ്പുഴ വന്യജീവി സങ്കേതം യാഥാർത്ഥ്യമായതോടെ കേരളത്തിൽ 18 വന്യജീവി സങ്കേതങ്ങളായി.

(ഭേ., 27/12)

തദ്ദേശസ്ഥാപനങ്ങളിൽ ഒരവർദ്ധനവ് വീതം കൂട്ടും ; ഓർഡിനൻസ് ഇറക്കും

സംസ്ഥാനത്തെ മുഴുവൻ തദ്ദേശഭരണ സ്ഥാപനങ്ങളിലെയും അംഗങ്ങളുടെ എണ്ണം ഒന്നുവീതം വർദ്ധിപ്പിക്കും. ഇതിനായി കേരള പഞ്ചായത്ത് രാജ് ആക്ടും കേരള മുനിസിപ്പാലിറ്റി ആക്ടും ഭേദഗതി ചെയ്യും. ഇതുസംബന്ധിച്ച ഓർഡിനൻസ് പുറപ്പെടുവിക്കാൻ ഗവർണ്ണറോട് ശുപാർശ ചെയ്യാൻ മന്ത്രിസഭായോഗം തീരുമാനിച്ചു. പഞ്ചായത്ത്, ബ്ലോക്ക് പഞ്ചായത്ത്, ജില്ലാപഞ്ചായത്ത്, മുനിസിപ്പാലിറ്റി, കോർപ്പറേഷൻ എന്നിവയ്ക്കെല്ലാം ഇത് ബാധകമാണ്. നിലവിൽ പഞ്ചായത്ത് അംഗങ്ങളുടെ എണ്ണം 13-ൽ കുറയാനോ 23-ൽ കൂടാനോ പാടില്ല. അത് 14 മുതൽ 24 വരെ ആക്കാനാണ് ഓർഡിനൻസിൽ വ്യവസ്ഥചെയ്തിട്ടുള്ളത്. ബ്ലോക്ക് പഞ്ചായത്തിലെ അംഗങ്ങളുടെ എണ്ണവും ഇതേ രീതിയിൽ വർദ്ധിക്കും. ജില്ലാപഞ്ചായത്തിൽ നിലവിൽ അംഗങ്ങളുടെ എണ്ണം 16 -ൽ കുറയാനോ 32-ൽ കൂടാനോ പാടില്ല. അത് 17 മുതൽ 33 വരെ ആക്കാനാണ് നിർദ്ദേശം. മുനിസിപ്പൽ കൗൺസിലിലും ടൗൺപഞ്ചായത്തിലും ഇരുപതിനായിരത്തിൽ കവിയാത്ത ജനസംഖ്യയ്ക്ക് നിലവിൽ 25 അംഗങ്ങളാണുള്ളത്. ഭേദഗതി പ്രകാരം ഇത് 26 ആകും. പരമാവധി 52 എന്നത് 53 ആകും.

(ഭേ., 27/12)

ബസ് യാത്രയ്ക്ക് സ്മാർട്ട് കാർഡ്; മോട്ടർ വാഹന ചട്ടം സർക്കാർ ഭേദഗതി ചെയ്യും

കെഎസ്ആർടിസി ബസുകളിലെയും സ്വകാര്യ ബസുകളിലെയും യാത്രയ്ക്കായി ഇന്റഗ്രേറ്റഡ് സ്മാർട്ട് കാർഡ് ഏർപ്പെടുത്താൻ സർക്കാർ തീരുമാനിച്ചു. ഇതിനായി കേരള മോട്ടർ വാഹന ചട്ടങ്ങൾ സർക്കാർ ഭേദഗതി ചെയ്യും. റീചാർജ് ചെയ്യാനാകുന്ന സ്മാർട്ട് കാർഡ് കണ്ടക്ടർക്കു നൽകിയാണു ടിക്കറ്റ് ടൈം അപ്പോയിന്റ്മെന്റ്. ടിക്കറ്റ് എസ്എംഎസ് ആയോ ഇ മെയിൽ ആയോ, ആപ്ലിക്കേഷനിൽ നോട്ടിഫിക്കേഷനായോ എത്തും. ഇതു മതി യാത്ര ചെയ്യാൻ. മുൻകൂട്ടി അച്ചടിച്ച ടിക്കറ്റും മെഷീനിൽ തൽസമയം അച്ചടിക്കുന്ന ടിക്കറ്റും വിതരണം ചെയ്യാൻ മാത്രമേ ഇപ്പോൾ ചട്ടം അനുവദിക്കുന്നുള്ളൂ. സ്മാർട്ട് കാർഡു വഴി ഇ-ടിക്കറ്റ്ക്കാൻ കൂടി അനുവദിക്കുന്നതാണു പുതിയ ചട്ടഭേദഗതി.

(മ.മ., 28/12)

വാർഡുകളുടെ അതിർത്തി മാറ്റി വരയ്ക്കും

തദ്ദേശ തിരഞ്ഞെടുപ്പിനു മുൻപു സംസ്ഥാനത്തെ മുഴുവൻ തദ്ദേശ സ്ഥാപനങ്ങളിലെയും വാർഡ് പുനർവിഭജനത്തിനു വഴിയൊരുങ്ങുന്നു. ജനസംഖ്യാടിസ്ഥാനത്തിൽ അതിർത്തി പുനർനിർണ്ണയിക്കുന്നതോടെ നിലവിലുള്ള വാർഡുകളുടെ ഘടന മാറ്റം. സംസ്ഥാന സർക്കാർ രൂപീകരിച്ച ഡീലിമിറ്റേഷൻ കമ്മീഷൻ ആണു പുനർ നിർണ്ണയത്തിനു നേതൃത്വം നൽകുക. അടുത്ത മാസം നടപടി തുടങ്ങും. 2011ലെ സെൻസസിന്റെ അടിസ്ഥാനത്തിൽ വാർഡുകൾ രൂപീകരിക്കാനാണു തീരുമാനം. പുതുതായി രൂപീകരിച്ച 28 നഗരസഭകളും അതിനായി രൂപമാറ്റം വരുത്തിയ 6 പഞ്ചായത്തുകളും 2 ജില്ലാ പഞ്ചായത്തുകളും ഒഴികെയുള്ള തദ്ദേശ

സ്ഥാപനങ്ങളിലെല്ലാം 2001 സെൻസസിന്റെ അടിസ്ഥാനത്തിലാണ് വാർഡുകൾ രൂപവൽക്കരിച്ചിട്ടുള്ളത്. ബാക്കിയുള്ള എല്ലാ തദ്ദേശസ്ഥാപനങ്ങളിലും ജനസംഖ്യ വർദ്ധിച്ചതിന്റെ അടിസ്ഥാനത്തിൽ വാർഡുകളുടെ അതിർത്തികൾ മാറ്റം വാർഡ് പുനർവിഭജനത്തിന് ശേഷമായിരിക്കും വനിത, പട്ടികജാതി, പട്ടികവർഗ സംവരണക്രമം സംബന്ധിച്ച സർക്കാർ അന്തിമ തീരുമാനമെടുക്കുക.

(മ.മ., 28/12)

വിഷരഹിത പച്ചക്കറിക്കായി ‘ ജീവനി’ പദ്ധതി; ലക്ഷ്യം സ്വയംപര്യാപ്ത

വിഷരഹിതമായ പച്ചക്കറി സംസ്ഥാനമാക്കെ ലഭ്യമാക്കുന്നതിന് ‘ ജീവനി’ പദ്ധതിയുമായി കൃഷിവകുപ്പ്. സർക്കാരിന്റെ വിവിധ മിഷനുകളുടെ മാതൃകയിലുള്ള പദ്ധതി ജനവരി ഒന്നിന് തുടങ്ങും. 2021 ലെ വിഷ്യ വരെ തുടരുന്ന പദ്ധതി പൂർത്തിയാവുന്നതോടെ സംസ്ഥാനം പച്ചക്കറി ഉൽപാദനത്തിൽ സ്വയം പര്യാപ്ത നേടുമെന്നു മന്ത്രി വി.എസ്. സുനിൽ കുമാർ പറഞ്ഞു. ‘ നമ്മുടെ കൃഷി, നമ്മുടെ ആരോഗ്യം’ എന്നതാണ് മുദ്രവാക്യം. സുരക്ഷിതവും പോഷകസമൃദ്ധവുമായ ഭക്ഷണം ഉറപ്പാക്കുന്ന പദ്ധതിക്ക് ആരോഗ്യ വകുപ്പ്, തദ്ദേശ സ്ഥാപനങ്ങൾ, വിദ്യാഭ്യാസ വകുപ്പ് എന്നിവയുടെ സഹകരണമുണ്ടാകും. പരമ്പരാഗത പച്ചക്കറി ഇനങ്ങൾ പ്രചരിപ്പിക്കുക, എല്ലാ വീട്ടിലും കറിവേപ്പില, പപ്പായ, മുരിങ്ങ, ചീര, വാഴ എന്നിവയുടെ കൃഷി പ്രോത്സാഹിപ്പിക്കുക, 2500 സ്കൂളുകളിലും പൊതു /സ്വകാര്യ സ്ഥാപനങ്ങളിലും പച്ചക്കറിത്തോട്ടം, 1200 പച്ചക്കറി ക്ലസ്റ്ററുകളുടെ രൂപീകരണം, 2000 മഴ മറ യൂണിറ്റുകൾ, 10,000 സൂക്ഷ്മ ജലസേചന യൂണിറ്റുകൾ എന്നിവ ജീവനിയുടെ ലക്ഷ്യങ്ങളാണ്.

(മ.മ., 29/12)

ബവ്റിജസ് ഷോപ്പിൽ ഇനി പഴയ കുപ്പി, പുതിയ വീഞ്ഞ്

ബവ്റിജസ് ഷോപ്പിൽ നിന്ന് ഇനി മദ്യം വാങ്ങാമെന്നു മാത്രമല്ല, മദ്യക്കുപ്പി വിൽക്കുകയും ചെയ്യാം. ഒരു ഫുൾ ഗ്ലാസ് ബോട്ടിലിന് കിട്ടും 3 രൂപ. പ്ലാസ്റ്റിക് കുപ്പിയാണെങ്കിൽ ഒരു കിലോ എത്തിച്ചാൽ 15 രൂപ ലഭിക്കും. സംസ്ഥാനത്ത് ജനവരി 1 മുതൽ ഏർപ്പെടുത്തുന്ന പ്ലാസ്റ്റിക് നിരോധനത്തിന്റെ ഭാഗമായി പ്ലാസ്റ്റിക് കുപ്പികൾ വിൽക്കുന്നവർ തന്നെയാണ് അവ തിരിച്ചെടുക്കേണ്ടതും. ഇന്നലെ ക്ലീൻ കേരള കമ്പനിയുമായി ബവ്റിജസ് കോർപ്പറേഷൻ ഒപ്പിട്ട കരാർ പ്രകാരം മദ്യം വിൽക്കുന്ന കേന്ദ്രങ്ങളിൽ തന്നെ കുപ്പിയും ശേഖരിക്കും. ക്ലീൻ കേരള കമ്പനി പ്രതിനിധികളാണ് കുപ്പികൾ വാങ്ങുക. ഷോപ്പുകളിലെ കുപ്പിശേഖരണത്തിന് പുറമെ ഹരിത കർമ്മസേനയും ആക്രിച്ചവടക്കാരും വീടുകളിലെത്തി കുപ്പി വാങ്ങും. കോർപ്പറേഷന്റെയും ക്ലീൻ കേരള കമ്പനിയുടെയും ശേഖരണ കേന്ദ്രങ്ങളിലും കുപ്പി എത്തിക്കാം. ക്ലീൻ കേരളയ്ക്കു നേരിട്ടു കുപ്പി നൽകുന്നവർക്കു മാത്രമാണു നിശ്ചയിച്ചിട്ടുള്ള വില നൽകുക. ഹരിത കർമ്മസേനയിൽ നിന്നു പണം ലഭിക്കില്ല.

(മ.മ., 29/12)

വൈദ്യുതി ബിൽ 3000 കടന്നാൽ ഇ പേയ്മെന്റ് മാത്രം

രണ്ടു മാസം കൂടുമ്പോൾ 3,000 രൂപയിലധികം വൈദ്യുതി ബിൽ വരുന്ന ഗാർഹിക ഉപയോക്താക്കൾക്കു ജനവരി ഒന്നു മുതൽ ഡിജിറ്റൽ പേയ്മെന്റ് നിർബന്ധമാക്കി കെഎസ്ഇബി. ഡിജിറ്റൽ പണമിടപാട് പ്രോത്സാഹിപ്പിക്കുന്നതിന്റെയും ജീവനക്കാരുടെ എണ്ണം കുറയ്ക്കുന്നതിന്റെയും ഭാഗമായാണിത്. പ്രതിമാസം 1500 രൂപയിൽ കൂടുതൽ വൈദ്യുതി ഉപയോഗിക്കുന്ന ഗാർഹിക ഉപയോക്താക്കൾക്കു രണ്ടു മാസത്തെ ബിൽ തുക 3000 രൂപയിലധികം വരും. ഇവർക്കാണ് ഡിജിറ്റൽ പേയ്മെന്റ് നിർബന്ധമാക്കിയത്. ഗാർഹികേതര ഉപയോക്താക്കളിൽ പ്രതിമാസം 2000 രൂപയ്ക്കു മുകളിൽ വൈദ്യുതി ഉപയോഗിക്കുന്നവർക്കു കഴിഞ്ഞ വർഷം

മുതൽ ഡിജിറ്റൽ പേയ്മെന്റ് നിർബന്ധമാക്കിയിരുന്നു. ഈ വിഭാഗത്തിലുള്ളവർക്കും 1500 രൂപയ്ക്കു മുകളിലെന്ന പരിധി ബാധകമാക്കി.

(മ.മ., 30/12)

പ്ലാസ്റ്റിക് നിരോധനത്തിൽ മാറ്റമില്ല: ബ്രാൻഡ് എങ്കിൽ കൈകാര്യച്ചെലവ് നൽകി വിൽക്കാം

വ്യാപാരികളുടെ പ്രതിഷേധത്തിനിടയിലും ജനുവരി 1 മുതൽ പ്ലാസ്റ്റിക് നിരോധനവുമായി മുന്നോട്ടുപോകാൻ സംസ്ഥാന സർക്കാർ തീരുമാനം. ബ്രാൻഡ് ചെയ്ത പ്ലാസ്റ്റിക് ഉൽപ്പന്നങ്ങൾ തിരിച്ചെടുക്കാനും സംസ്കരിക്കാനുമുള്ള ചെലവായി കിലോഗ്രാമിനു 10 രൂപ വീതം സർക്കാരിനു മുൻകൂർ നൽകിയാൽ വിൽപന അനുമതിയ്ക്കും. ബ്രാൻഡ് ചെയ്യാത്തവയും പ്ലാസ്റ്റിക് സഞ്ചികളും അര ലീറ്റർ വെള്ളക്കുപ്പികളും ഒന്നു മുതൽ കർശനമായി തടയും. പ്ലാസ്റ്റിക് വസ്തുക്കളിൽ ബ്രാൻഡ് രേഖപ്പെടുത്തുകയും കൈകാര്യച്ചെലവു മുൻകൂറായി സർക്കാരിനു നൽകുകയും ചെയ്താൽ വിൽപന അനുമതിയ്ക്കും. ഇതിനായി മലിനീകരണ നിയന്ത്രണ ബോർഡ് പ്രത്യേക പോർട്ടൽ ഉടൻ സജ്ജമാക്കും. പാൽ കവരുകൾ ഉൾപ്പെടെ എൽഡി വിഭാഗത്തിൽപ്പെടുന്ന പ്ലാസ്റ്റിക് തിരിച്ചു കൊടുത്താൽ കിലോഗ്രാമിനു 15 രൂപ വരെ ശരാശരി ലഭിക്കും. ഏകദേശം 300 കവരുകളുണ്ടെങ്കിൽ 1 കിലോഗ്രാമാകും. തിരിച്ചെടുക്കുന്ന പ്ലാസ്റ്റിക്കിൽ പുനരുപയോഗിക്കാൻ കഴിയാത്തവ സിമന്റ് നിർമ്മാണത്തിൽ ഇന്ധനമായി ഉപയോഗിക്കും.

(മ.മ., 30/12)

നീതി ആയോഗ് റിപ്പോർട്ട് : കേരളം വീണ്ടും ഒന്നാമത് ; വ്യവസായ വികസനത്തിൽ കുതിച്ചുചാട്ടം

വികസനവും ജനക്ഷേമവും ഒരുപോലെ സാധ്യമാക്കുന്നതിൽ കേരളം തുടർച്ചയായി രണ്ടാംവർഷവും രാജ്യത്ത് ഒന്നാമത്. ഐക്യരാഷ്ട്ര സംഘടന മുന്നോട്ടുവച്ച സുസ്ഥിരവികസന ലക്ഷ്യങ്ങളെ അധികരിച്ച് നീതി ആയോഗ് തയ്യാറാക്കിയ 2019 ലെ റിപ്പോർട്ടിലാണ് കേരളം 70 പോയിന്റോടെ ഒന്നാംസ്ഥാനത്തെത്തിയത്. 2018 ൽ ഹിമാചൽപ്രദേശിനൊപ്പമാണ് ഒന്നാംസ്ഥാനം പങ്കിട്ടത്. ഇത്തവണ 69 പോയിന്റിൽ ഹിമാചൽ രണ്ടാമതായി. വ്യവസായവികസനം, ദാരിദ്ര്യ നിർമ്മാർജ്ജനം, മികച്ച ആരോഗ്യവും ക്ഷേമവും, ഗുണമേന്മയുള്ള വിദ്യാഭ്യാസം, ലിംഗപദവി സമത്വം എന്നീ മേഖലകളിലെ മിന്നുന്ന പ്രകടനമാണ് കേരളത്തെ മുന്നിലെത്തിച്ചത്. വ്യവസായ വികസനത്തിൽ 2018 നെ അപേക്ഷിച്ച് കുതിച്ചുചാട്ടമുണ്ടായി.

(ഭേ., 31/12)

തണ്ടപ്പേർ + ആധാർ = പുതിയ നമ്പർ

ദ്രവ്യമകൾക്കു ഒരൊറ്റ തണ്ടപ്പേർ നടപ്പാക്കാൻ റവന്യൂ വകുപ്പ്. ഇതോടെ ഒരാൾക്ക് പ്രവേശന നിയമത്തിന്റെ സുവർണ ജൂബിലിയോടനുബന്ധിച്ച് ഉണ്ടാക്കിയ പേരിൽ വിവിധ വിലാസങ്ങളിൽ സംസ്ഥാനത്തെയും രജിസ്റ്റർ ചെയ്ത സ്ഥലങ്ങൾ ഒറ്റ തണ്ടപ്പേരിൽ ഉൾക്കൊള്ളിക്കാനും പരിധിയിലേറെ ഭൂമി കൈവശം വച്ചിരിക്കുന്നവരെ കണ്ടെത്താനും കഴിയും. നിലവിൽ 15 ഏക്കറാണ് ഒരാൾക്കു പരമാവധി കൈവശം വയ്ക്കാവുന്ന ഭൂമി. യൂണിക് തണ്ടപ്പേർ ആധാറുമായി ബന്ധിപ്പിച്ചുകൊണ്ടു നടപ്പാക്കാനാണ് ഉദ്ദേശിക്കുന്നത്. പുതിയ സംവിധാനത്തിൽ ദ്രവ്യമകൾ തണ്ടപ്പേരിനു പകരം പ്രത്യേക തിരിച്ചറിയൽ നമ്പർ വരും. ഓരോരുത്തരുടെയും മുഴുവൻ ഭൂവിവരങ്ങളും ഇതുമായി ലിങ്ക് ചെയ്യും. എന്നാൽ, ഈ വിവരങ്ങളുമായി ആധാർ ലിങ്ക് ചെയ്യാൻ ഉടമകളെ നിർബന്ധിക്കില്ല.

(മ.മ., 31/12)

ഇടുക്കിയിൽ വീണ്ടുമൊരു വൈദ്യുത നിലയം

ഇടുക്കിയിൽ രണ്ടാം വൈദ്യുത നിലയത്തിന്റെ നിർമ്മാണത്തെക്കുറിച്ച് സാധ്യതാപഠനം നടത്തി പ്രോജക്ട് റിപ്പോർട്ട് തയ്യാറാക്കുന്നതിന് 15 കോടി രൂപയുടെ ആഗോള ടെൻഡർ ക്ഷണിച്ചു. ഉപയോഗം കൂടുതലുള്ള സമയത്ത് കൂടുതൽ വൈദ്യുതി ഉൽപാദിപ്പിക്കുന്നതിനാണ് പുതിയ നിലയം നിർമ്മിക്കുന്നത്. ഇതിനായി വാഗമൺ, വെള്ളിയാമറ്റം, കാളിയാർ പ്രദേശങ്ങളിൽ പഠനം നടത്തിയിരുന്നു. ഏറ്റവും അനുയോജ്യമായ സ്ഥലം എന്ന നിലയിൽ കണ്ടെത്തിയിരിക്കുന്നതു മൂലമറ്റത്തെ ഇപ്പോൾ സ്ഥിതി ചെയ്യുന്ന വൈദ്യുത നിലയത്തിനു സമീപമാണ്. ഇവിടെ മറ്റൊരു ഭൂഗർഭ വൈദ്യുത നിലയം കൂടി നിർമ്മിക്കുന്നതിനാണ് തീരുമാനം. ഇടുക്കി രണ്ടാം വൈദ്യുത നിലയം പ്രാവർത്തികമാകുന്നതോടെ ഇടുക്കി പദ്ധതിയുടെ സ്ഥാപിതശേഷി 1560 മെഗാവാട്ടാകും.

(മ.മ., 31/12)

NATIONAL NEWS

Panel for Indian system of medicine in school curriculum

A Parliamentary panel has suggested the Government to introduce different disciplines of Indian System of Medicine (ISM) in the school curriculum to make students from early childhood aware of the concept of mindfulness and holistic health that the AYUSH system is based on. "The present poor health infrastructure in the country demands more trained healthcare providers from the modern as well as ISM. The Committee, therefore, is of the view that different disciplines of ISM should also be introduced in the school curriculum," said the report prepared by the panel headed by Rajya Sabha member Ram Gopal Yadav.

(P., 01/12)

GST leads to Rs 320 monthly saving for households: Study

Indian households are saving, on average, a monthly Rs 320 each on consumption of staples such as cereals, edible oil and sugar as well as snacks and sweets under the Goods and Services Tax (GST) regime that kicked into force on July 1, 2017, reducing the indirect tax burden on consumers, the finance ministry said in an internal note. A household saves Rs 94 a month on the consumption of cereals such as rice and crop because no GST is levied on them. Indirect taxes on cereals ranged from 2.5% to 2.75% before the introduction of GST, according to the finance ministry. The note has been prepared by the ministry to ascertain the impact of GST, two government officials said on condition of anonymity.

(H.T., 01/12)

Bar Council seeks de-recognition of 25 law colleges

A Bar Council of India (BCI) panel has recommended de-recognition of 25 law colleges after it found that they were enrolling students without proper teaching staff in violation of the University Grants Commission (UGC) guidelines, according to aware of the developments. The panel found that the colleges were not paying their faculty members as per the UGC norms, which has also led to their understaffing, the added. The BCI, which is the regulator for legal education in the country, has also directed all law colleges to transfer salaries to their teachers electronically to stop the practice of underpaying them.

(H.T., 02/12)

DRDO and Indian Army's SFC to initiate joint probe for Agni-III debacle

The Defence Research and Development Organisation (DRDO) and Strategic Forces Command (SFC) of Indian Army will jointly analyse the faults in Agni-III missile system that had failed to perform during its first night trial. The 3000-km range surface-to-surface nuclear capable ballistic missile had reportedly tumbled into the sea after travelling only around 115 km into its flight

trajectory. The mission had to be terminated as the missile deviated from the flight path behaving abnormally. On November 23, 2009, 2000-km range Agni-II missile had developed technical snags during its first night trial and plunged into the sea after travelling a short distance. Indigenously developed inertial navigation system had failed to perform as desired.

(N.I.E., 02/12)

Nasa finds Chandrayaan-2's Vikram lander, tweets pic of impact site on moon

Nasa said its satellite orbiting the Moon has found Vikram lander of Chandrayaan-2 which crashed on the lunar surface in September. The US space agency also released an image showing the impact site of the lander. The image, taken by Nasa's Lunar Reconnaissance Orbiter (LRO), also showed associated debris field, with parts of Vikram lander scattered over almost two dozen locations spanning several kilometers. In a statement, NASA said it released a mosaic image of the site on September 26, inviting the public to search it for signs of the lander.

(H.T., 03/12)

Indian Navy's first woman pilot takes wing

Sub lieutenant Shivangi carved out a place for herself in naval aviation history by becoming the first woman pilot in the Indian Navy, a defence ministry spokesperson said. Until now, women officers only served as observers on board aircraft such as the P-8I submarine hunters and Ilushyln-38, also used for anti-submarine warfare. The 24-year-old, who grew up in Bihar's Muzaffarpur district chasing dreams of becoming a pilot, is thrilled about being a trailblazer. "The aircraft doesn't recognise gender. It doesn't care whether the pilot is a man or a woman. It's quite exhilarating that my dream has come true. I have dreamt of flying since I was 10," Shivangi told.

(H.T., 03/12)

Naidu launches low-cost vaccine for diarrhoea

Almost four years after India got its first indigenously made Rotavac vaccine to combat severe diarrhoea causing rotavirus, Vice President M Venkaiah Naidu launched vaccine's newer variant, Rotavac 5D, a smaller dosage and low cost cold chain footprint form of its earlier oral immunisation shot. Globally, Rotavirus disease burden is estimated at 200,000 deaths and about 2 million hospitalizations annually, mostly in low-income countries. While child deaths from rotavirus have more than halved since 2000, almost half of the deaths each year occur in just four countries: India, Pakistan, Nigeria and the Democratic Republic of Congo, according to the WHO.

(P., 04/12)

Parliament approves bill to merge two UTs

Parliament passed a bill to merge two Union territories Daman & Diu, and Dadra & Nagar Haveli into one unit. The Rajya Sabha passed the Dadra & Nagar Haveli and Daman & Diu (Merger of Union Territories) Bill, 2019 through voice vote. Lok Sabha had passed this bill on November 27. Responding to the bill, minister of state for home G Kishen Reddy said that the measure will help in strengthening administrative efficiency and fast track the development of the two union territories. Merging will also help in cutting down administrative cost, he said, adding the move was supported by civil societies along with the elected member of Parliament of that area.

(H.T., 04/12)

India conducts fresh night trial of Prithvi-2 missile: Report

India successfully conducted another night trial of its indigenously developed nuclear capable Prithvi-2 missile as part of a user trial for the armed forces from a test range in Odisha coast, a defence source said. The flight test of the surface-to-surface missile was carried out barely a fortnight after two back-to-back trials of the Prithvi-2 were conducted successfully at night from the same base on November 20. The trial of the surface-to-surface missile, which has a strike range of 350 kilometres, was carried out from a mobile launcher of the Integrated Test Range (ITR) at Chandipur near Balasore at around 7.50 pm.

(H.T., 04/12)

WHO, Ayush ministry develop standardised terminologies for traditional medicine systems

As part of its global strategy to strengthen the quality, safety and effectiveness of traditional and complementary medicines, the World Health Organisation (WHO) has developed standardized terminologies for the Ayurveda, Unani and Siddha systems. The terms relate to basic principles, fundamental theories, human structure and function, diagnosis, diseases, disease patterns and body constitutions, medicines, food, therapies, preventive and promotive health interventions etc. of the respective medical systems that will help facilitate better communication between practitioners of modern and traditional medicine, and support integration of traditional medicine into the national health system. In collaboration with the ministry of Ayurveda, Yoga & Naturopathy, Unani, Siddha, Sowa Rigpa and Homoeopathy (Ayush), the WHO reviewed the 'Standard International Terminologies Documents' during a three-day meeting in India's oldest post-graduate college for Ayurveda in Jamnagar, Gujarat, that concluded on Wednesday.

(H.T., 05/12)

Govt for mandatory linking of mobile numbers with vehicles

The Centre proposed mandatory linking of mobile numbers of vehicle owners for any services

related to the vehicles, including registration, pollution certification and renewal, from April 1, 2020. The Ministry of Road Transport and Highways issued a draft notification on Wednesday, inviting public comments within 30 days. The move comes on a day the Cabinet cleared the Personal Data Protection 2019 bill aimed at regulating the processing of personal data by public and private entities. The road transport ministry collects and holds data as part of the issuance of vehicle registration certificates (RCs) and driver licences (DLs).

(H.T., 05/12)

Anglo-Indians left out as Bill to extend quota in legislature gets nod

When the Union Cabinet approved extension of reservation for Scheduled Castes and Scheduled Tribes in Parliament and state Assemblies for 10 more years, it did away with the reservation for Anglo-Indians in legislative bodies. The reservation for SC/ST communities and the Anglo-Indian community was to expire in January 2020, but the new Bill will extend the reservation for SC and ST communities by 10 years, till January 25, 2030. To ensure representation of the communities in elected legislative bodies, similar to reservation for SCs and STs, Anglo-Indians were provided two nominated seats in the Lok Sabha and nominated seats in certain state Assemblies. But, according to the new Bill, it will cease to exist in January. The nominated Anglo-Indian members of the legislative bodies enjoy voting privileges similar to other members, except when it comes to the election for President, as only elected members of both houses of Parliament, state Assemblies and Legislative Councils are allowed to vote as the electoral college.

(I.E., 06/12)

RBI holds rate, slashes growth forecast to 5%

The Reserve Bank of India (RBI) defied expectations by keeping its policy rate unchanged at 5.15% even as it downgraded its growth projection for the year to 5% — an indication, experts said, that the central bank either understands the limited role of monetary interventions in reviving growth or wants to wait till banks pass on the earlier cuts or both. They added that RBI may have also turned cautious because of a recent spike in inflation. The move surprised many, with the consensus opinion ahead of the policy being that RBI would continue to ease interest rates to revive growth. Gross Domestic Product (GDP) growth for the three months ended September came in at 4.5%, the lowest since March 2013.

(H.T., 06/12)

MHA sanctions Rs 100 crore to set up women help desks in police stations

The Home Ministry has sanctioned Rs 100 crore from the Nirbhaya fund to set up women help desks in police stations across the country. A home ministry statement said the women help desks would focus on making police stations more women-friendly and approachable, as they would be

the first and single point of contact for any woman walking into a police station. The ministry has sanctioned a sum Rs 100 crore from the Nirbhaya fund for setting up and strengthening of the women help desks in police stations, the statement said. The scheme would be implemented by the states and Union Territories, and lady police officers would be deployed at these help desks.

(H.T., 06/12)

Supreme Court's Ayodhya verdict failure of justice, say fresh review pleas

The November 9 judgment of the Supreme Court in the Ayodhya matter has resulted in the failure of justice by sanctioning serious illegalities, at least seven separate review petitions filed in the Supreme Court said. The review petitions were filed by individuals, who were parties to the case, on the day marking the 27th anniversary of the demolition of Babri Masjid. The pleas have the backing of the All India Muslim Personal Law Board (AIMPLB), an AIMPLB press release said. The petitions challenge the verdict of the five-judge bench headed by then Chief Justice of India (CJI) Ranjan Gogoi and also comprising current CJI SA Bobde and justices DY Chandrachud, Ashok Bhushan and S Abdul Nazeer. The court had awarded the title of the 2.77-acre disputed land to Ram Lalla Virajman, the child deity, while granting five acres to Muslims at an alternative site for a new mosque. The court also asked the government to set up a trust to oversee the construction of the temple and manage the disputed site. The petitioners submitted that the SC verdict took advantage of the destruction of the mosque to award the title of the disputed land to Hindus, effectively holding that had the mosque not been destroyed, the judgment would have ordered it to be destroyed. The petitioners said the title could not have been awarded to Hindu parties based on exclusive possession of the site since it has been admitted that Muslims entered and prayed there till 1949.

(H.T., 07/12)

Proactively deal with cases: MHA to states on crimes against women

The Union home ministry has written to all states in the wake of a recent spate of crimes against women, underlining the need for "deterrence", better implementation of laws and urging them to deal with complaints in a "timely and proactive manner". "I am writing in connection with the unfortunate incidents of heinous sexual offence against women and girls recently," Union home secretary Ajay Bhalla has said in his letter to all states and Union territories. In his letter, Bhalla has asked chief secretaries to ensure strict compliance with provisions in law to file "Zero" FIR in the event of cognizable offence. "It has also been reiterated that failure in this regard, by any police official, is a punishable offence," the letter stated. Police personnel have to be more "responsive and sensitive in handling complaints against women", Bhalla has told the states. The home ministry has said that the country-wide Emergency Response Support System "single, internationally recognised number -112- must be activated immediately". The facility is operational in 27 states in the country. "I would request the States/ Union Territories where this service is yet to commence, to ensure that it commences immediately," he has written. Bhalla has also highlighted the need for better "forensic evidence" to deal with crimes against woman. The MHA has stressed that individual states must ensure that forensic laboratories maintain their "operational

independence”. He has asked states to “review their capacities, identify gaps, and take action for modernisation of their Forensic Laboratories”. The MHA has asked states to ensure that their forensic scientists and policemen are trained at the Bureau of Police Research and Development and the Lok Nayak Jayaprakash Narayan National Institute of Criminology.

(H.T., 07/12)

Centre likely to extend forest clearances for over 40 mines

Forest clearances for over 40 mines on which leases are set to expire on March 31, 2020, are likely to be extended for new lessees that will take over the mines. The environment ministry has drafted a policy of extending forest clearances for non-captive mines that have been already operating for the past 50 years. The policy is now awaiting approval from the ministry of law and justice. According to senior officials in the environment ministry, the extension of green clearances is necessary to avert major disruptions in the mining industry. Environmental activists and researchers warned that a transfer of clearances would pose the risk of past violations of by mining companies.

(H.T., 08/12)

2019 saw record 11 cyclonic disturbances over Indian Ocean after 127 yrs

As cyclonic storm 'Pawan' crossed over the Somalia coast and weakened into a deep depression, the calendar year 2019 has witnessed 11 cyclonic disturbances developed over the India Ocean, a phenomenon recorded after 127 years. Such development was last recorded in 1893. Of the 11 cyclonic disturbances, five were developed over the Arabian Sea while four of them turned into severe intensity. Similarly, the Bay of Bengal (BoB) witnessed three cyclonic disturbances this year. Of them, two developed into severe intensity. "India will break its previous record of having been hit by the most number of tropical cyclones in a year. Back-to-back cyclones have caused havoc and affected weather pattern in Indian Sub Continent. The maximum number of 10 cyclones developed over north Indian Ocean during 1893, 1926, 1930 and 1976. The maximum number of five cyclones with four severe cyclones developed over Arabian Sea during 1902," the India Meteorological Department said.

(H.T., 08/12)

India, US may conclude water, space debris, S&T pacts

India and the US hope to conclude three key agreements on issues, including space and science, at the second edition of the 2+2 ministerial dialogue in Washington on December 18. The two sides are negotiating pacts on science and technology, water, and space that could entail technology transfer and collaboration. The proposed pacts could be signed at the Foreign and Defence Minister, or 2+2, dialogue in DC. The space deal will entail collaboration in handling space debris and incidents of increased collision threat with operational spacecraft. The pact could lead to

collaboration between ISRO's Space Situational Awareness & Management (SSAM) and the corresponding US agency.

(E.T., 09/12)

Health experts warn of emerging threat of Nipah virus

A deadly virus called Nipah carried by bats has already caused human outbreaks across South and South East Asia and has "serious epidemic potential", global health and infectious disease specialists said. The virus, identified in 1999 in Malaysia and Singapore, has sparked outbreaks with mortality rates of between 40% and 90% and spread thousands of kilometres to Bangladesh and India - yet there are no drugs or vaccines against it, they said. "Twenty years have passed since its discovery, but the world is still not adequately equipped to tackle the global health threat posed by Nipah virus," said Richard Hatchett, chief executive of the CEPI Coalition for Epidemic Preparedness Innovations, which is co-leading a Nipah conference this week in Singapore. CEPI, a partnership between disease experts, and public, private, philanthropic, and civil organisations, was set up in 2017 to try to speed up the development of vaccines against newly emerging and unknown infectious diseases.

(E.T., 09/12)

Lok Sabha passes bill to amend Arms Act

The Lok Sabha passed a bill providing a maximum punishment of life imprisonment for manufacturing and carrying illegal arms, and which also seeks to rationalise and facilitate licensing procedures for the use of firearms by individuals. The Arms (Amendment) Bill, 2019, piloted by home minister Amit Shah, was passed by the Lok Sabha after rejecting several amendments moved by Opposition members. It also ensures that those using firearms in a rash or negligent manner in celebratory gunfire will be punished with an imprisonment of up to two years or with a fine up to ₹1 lakh or both. The proposed law is aimed at curbing crimes committed by using firearms, and to provide effective deterrence, Shah said, replying to a nearly three-hour-long discussion in the Lower House.

(H.T., 10/12)

Birth registrations in India doubled in 10 years: Unicef

Birth registration in India has increased from 41% in 2005-2006 to 80% in 2015-2016, according to a new Unicef report that said one in four of the world's children remains invisible despite significant global progress driven by India, Bangladesh and Nepal. Twenty-two states have attained birth registration levels of more than 75% in the first year of birth in 2015-16, as compared to eight states in 2005-06. Globally, children under five years, whose births were officially recorded, went up from 63% to 75% over the past decade, but 166 million children are unregistered, shows an analysis of data from 174 countries published in the report called Birth Registration for Every Child by 2030.

(H.T., 11/12)

Personal Data Protection Bill may give govt a wider berth on data surveillance

The proposed law to protect personal privacy in India gives the government more powers to access people's data over reasons such as safeguarding national security as compared to the law recommended by an expert committee, according to a version set to be introduced in Parliament this week. The Personal Data Protection Bill, 2019, which will underpin India's first legal framework to protect privacy after it was held as a fundamental right by the Supreme Court in 2017, has been circulated among parliamentarians, according to a person aware of the development, who added that MPs are likely to push for the bill to be sent to a joint committee for closer scrutiny. The bill prepared by the ministry of electronics and information technology has several new and changed provisions, including those that dilute some of the contentious data "localisation" requirements, and requirements for social media giants such as Facebook and Twitter to carry out new identity verification mechanisms.

(H.T., 11/12)

Personal data protection bill referred to House committee

Members in Lok Sabha referred the personal data protection bill to a new a parliamentary committee, triggering strong protests from opposition MPs who said the move – steered by Union minister Ravi Shankar Prasad – sets a dangerous precedent for parliamentary procedure. The personal data protection bill - covering how data of Indian users is stored, processed and transferred - has been criticised by experts, activists and lawmakers for being flawed and giving the government unbridled powers to circumvent obligations to respect privacy over grounds such as national security. The bill will be sent to a joint select committee, Union electronics and information technology minister Prasad said in Lok Sabha after members pressed for greater scrutiny.

(H.T., 12/12)

In its 50th flight, PSLV launches ten satellites in orbit

The Indian Space Research Organisation (ISRO) successfully placed an Indian radar earth imaging satellite and nine customer satellites from four other countries in orbit. This was the 50th flight of India's workhorse Polar Satellite Launch Vehicle (PSLV). In the 26 years since its development, the launch vehicle has placed 61 Indian and 319 customer satellites in space. The PSLV C48 took off from the first launch pad at Sriharikota, Andhra Pradesh at 03:25 pm. It injected into space the Indian satellite – RISAT 2BR1 – a 628 kg radar imaging earth observation satellite that will have applications in agriculture, forestry, and disaster management support. In just over 16 minutes from the launch, the satellite was placed at an altitude of 576 km. The PSLV has also been used for India's space exploration missions, such as the Mars Orbiter Mission, Chandrayaan 1, and AstroSat, the first dedicated Indian astronomy mission.

(H.T., 12/12)

Bill for maintenance of parents and senior citizens introduced in LS

Persons intentionally abusing their parents or senior citizens under their care and protection or abandoning them may be sentenced to six months' imprisonment or slapped with a fine of Rs 10,000 or both, according to the Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019, introduced in the Lok Sabha. The legislation defines "abuse" as physical, verbal, emotional and economic abuse, neglect and abandonment, causing assault, injury, physical or mental suffering. "Children" in relation to a parent or a senior citizen means son or daughter, whether biological, adoptive or step-child, and includes son-in-law, daughter-in-law, grandson, grand-daughter and legal guardians of minor children. Son-in-law and daughter-in-law have also been brought under provision of the Bill besides son or daughter of the senior citizens.

(P., 12/12)

Citizenship (Amendment) Bill gets President Kovind's assent, becomes an Act

President Ram Nath Kovind gave his nod to the Citizenship (Amendment) Bill, 2019, turning it into an Act. The Act comes into effect with its publication in the official gazette, according to a government notification. In keeping with the Act, members of Hindu, Sikh, Buddhist, Jain, Parsi and Christian communities who have come from Pakistan, Bangladesh and Afghanistan till December 31, 2014 and have faced religious persecution there will not be treated as illegal immigrants but given Indian citizenship. The Citizenship (Amendment) Bill was passed by the Rajya Sabha on Wednesday and by Lok Sabha on Monday.

(H.T., 13/12)

Govt proposes new rules for registration of vintage cars

The Centre proposed draft rules to streamline the process of regulating and registering vintage cars. The Ministry of Road Transport and Highways formulated a draft order 'Regulation of Vintage Motor Vehicles Order, 2019'. The draft rules are aimed at preservation of vintage vehicles owing to their historic, cultural, technical and aesthetic significance. According to the Central Motor Vehicle rules, the central government currently exempts vehicles taking part in vintage car rallies from registration. The rules define any car older than 50 years as a vintage car. As per the order, all vintage motor vehicles shall not, however, be driven or plied on the roads for regular purposes and shall not be used for any commercial purposes.

(H.T., 13/12)

New Army post to deal with on ground situations

Indian Army will soon get a new post of the Deputy Chief of Army Staff (DCOAS) but it resulted from the way Doklam was handled on ground. A senior Army officer told that Army hierarchy

realised that there was a way to quicken the decision-making process right from situation assessment, decision making for deployment and getting arms and store in lesser time. "There were branches and departments which we analysed took time in positioning troops and procuring the suitable store." The restructuring is aimed at making the Army agile, shedding the flab in order to fight the modern wars. The post of new Deputy Chief is one of the few changes proposed of which Ministry has approved. The new DCOAS (Strategy) will have the heads (Director General) of the Operations (DGMO), Intelligence (DGMI), Planning and Perspective (DGPP), Operational Logistics and yet to be created DG Information Warfare.

(N.I.E., 14/12)

Northeast burns as anti-citizenship act protests reach Bengal, Uttar Pradesh

While Assam witnessed a violence-free day on Friday though agitators continued to defy curfew to organise protests, a massive rally heading to the Meghalaya Governor's residence in Shillong against the Citizenship (Amendment) Act turned violent, leaving several injured. Protests against the new law also spread to West Bengal, Arunachal Pradesh and even New Delhi, prompting Home Minister Amit Shah to cancel his visits to Meghalaya and Arunachal Pradesh scheduled for Sunday-Monday. The Meghalaya rally had been organised by the Confederation of Meghalaya Social Organisations (COMSO), an umbrella outfit of student bodies, which is demanding extension of the inner line permit regime to the state. Meanwhile, violence escalated in Bengal with protestors targeting four railway stations and engaging in arson.

(N.I.E., 14/12)

Government looks to modernise functioning of Akashvani

The government has sanctioned 177 projects for the upgradation of Akashvani during the period 2017-2020. This information was shared in response to an unstarred Lok Sabha question on Friday. The modernisation of the Akashvani is a continuous ever-evolving process. The projects for upgradation and expansion include projects for setting up of FM transmitters/stations at existing and new locations, replacement of medium wave (MW) and short wave (SW) transmitters, digitisation of studios and regional news units.

(N.I.E., 14/12)

NHAI to operate more hybrid lanes until 75% of vehicles are fitted with fastag

With more than 50% of the vehicle owners have not fitted their vehicles with radio frequency identification (RFID) based FASTag and deficit of supply of the tag, the National Highways Authority of India (NHAI) has extended the window period for another 30 days from December 15 for smooth transformation to the mandatory usage of FASTag under electronic toll collection (ETC) programme. The chairman of NHAI Sukbir Singh Sandhu has asked the regional officers of the

NHAI to take call in converting the FASTag lane into hybrid lane as temporary measures. He, however, instructed the ROs not to convert more than 25% of FASTag lanes of fee plaza to hybrid lanes during the period.

(T.O.I., 15/12)

Arms (Amendment) Bill turns law, gets President's nod

New Arms (Amendment) Act has come into force with President Ram Nath Kovind giving his assent to a Bill cleared by Parliament earlier this week to help the government in controlling proliferation of illegal arms and ammunition in the country. Kovind gave his approval to the Act which provides for enhancement of period of arms licence from three years to five years and issuance of arms licence in its electronic form for rationalising and facilitating the licensing procedures for use of firearms by individuals as well as to curb crimes committed by using illegal firearms. The Act aimed at providing effective deterrence against violation of law.

(N.I.E., 15/12)

Draft bill to check violence on doctors takes back seat

A bill drafted by the health ministry to check violence against doctors and other healthcare professionals has been put on the back-burner with the home ministry stating that there was no need for a separate law in this regard, officials said. The Health Services Personnel and Clinical Establishments (Prohibition of Violence and Damage to Property) Bill, 2019, sought to punish people who assault on-duty doctors and other healthcare professionals by imposing a jail term of up to 10 years. The call for a comprehensive legislation to check violence against healthcare professionals gained momentum against the backdrop of rising instances of such cases and damage to the property of clinical establishments across the country. The health ministry had intended to introduce the bill during the winter session of Parliament, which ended on December 13.

(H.T., 16/12)

Sharp drop in education loans under Central scheme since inception

A Central scheme meant to help students pursue higher and technical education by facilitating easy education loans is going through its worst phase since its inception. For, the number of education loans given out to students under the Credit Guarantee Fund for Education Loans scheme has gone down by a third in the last three years, figures show. As per the government data, only about 44,000 students availed the loan the current financial year, though the Union Human Resources Development ministry has set a target of offering it to nearly 3.3 lakh students per year. The scheme launched in 2009 is meant to help students receive long-term education loans of up to Rs 7.50 lakh without banks seeking any collateral security and third-party guarantee as the government is the guarantor. Another scheme meant for students with family income of less than Rs 4.5 lakh per annum, too, is eligible for loans under the 2009 scheme.

(N.I.E., 16/12)

India slips to 112th rank on WEF's gender gap index, in bottom 5 on health, economic fronts

India has slipped four places to rank 112th globally in terms of gender gap amid widening disparity in terms of women's health and survival and economic participation -- the two areas where the country is now ranked in the bottom-five, an annual survey showed. While Iceland remains the world's most gender-neutral country, India has moved down the ladder from its 108th position last year on the World Economic Forum's Gender Gap Report to rank below countries like China (106th), Sri Lanka (102nd), Nepal (101st), Brazil (92nd), Indonesia (85th) and Bangladesh (50th). Yemen is ranked the worst (153rd), while Iraq is 152nd and Pakistan 151st.

(H.T., 17/12)

Lt Gen Manoj Naravane to succeed Gen Bipin Rawat as next army chief

Lieutenant General Manoj Mukund Naravane will take the reins of the Indian Army after current chief General Bipin Rawat's term ends on December 31, two senior officers aware of the developments said. The appointments committee of the Cabinet has cleared Naravane's appointment as the next army chief, said the first officer on the condition of anonymity. The Centre is yet to make an official announcement. There has been no announcement so far on India's first Chief of Defence Staff (CDS) that was expected this month along with the appointment of the new army chief. The CDS will have powers to direct the three service chiefs and to create new theatre commands for an optimal military response in case of hostilities.

(H.T., 17/12)

Government mulls OBC quota in navodaya schools, Kendriya Vidyalayas

In a decision that will have political ramifications, the Union Human Resources Development Ministry plans to implement OBC quota in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas from the next academic session. Till now, there was no provision for reservation for OBC students at school level though SC/ST students were given reservations. There are 1,228 KVs in India under the Department of School Education & Literacy of the HRD Ministry with 13 lakh students. It is the largest chain of schools globally. At present, 15% of all fresh admissions in KVs are reserved for SC students, 7.5% for the ST category and 3% for differently abled children.

(H.T., 18/12)

Twin success for supersonic BrahMos

India tasted twin success with supersonic cruise missile BrahMos in a coordinated exercise for the first time. The Army conducted a test of upgraded land-attack variant of the missile and Air Force test-fired the cruise weapon from Sukhoi-30 MKI off Odisha coast. While the success of air-launch version of

BrahMos paved the way for its early induction in the Air Force, land version, already in service, was flight-tested with indigenous seeker as part of operational user training exercise. The test, conducted in user configuration, revalidated the ship attack capability of the advanced air-launched cruise missile.

(H.T., 18/12)

States seek share of ‘super rich’ tax to compensate for GST dues

The Centre should give the states a share of cesses and surcharges, including the super-rich tax levied on people earning over Rs 2 crore a year, according to one of the suggestions made at a meeting of state ministers (including some chief ministers) and Union finance minister Nirmala Sitharaman. A group of chief ministers, deputy chief ministers, state finance ministers, and other ministers from the states participated in pre-budget consultations with Sitharaman on Wednesday. They expressed concerns about a slowdown in the economy, suggested several measures, including a pause to the fiscal deficit target to revive the growth rate, and asked the Centre to compensate them for their revenue loss due to a sharp cut in corporate tax rate that involved a Rs 1.45 lakh crore loss to the exchequer, two officials familiar with the matter said on condition of anonymity.

(H.T., 19/12)

Regular monitoring for heavy metals in soil-food crops soon

The country’s apex food safety regulator, Food Safety Standards Authority of India (FSSAI), along with the Ministry of Agriculture, will soon start regular monitoring for presence of heavy metals, including lead, arsenic, cadmium and mercury, in soil–food crops. “The presence of heavy metals, especially lead, arsenic, cadmium and mercury, is an area of concern that we aim to check through regular monitoring, like in case of pesticides,” FSSAI CEO Pawan Agarwal said. In a recently released result of the food and beverages samples analysed, the FSSAI found that 4% of the 100,000 samples analysed by states and union territories were unsafe. FSSAI has commissioned another pan-India survey to understand the extent of the problem.

(H.T., 19/12)

Upgraded version of Pinaka guided rocket system successfully Test-fired from base on Odisha coast

An upgraded version of India’s indigenously developed Pinaka guided rocket system was successfully test-fired from a base on Odisha coast on Thursday in a boost to the Army’s artillery power, defence sources said. The multi-barrel rocket launch system, developed by Defence Research and Development Organisation (DRDO), was fired from the Proof and Experimental Establishment firing test range at Chandipur near here around noon, they said. The weapon system, mounted on a Tatra truck, is equipped with state-of-the-art guidance kit comprising an advanced navigation and control system, DRDO sources said. The indigenously developed guided Pinaka system is all set to significantly boost the capability of the artillery to hit the targets with precision and accuracy, the sources said.

(P., 20/12)

Anti-CAA protest: Gates of 16 Delhi metro stations closed

The Delhi Metro Rail Corporation closed entry and exit gates of 16 stations for commuters in view of protests against the Citizenship Amendment Act. Earlier in the morning, the DMRC had closed gates of seven stations, including Jamia Millia, Jama Masjid and Munirka. Seven more stations were closed soon after, followed by two more. "Entry & exit gates of Vasant Vihar and Mandi House are closed. Interchange facility is available at Mandi House," the DMRC said in its latest tweet. Metro stations which are closed include Patel Chowk, Lok Kalyan Marg, Udyog Bhawan, ITO, Pragati Maidan and Khan Market. The gates of Central Secretariat were also closed but interchange facility was available for passengers. Other stations which are closed are: Jasola Vihar Shaheen Bagh, Lal Quila, Vishwa Vidyalaya.

(P., 20/12)

Nationwide protests against citizenship law continue; many booked

Protests against the Citizenship Amendment Act (CAA) and the all-India National Register of Citizens (NRC) continued to take on Friday, even as clashes between police personnel and protestors intensified in different places across the country. In Madhya Pradesh, peaceful protests were held in many cities, including Ujjain, Damoh and Rajgarh, but violence broke out in parts of Jabalpur city due to which curfew was imposed by authorities. After the city's Gohalpur and Hanumantal localities, parts of Kotwali and Adhartal were brought under curfew, Jabalpur District Collector Bharat Yadav said. Mobile Internet services remain suspended till noon on Saturday in Jabalpur, Bhopal and Indore, after protesters pelted stones at police in Jabalpur, surrounding a policeman and breaking the glass panes of a police vehicle. At least six personnel were injured in the protests.

(N.I.E., 21/12)

India set to sign \$930-mn deal for 6 Apache attack helicopters

India is all set to hammer out a deal with the United States for six Apache attack helicopters for the army, two government officials said. The army will deploy attack helicopters for the first time. The Boeing-manufactured helicopters and associated equipment cleared by the council are expected to cost around \$930 million. "The Apache purchase is before the cabinet committee on security for final clearance. The deal will be inked in early 2020," said one of the officials cited above, asking not to be named. The AH-64E Apache multi-role combat helicopters are being bought under the US foreign military sales programme, Washington's government-to-government method for selling US-built platforms. The deliveries of the helicopters will begin in 2022, the second official said.

(N.I.E., 21/12)

Indian Army retaliates strongly to Pakistan's ceasefire violation in J&K's Neelum Valley

Pakistan resorted to unprovoked ceasefire violation from its positions in the Neelum Valley in Pakistan occupied Kashmir (PoK). In response to the provocative actions by Pakistan Army, the Indian Army retaliated strongly around midnight on Friday. Pakistan has been violating ceasefire in the Tangdhar and the Kanzalwan sectors along the Line of Control in Jammu and Kashmir sector. The Pakistanis had tried to do a BAT action a few days back in the Sunderbani sector in which one Indian soldier had lost life while two Pakistani elite Special Services Group commandos were killed in Indian Army retaliatory action.

(N.I.E., 22/12)

After onions, cooking oil gets costlier for aam aadmi

After onion and garlic, prices of edible oil have registered a sharp rise due to costlier imports. Consumers will have to dig deeper into their pockets as the cooking oil prices may rise further, say oil industry experts. Palm oil prices have shot up by Rs 20 a litre (more than 35 per cent) in the last two months. Palm oil's meteoric rally has led to a sharp rise in the prices of other edible oils. "The prices of all edible oils have increased following the rise in palm oil over the last two months. Due to costlier imports from Malaysia and Indonesia, edible oil prices are likely to see a further increase," Oil-oilseed market expert Salil Jain said.

(N.I.E., 22/12)

New guidelines to ship out noise from the Indian Ocean region soon

Mumbai The Indian Ocean Region (IOR), which includes Arabian Sea, Bay of Bengal and the southern Indian Ocean, will soon have standards to ensure noise pollution is curtailed at sea. After concerns raised by several research bodies in India and abroad regarding the impact of shipping noise on the health of marine mammals, the ministry of shipping said the International Maritime Organisation (IMO) — an international regulatory body— had decided to implement noise abatement measures. "Marine traffic noise has risen. As shipping is on international waters, it does not come only under the jurisdiction of the Indian government," said S Barik, chief surveyor and additional director general, ministry of shipping.

(H.T., 23/12)

Deployment of Indian Army's integrated battle groups to be done soon

In order to facilitate rapid deployment with added firepower to take on potential enemies on its borders, the Indian Army has decided to reconstitute its standing forces into 12 modernized integrated battle groups (IBG's). The reconstitution of the close to 12 lakh-strong standing Army is part of the restructuring process which was started in mid-2018, under which Army, organisationally and operationally, is being prepared to face future war imperatives. The forces reassigned and

reconstituted would be smaller but swifter with greater combat thrust with need-based presence of combat support, logistics and service units. The first IBGs will be reconstituted from the three Corps covering the Western and Northern borders.

(N.I.E., 23/12)

Army has its eye set on dual use technology for civil and military purposes

The Army is working to raise the level of involvement of the private industry in the indigenisation process of military equipment and specifically in the domain of dual use technology, which can be used for both civil and military purpose. Army chief General Bipin Rawat said, "With dual use technology and readjusting the commercial specifications Indian Army is working to involve private industry into indigenisation process." The Army has endeavoured to be more open towards the industry and has converted stringent military specifications for number of its equipment into commercial grade specifications, added the Army Chief, who was speaking at the Army Technology Seminar on the theme 'Technologies for Non Contact Warfare' at Manekshaw Centre, Delhi Cantonment.

(N.I.E., 24/12)

Road accidents leading cause of death among 15-39-year-old males: Survey

According to a research paper published by The Lancet Public Health journal, road injury was the leading cause of death in India among 15-39-year-old males in 2017 and was the second leading cause for both sexes combined. As per the research findings, more than half of 2.2 lakh road injury deaths in India in 2017 were among pedestrians and motorcyclists. If the estimated trends are to continue, no state in India is likely to meet the SDG 2020 target of reducing the road injury deaths by half from 2015 to 2020 or even by 2030, the research supported by the Indian Council of Medical Research noted.

(N.I.E., 24/12)

World's cheapest, biggest telecom market faces life-threatening crisis

From being the world's cheapest and fastest growing market, India's telecom sector is sputtering as it faces life-threatening liability running into billions of dollars, a crisis that may alter the character of an industry that has already seen a painful price war destroying profits and push several operators out of the market. The Supreme Court order for including non-core revenue in telecom groups' gross adjusted revenue -- the figure on which the levies are charged -- revived the rivalry between the old operators and Mukesh Ambani's low-cost upstart Reliance Jio during 2019, but there are signs of a truce with the rival camps agreeing to raise tariffs and also favouring regulator's intervention in fixing floor or minimum tariffs. With 1 gigabyte (GB) of mobile data costing just USD 0.26

compared to USD 12.37 in the US and USD 6.66 in the UK, India in 2019 emerged as the nation with the cheapest telecom tariff in the world. It was also the fastest-growing telecom market.

(H.T., 25/12)

Government comes up with 7,522 crore package for fisheries sector

The Centre has created a 7,522.48 crore package for infrastructure development of the fisheries sector, especially in coastal states, in line with the objective of doubling farmers' incomes, Union fisheries and animal husbandry minister Giriraj Singh said. The fund will mainly be used by the coastal states to invest in infrastructure facilities for deep-sea fishing, post-harvesting, cage culture and export promotion of fish and marine products. As part of the initiative, the first tripartite memorandum of agreement has been signed between the department of fisheries, National Bank for Agriculture and Rural Development (Nabard) and the Tamil Nadu government for marine infrastructure development of farmers under the Fisheries and Aquaculture Development Fund (FIDF). The fund will provide subsidised finance to eligible farmer collectives, cooperatives, individuals and marine entrepreneurs.

(H.T., 25/12)

PM Modi launches scheme for groundwater conservation

Prime Minister Narendra Modi dedicated to the nation the world's longest mountain tunnel and launched a groundwater conservation mission, both named after Atal Bihari Vajpayee, on the latter's 95th birth anniversary. The Atal tunnel, an underground passage of strategic importance beneath Rohtang Pass in Himachal Pradesh, cuts the road distance between Leh in the Union territory of Ladakh and Himachal's Manali by 46 hours and reduces travel time between Leh and Manali by five hours. It will increase the country's all-weather access to Leh, Ladakh, Kargil and other remote parts of Jammu Kashmir. The decision to construct a strategic tunnel below Rohtang Pass was taken on June 3, 2000 when Vajpayee was the prime minister. The 8.8-km-long tunnel is the world's longest, and located above an altitude of 3,000 metres took over 19 years to complete. The tunnel will facilitate quicker movement of material and manpower across destination in Jammu and Kashmir.

(H.T., 26/12)

House panel may seek changes in labour code

A parliamentary panel may seek key changes in the Occupational Safety, Health and Working Conditions Code after it was flooded with demands by various organisations and trade bodies to be more flexible over rules for small and medium enterprises and to allow them to work longer hours, and have shared facilities such as crèches. The parliamentary committee on labour is reviewing the OSH code, one of the four codes aimed at overhauling India's archaic labour sector laws to make

them more industry- and worker-friendly. Out of the four codes, the wage code has already been cleared by Parliament. Another, the code on industrial relations, has been cleared by the Union cabinet. According to prevailing laws and international norms, up to eight hours of work is allowed following the first International Labour Organization (ILO) convention in 1919.

(H.T., 26/12)

UGC may permit on-demand tests

University students in the coming years may get to decide the time and place of when they sit for examinations as higher education sector regulator UGC has given a go-ahead to the concept of on-demand testing. In its latest guidelines on evaluation reforms which were released by Union human resources development (HRD) minister Ramesh Pokhriyal Nishank, the University Grants Commission has held that a new national board should be created to conduct examinations on demand. The guidelines say that initially the new board will conduct exams for popular degree programs across the undergraduate and postgraduate levels. The committee had suggested the introduction of encrypted barcodes to curb malpractice in examinations. The UGC, also came out with guidelines on inculcation of human values and professional ethics in educational institutions.

(H.T., 27/12)

Aadhaar is now compulsory for this pension scheme for senior citizens

The government has made Aadhaar mandatory for subscribers of the Pradhan Mantri Vaya Vandana Yojana (PMVVY), a pension scheme for senior citizens. The scheme, which envisages an assured rate of return of 8 per cent annually, is being implemented through Life Insurance Corporation of India (LIC). The scheme was announced in Union Budgets of 2017-18 and 2018-19. "An individual eligible for receiving the benefit under the scheme shall hereby be required to furnish proof of possession of Aadhaar number (the unique 12-digit biometric identity number) or undergo Aadhaar authentication," according to a finance ministry notification. The notification, dated December 23, has been issued under the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

(H.T., 27/12)

Floods in North India killed over 1,900 people this year, displaced over three million: Report

Floods in north India killed 1,900 people this year and forced more than three million out of their homes, according to a new report, which said these weather events reflected trends being driven by climate change. "Cyclone Fani was the strongest storm to make landfall in India in over 20 years, hitting India and Bangladesh from May 2 to 4, 2019 with wind speeds up to 200 km/h and led to storm surges of 1.5 metre." May and June saw 28 billion US dollar of damage in Asia. Cyclone Fani struck India and Bangladesh, parts of China experienced their highest rainfall for 60 years and in Northern India, a stronger than usual monsoon led to floods that killed 1,900 people," the report said. It said the floods reflect trends that are being driven by climate change which makes extreme rainfall more common.

(N.I.E., 28/12)

Govt launches index to rank State

A good governance index (GGI) was launched on Wednesday by the Central Government to assess the State of governance in the country, according to a statement issued by the Personnel Ministry. The objectives of GGI are to provide quantifiable data to compare the State of Governance in all States and Union territories, enable them to formulate and implement suitable strategies for improving governance and shift to result oriented approaches and administration, the statement said. Various principles have been kept in mind while selecting the indicators, i.e. It should be easy to understand and calculate, citizen-centric and result driven, leading to improved results and applicable to all States and UTs, among others, it said.

(P., 28/12)

Chief of Defence Staff can serve up to 65 yrs

In a precursor to the announcement of who India's first Chief of Defence Staff (CDS) will be, a gazette notification issued on Saturday set 65 as the maximum serving age for India's "first among equals" in the armed forces. The appointment of a CDS was cleared by the government on December 24. The government has not announced the name of the country's first CDS, but serving army chief General Bipin Rawat is widely seen as the front-runner for the top post. He finishes his term as army chief on December 31. "Provided that the Central Government may, if considered necessary, in public interest, so to do, give extension of service to the Chief of Defence Staff...for such period or periods as it may deem necessary subject to maximum age of 65 years," said the notification, which comes under the Army (Amendment Rules) 2019.

(H.T., 29/12)

Navy plans to build 24 submarines, six of them nuclear powered

To strengthen its underwater fleet, the Indian Navy plans to build 24 submarines, including six nuclear attack submarines, a parliamentary panel was told. The Navy also told the panel that Medium Refit Life Certification (MRLC) of submarine Sindhuraj has been held up since the Russian side has not been able to submit bank guarantees and integrity pact due to sanctions imposed by the US. In its report tabled this month, the Navy stated that there are presently 15 conventional submarines and two nuclear submarines in its fleet. The Indian Navy has two nuclear submarines -- INS Arihant and INS Chakra, the latter being leased from Russia. Majority of the conventional submarines are over 25 years old. Thirteen submarines age between 17 and 32 years, it said.

(H.T., 29/12)

Health ministry plans policy for rare diseases' treatment

In order to provide relief to millions of patients that are estimated to be suffering from rare disorders in India, the Union health ministry has been working on a draft National Policy for

Treatment of Rare Diseases that will soon be made public for feedback from stakeholders such as state governments, advocacy groups, patients etc. There is no universally accepted definition of rare disease; however, the World Health Organisation defines rare disease as an often debilitating lifelong disease or disorder with a prevalence of 1 or less per 1,000 population. Different countries have their own definitions to suit their specific requirements, and according to the Indian Council of Medical Research (ICMR), it is one in 2,500 people or less.

(H.T., 29/12)

Hemant Soren sworn in, Oppn leaders band together

Hemant Soren on Sunday took oath as the 11th chief minister of Jharkhand in a ceremony billed as a show of strength by opposition parties amid nationwide protests against the amended citizenship act and a proposed move for an all-India National Register of Citizens (NRC). The alliance of Soren's Jharkhand Mukti Morcha (JMM), the Congress and the Rashtriya Janata Dal (RJD) cruised to a majority in the 81-member state assembly in the recently held elections, clinching power from the Bharatiya Janata Party (BJP) government in the state. On Sunday, governor Droupadi Murmu administered the oaths of office and secrecy to 44-year-old Soren, who became the state's chief minister for the second time.

(H.T., 30/12)

Govt panel okays animal testing at PG level medical colleges

The expert committee formed by Union health ministry has suggested against doing away with the practice of use of animals for experimentation at the post graduate level in medical colleges, in a notification released earlier this month. The expert committee was formed to look into the feasibility of entirely doing away with animal use in laboratory experiments for training in post graduate (PG) medical education and switching over to non-animal based modules, as suggested by the ministry of environment, forest and climate change. "The Board of governors regulating medical education is of the view that there are still certain areas of learning and training in medical education where animal experimentation is needed," said Dr VK Paul, chairman, board of governors for the Medical Council of India (MCI).

(H.T., 30/12)

Navy bans use of social media, smartphones for personnel

A new directive issued by the Indian Navy on Friday has banned the use of social media and smartphones for all its personnel. The move has come after seven sailors in Vishakapatnam were arrested for allegedly passing on information to Pakistan, through a spying racket which had agents posing as women on social media. The case was cracked this month by the Andhra Pradesh police that found a 'hawala' operator managing the operation with the help of Navy personnel posted in Mumbai, Karwar and Vizag. The order first reported by the Stratpost website says, "Recent case of inimical elements targeting naval personnel over social media to elicit sensitive/operational information is a matter of serious concern necessitating stringent correctives."

(H.T., 31/12)

General Rawat appointed India's 1st Chief of Defence Staff

The Union government announced that General Bipin Rawat will be India's first Chief of Defence Staff (CDS), heading the newly created department of military affairs and acting as the principal military adviser to the defence minister on all matters related to the tri-services, an announcement that came a day before his retirement as the Indian Army chief. The development, perhaps the most significant reform in top military management in India, comes four months after Prime Minister Narendra Modi announced in his Independence Day speech the creation of the post for more effective coordination between the three armed forces. Rawat will take over as CDS on Tuesday. The creation of a CDS was suggested almost two decades ago by the Kargil Review Committee (KRC) in February 2000.

(H.T., 31/12)

Centre says forest cover rising, triggers a debate

India recorded a 0.56% improvement in its forest cover since 2017, taking total forest cover to 21.67% of India's geographical area, the India State of Forest 2019 report released said, although experts expressed concerns about plantations being included in the definition of forests and the relative youth of many of the country's forests. Union environment minister Prakash Javadekar, who released the report on Monday, said India is among very few countries that may be recording an increase in forest cover. Karnataka, Andhra Pradesh, Kerala, Jammu and Kashmir and Himachal Pradesh recorded the highest increase in forest and tree cover while Arunachal Pradesh, Manipur, Mizoram, Meghalaya recorded the highest losses.

(H.T., 31/12)

NEWS FROM OTHER STATES

ANDHRA PRADESH

Andhra government to come up with law to bring rapists to book in 21 days

Stating that his government will come up with a revolutionary law to deal with perpetrators of crimes against women and children, Chief Minister YS Jagan Mohan Reddy indicated that a Bill to ensure stringent punishment to culprits within 21 days, if there is conclusive evidence, would be tabled in the House. During a short discussion on 'security of women in the State' in the Assembly, Jagan said he was pained at the incidents of crime against women and children and decided to bring a Bill to ensure speedy justice to victims wherever there is conclusive evidence.

(N.I.E., 10/12)

Andhra Pradesh assembly passes School Education Regulatory Bill

The State Legislative Assembly passed the Andhra Pradesh School Education Regulatory and Monitoring Commission (Amendment) Bill, 2019, which aims at expanding the scope of regulating fee structure and improving education standards in private junior colleges, besides ensuring 25 per cent reservation to poor students. Tabling the Bill, Education Minister Adimulapu Suresh said it aims to bring junior colleges under the ambit of the Monitoring Commission, headed by a retired High Court judge. The Bill became necessary to check commercialisation in the education sector as private and corporate institutions have been charging huge amounts as fee in the name of coaching for EAMCET, IIT, NEET and other competitive exams, along with the regular courses. This adversely affects government schools and colleges, he said.

(N.I.E., 13/12)

Andhra Pradesh and Telangana drop plan on Godavari water diversion

The Telangana and Andhra Pradesh governments have dropped the plan to jointly divert Godavari waters to the Krishna river basin. Both the Telugu states still remain at odds over the diversion of Godavari waters and eventually came up with their own individual plans within their territories. The Andhra Pradesh government is going ahead with its own plan of diverting water from Polavaram to Penna basin through Banakacherla reservoir. With this, the Telangana state government has also devised its own plan of diverting Godavari water from Kaleshwaram to supplement the Nagarjuna Sagar Project (NSP) ayacut.

(N.I.E., 14/12)

Andhra government to adopt blockchain tech to end land record tampering

To put an end to tampering of land records, the State government has decided to adopt blockchain technology. The talks with 4-5 companies are at preliminary stages and the government will take a final call after the winter session of the Assembly. Deputy Chief Minister (Revenue) Pilli Subash Chandra Bose exuded confidence that the blockchain technology will come in handy for perfect maintenance of land records. "At present, every one, right from the data entry operator, is changing land records, which ultimately lead to land disputes. But once getting purification of land records and implementing the blockchain technology, it will be impossible to tamper," he said. Stating that the ongoing exercise of purifying land records will be completed by May 31, 2020, Bose said the government will announce the details in every village and give one month for receiving objections

(N.I.E.,16/12)

Panel recommends Vizag as Andhra Pradesh's capital

A six-member expert committee formed by the Andhra Pradesh government has recommended that Visakhapatnam be the main capital of the state instead of Amaravati. In its report submitted to chief minister Y S Jagan Mohan Reddy, the committee headed by retired IAS officer G Nageshwar Rao said Visakhapatnam would be the seat of state administration – secretariat, department offices and the chief minister's office, besides a separate high court bench and the assembly complex for the budget session. Amaravati will have Raj Bhavan and the assembly complex that will host the monsoon and winter sessions, besides the Amaravati bench of the state high court.

(N.I.E.,21/12)

ASSAM

Assam up in arms against Citizenship Amendment Bill

Protests over the Citizenship Amendment Bill (CAB), which is expected to be tabled in the Lok Sabha on Monday, have intensified in Assam, prompting chief minister Sarbananda Sonowal to call for peace. The bill seeks to grant Indian citizenship to non-Muslim refugees from Pakistan, Bangladesh and Afghanistan escaping religious persecution there. It proposes to make people from Hindu, Sikh, Jain, Buddhist, Christian and Parsi faiths who entered India till December 31, 2014, eligible for citizenship. A large section opposing the bill also says it will nullify the provisions of the Assam Accord of 1985, which fixed March 24, 1971, as the cut-off date for deportation of all illegal immigrants irrespective of religion.

(H.T., 09/12)

Almost 1.3 lakh people declared foreigners in Assam

The ministry of home affairs (MHA) informed the Parliament that 1,29,009 people have been declared as foreigners while 1,14,225 people have been declared as Indians by the Foreigners Tribunals in Assam as of October 2019. It added that 289 declared foreigners have been kept under detention in 2019 in Assam while 4 Bangladeshis and 2 Afghan nationals, after declaration as being foreigners, have been deported. In all, 227 foreigners have been deported to the countries of their origin from Assam till December 5, 2019. Minister of state for home Nityanand Rai informed the

Lok Sabha that “no children has been declared as a foreigner by the Foreigner Tribunals”. He added as per information provided by Assam government, total 4,68,905 cases were referred to the foreigners tribunals’ in Assam till October 2019.

(H.T., 11/12)

BIHAR

Organic farming corridors to be put up at 12 river-side towns of Bihar

In a move to give a boost to organic farming, 'Organic Farming Corridors' along both sides of the river Ganga in 12 cities of Bihar including Patna, will be developed in the next few years. The corridors, which are in the progress, will be coming under the state's ambitious "Third Agriculture Roadmap", for the years 2017-2022 with an attached budget of Rs 1.55 lakh crore. Under these corridors, farmers would be encouraged and helped to resort to organic farming by using organic manures. In a state like Bihar, which has made a huge progress in the cultivation of vegetables and other crops like paddy and potatoes, the organic farming corridors would give a major boost to the economy of farmers.

(N.I.E.,15/12)

250 farmers deprived of government benefits for stubble burning in Bihar

Bihar's agriculture department has denied all aids under the direct benefit transfer (DBT) system to 250 farmers who were caught stubble-burning in their fields by officials during an awareness drive. The state government has imposed a blanket ban on stubble burning in the fields to check air pollution and save diminishing fertility of the soil. CM Nitish Kumar had recently issued a strict warning to the farmers that if they indulge in stubble burning in their farmlands, financial assistance and subsidies under government schemes would be denied. Carrying out the directive, 250 farmers were caught stubble burning during an awareness drive conducted by the department.

(N.I.E.,16/12)

DELHI

After construction ban, Delhi government aims for 100 new Mohalla clinics by December

The AAP led Delhi government is aiming to come up with 100 new Mohalla Clinics in the city, which will take the total count up to more than 400. According to officials from the health department, some out of these new clinics will be porta cabins while others will be on rented premises. To tackle the lack of sufficient plot for establishing the Mohalla clinics, the Delhi government has started looking for premises on a rental basis. Mohalla Clinics are primary health centres in the union territory of New Delhi in India, that offer a basic package of essential health services including medicines, diagnostics, and consultation free of cost.

(N.I.E., 03/12)

Delhi employees to get health checks paid by state govt

Delhi government employees over the age of 40 have been asked to get their health examinations

done under a new scheme that makes annual check-ups a part of performance appraisal reports, according to government officials and documents. The check-ups, which will be mandatory for employees across the board irrespective of their rank and designation, will be paid for by the government. The modalities of the scheme, first initiated by lieutenant-governor (L-G) Anil Baijal on August 1, were finalised by the Delhi government on November 25, and circulars were sent out to all departments between December 1 and 14. The Delhi government has around 200,000 employees. It was not immediately clear how many of them are over the age of 40 because there is no centralised database, and employee records are maintained individually by the over 100 departments of the administration.

(H.T.,26/12)

Delhi restaurants will now have menus in Braille

The Delhi State Commissioner of Person with Disabilities (PWD) has recently passed an order to almost 400 hotel and restaurants stating that they should print menus in Braille for the benefit of the visually impaired. "All the members which are part of the Federation of Hotel and Restaurant Association of India (FHRAI) have been instructed to implement the order given by the court. Many PwD people who visit hotels maybe alone and Braille would be very helpful. As per the Rights of Persons with Disabilities Act, 2016 access to public services is mandatory," said commissioner T D Dhariyal. The order further specifies that the Ministry of Tourism should "put together the relevant provisions/requirements/measurement and designs for various facilities in the hotels and restaurants irrespective of their category in a smaller booklet by extracting the same from the Harmonised Guidelines.

(N.I.E.,27/12)

Private firm to secure East Delhi vehicle-free road, in exchange for managing parking sites

The East Delhi Municipal Corporation (EDMC) has found a novel way to ensure security of its pedestrianised roads without having to worry about paying for it or make sure that vehicles keep to the no-entry rule. The corporation has decided to handover security of the roads to a private company, which in turn will be allowed to run the parking facilities and earn their fee from it. The civic body believes that this way, it would be in the firm's interest to keep vehicles off the road and utilise the parking facilities. The three municipal corporations of Delhi (MCDs), have several projects to pedestrianise certain stretches and also beautify them. Under directions of the Ministry of Home Affairs, the three municipal corporations of Delhi and the New Delhi Municipal Council (NDMC) have been trying to turn few popular markets in their areas to "pedestrian only" to decongest them and enhance shoppers' experience.

(H.T.,29/12)

GOA

Goa University offers land to government to set up solar panels

Even as the state's power department is finding it a challenge to identify open land on which to set

up solar panels, the Goa University (GU) has written to the state government offering its vast open spaces to install solar panels. As part of its mission to make its campus a green one, the varsity has already given its nod for setting up solar panels on rooftops of all its buildings. The work of installing the panels is currently on and once completed, will meet 40% of the university's power requirement. By also offering its open spaces to set up solar panels, GU is hoping to meet 80% of its power requirement through renewable energy sources in the future. The cost of solar panels is borne by the state government and the power generated will be fed to the area grid. Goa University will, in turn, get commensurate concession on the institution's electricity bills from the state.

(N.I.E.,17/12)

HARYANA

Radio collars to be put on leopards in Haryana

In order to reduce the man-animal conflict in the region, the Haryana wildlife department has now decided to radio-collar the big cats to track their movements and to study their activities. The state wildlife department has sent this proposal to Haryana chief secretary Keshni Anand Arora, sources said. If the proposal is cleared, the wild life department will start the process of putting radio collars on leopards. It can then try to prevent the big cats from entering any populated areas in the state and if at all they enter they could be easily located and rescued. An official of the department said that many leopards become man eaters as they hunt dogs, humans. Installation of the collars can also help in the study of their hunting pattern, official added.

(N.I.E.,24/12)

HIMACHAL PRADESH

Atal Rohtang, world's longest mountain tunnel, dedicated to nation by Modi

Prime Minister Narendra Modi dedicated the Atal Rohtang tunnel to the nation and also launched the Atal Bhujal Yojana at a function in the capital's Vigyan Bhawan on the occasion of former prime minister Atal Bihari Vajpayee's birth anniversary. The Rohtang tunnel in Himachal Pradesh, which is the longest mountain tunnel in the world, cuts the road distance between Leh and Manali by 46 hours and reduces the travel time by five hours. "This is a gift to the people of Himachal Pradesh on the occasion of Vajpayee-ji's birthday. The Atal tunnel is a national tunnel of great importance both from the point of view of tourism and national security," the prime minister said. The decision to construct a strategic tunnel below the Rohtang Pass was taken on June 3, 2000 when Atal Bihari Vajpayee was the prime minister. The 8.8-km-long tunnel is the world's longest above an altitude of 3,000 metres.

(H.T.,26/12)

JAMMU & KASHMIR

J&K Panchs start week-long hunger strike over MGNERGA funds, security cover

Dozens of panches and sarpanches began a week-long hunger strike here in support of their various demands, including the clearance of Rs 1,000 crore liabilities under the Centre's flagship MGNERGA scheme. The hunger strike under the banner of the All Jammu & Kashmir Panchayat Conference (AJKPC) was also to press for security cover to all sarpanches and panches in the vulnerable areas and enhancement of monthly honorarium given at the rate of Rs 2,500 to sarpanches and Rs 1,000 to panches.

(P., 04/12)

Over 8,000 vehicles stranded in Kashmir

Over 8,000 vehicles were stranded in Kashmir as the Srinagar-Jammu Highway remained closed for the second day on Sunday after landslides blocked the road, officials said. The highway was closed after a landslide hit a road in Ramban on Saturday. "It was a big landslide and will take two to three days to clear the road. The Highway will open either on Monday evening or Tuesday morning," said superintendent of police traffic (rural), Muzaffar Shah. The traffic police officer said that thousands of vehicles were stranded on the Highway from Kashmir side. "More than 8000 trucks and small goods vehicles are stranded on our side. There are no passenger vehicles," Shah said.

(H.T., 23/12)

KARNATAKA

Sahaaya 2.0 from 2020, promises to be user-friendly

With its Sahaaya app not working up to the mark in helping people register complaints, the Bruhat Bengaluru Mahanagara Palike (BBMP) is now coming up with its 2.0 version. The app was launched in 2016 as a one-stop platform to register complaints related to the civic body. However, people complain that none of the grievances is addressed and even before a complaint is addressed, there would a message saying it is "resolved". Scheduled for launch on January 1, the upgraded version is expected to solve the problem. Another first of its kind app - 'Namma Bengaluru App' - is set to come up by mid-January with BBMP, BDA, BESCOM, BWSSB being its stakeholders.

(N.I.E., 25/12)

Subsidised canteens by, for state govt employees

These canteens will be of the state government employees, for the employees and by the employees. Probably the first-ever subsidised canteen in the country for government employees, both serving and retired, where one can get goods from electronics to groceries at a cheaper price. According to the Karnataka State Government Employees Association sources, there are about 5.8 lakh employees working in the State government. Of whom, around 2 lakh are school teachers. Each member will be given an identity card with a unique number. The very purpose of a subsidised canteen is to enable our

employees buy goods at affordable prices. Groceries, including food grains, electronic items like washing machines, mixers, music systems, television sets, computers, refrigerators and even cell phones will be sold. The canteen will also have cosmetics and essential items like bags, umbrellas and many more. All these will be branded just like the ones available at military canteens.

(N.I.E.,28/12)

MAHARASHTRA

Maharashtra government to review bullet train project

Maharashtra chief minister Uddhav Thackeray ordered a review of the Rs 1.2 lakh crore Mumbai-Ahmedabad bullet train project as part of a wider audit of infrastructure projects in the state to determine the priorities of the new administration. The 59-year-old also said his government will withdraw all cases against people protesting in September against the felling of trees to make way for a metro car shed in Mumbai's Aarey Milk Colony, and reiterated his commitment to an unconditional farm loan waiver.

(H.T., 02/12)

Soon, eateries in malls could stay open 24x7

The long-pending '24x7 Mumbai nightlife' plan has got a fillip, with the BMC deciding to allow eateries in malls across Mumbai to stay open through the night. The project is the brainchild of Aaditya Thackeray, who held a meeting with BMC chief Praveen Pardeshi and Mumbai police commissioner Sanjay Barve to discuss the plan. The plan was first pitched in 2013 by Thackeray, but it did not move ahead as the police department had raised security concerns. However, now with a Shiv Sena-led government in power, the state government is pushing for Thackeray's pet project.

(H.T., 05/12)

CM Uddhav Thackeray moots idea of one housing body

Chief minister Uddhav Thackeray mooted the idea of having a single housing planning authority in order to have a "slum-free" Mumbai and create more scope for affordable housing. In his first visit to the BMC headquarters after taking over as the CM, Thackeray took stock of various on-going infrastructure and development works and discussed ways to increase tourism. Major infrastructure projects like the Coastal Road and GMLR were discussed. "Various authorities like SRA, BMC and Mhada are working to build affordable houses. Instead, we need to consider having a single planning authority," the CM said in a statement. BMC chief Praveen Pardeshi also gave a presentation on 'Vision 2030', which included a plan for sustainable roads, ways to fulfil city's water needs by 2030, etc.

(H.T., 06/12)

Shiv Sena to launch pilot project of 'Rs 10 meal' scheme in Mumbai

The ruling Shiv Sena will launch a pilot project of the much-anticipated 'Rs 10 meal' scheme

intended for the poor at Mulund on Friday to coincide with Dr Ambedkar Mahaparinirwan Divas' or the 63rd death anniversary of Dr B.R. Ambedkar. The affordable meal scheme, which was a part of the Shiv Sena-Nationalist Congress Party-Congress' Maha Vikas Aghadi (MVA) government's official common minimum programme, will be formally launched sometime next month by the state government, said Jagdish S. Shetty, a former Deputy Vibhag Pramukh of the party. The meal, known as 'Shiv Thali' would comprise a wholesome plate with three chapatis, a vegetable dish, a portion of rice-dal/curry and a sweets preparation, and the menu will change daily.

(H.T., 06/12)

Soon, Maharashtra government schools to get about 20,000 kitchen gardens

As many as 20,000 kitchen gardens will be set up in government schools across the state in the next academic year. The produce from the kitchen gardens will be included in the mid-day meal. The union government has sanctioned Rs20 crore under Sarva Shiksha Abhiyan to set up the kitchen gardens. Officials of the state education department have stated that the students would get healthy meals and the move would also boost enrolment in schools. Deputy director of education and in-charge of the mid-day meal scheme Padmashree Taldekar said that proposals are being invited from schools that have the space and are willing to set up a kitchen garden. "Every school will get funding worth Rs5,000. So far, almost 11,000 schools in Maharashtra have been successful in running kitchen gardens."

(T.O.I.,18/12)

Mumbai needs to walk an extra mile to curb air pollution

A study released by the Centre for Science and Environment (CSE) said that Mumbai's air has the highest concentration of PM10 - a particulate matter of size 10 microns - among 24 cities in peninsular India. The study stated that Mumbai had PM10 concentrations of 166 microgrammes per cubic metre ($\mu\text{g}/\text{m}^3$) in its air, two times the safe standard of 83 $\mu\text{g}/\text{m}^3$ for its climatic zone - warm and humid, and close to three times the safe standard of 60 $\mu\text{g}/\text{m}^3$. PM is a mixture of dust, soot, chemicals, pollen and other particles that remain suspended in the air, more so in winter when cold air traps the deadly cocktail close to the ground. PM can enter the respiratory system and cause or aggravate ailments. Another study has said that Mumbai has seen an 80% increase in the concentration of PM10 between 2007 and 2018, making it the most polluted of the country's three major coastal cities (Mumbai, Kolkata, and Chennai). PM10 levels in 2018 were also the highest in 20 years.

(H.T.,22/12)

MADHYA PRADESH

16 teachers in Madhya Pradesh lose jobs for failing efficiency test

As many as 16 permanent government school teachers were given forced retirement from their services for failing to score 33% marks in the efficiency test conducted twice by the school

education department to test their knowledge, minister of school education Prabhuram Chaudhary said. This happened for the first time in the country, the minister added. According to a school education department officer, 84 teachers from across the state failed in scoring 33% marks in the efficiency test conducted twice and that too with the help of text books.

(H.T., 02/12)

Now, MP temples to get 'qualified' priests

Being a pure vegetarian, with no criminal record, minimum class 8 pass and having knowledge of the ved puranas; these are some of the qualifications for a temple priest and head of a math (a religious institution) in Madhya Pradesh, said an officer of spiritual department. The department, which finalized the rules earlier this month, had started formulating them in February this year to end disputes related to the appointment of head in a math and priest of government controlled temples of the state to save the sanatan dharma, said the officer. According to the rules, head of a math and priest should be of a good character and have knowledge of all the traditions of the sanatan dharma and would be tested by religious gurus.

(H.T., 08/12)

MANIPUR

Manipur comes under inner line permit regime

The government notified the extension of the inner line permit (ILP) regime to Manipur on Wednesday, seeking to blunt opposition to the Citizenship Amendment Bill (CAB) in the north-eastern state. CAB is not applicable in states that come under the ILP regime. To visit such states, outsiders, including people from other states of the country, need to take permission. Such states also provide protection for locals in terms of land, jobs, and other facilities. Manipur is the fourth state after Arunachal Pradesh, Nagaland and Mizoram where the ILP regime is applicable. The objective of the ILP system is to prevent settlement of other Indian nationals in the states that come under it so as to protect the indigenous population.

(H.T., 12/12)

MIZORAM

At 17,897, Mizoram reports highest number of AIDS patients in India

Mizoram reported that at least 17,897 people are infected with HIV/AIDS, the highest in the country, with around nine persons testing positive everyday in the State since the beginning of this year. Over 42 per cent of those in the age group of 25-34 have tested positive for HIV in the state, one of the least populated in the country, said officials of the Mizoram State AIDS Control Society (MSACS) that released the data on the occasion of the World AIDS Day. Several awareness programmes were organised here and across the state to mark the Day, which was on December 1. Officials said 2,557 fresh HIV cases were detected in 2018-19, which was "extremely high" as the State has a merely ten lakh population.

(P., 03/12)

NAGALAND

Nagaland declared 'disturbed area', MHA extends AFSPA in state by 6 months

The ministry of home affairs declared the entire state of Nagaland a “disturbed area” for six more months, till June, under the controversial Armed Forces Special Protection Act (Afspa), which empowers security forces to conduct operations anywhere and arrest anyone without any prior notice. In a notification, the ministry said the central government was of the opinion that the area comprising the whole state of Nagaland is in such a disturbed and dangerous condition that the use of armed forces in aid of civil power is necessary. “Now, therefore, in exercise of the powers conferred by Section 3 of the Armed Forces (Special Powers) Act, 1958 (No. 28 of 1958), the central government hereby declares that whole of the said state to be a ‘disturbed area’ for a period of six months with effect from December 30, 2019 for the purpose of that Act,” the notification said.

(H.T.,31/12)

ODISHA

Enthusiastic start to 'Meal for Plastic' initiative in Bhubaneswar

The Bhubaneswar Municipal Corporation (BMC) rolled out its ‘Meal for Plastic’ initiative in the city to beat plastic pollution. The initiative was launched across 11 Aahar centres in the Capital. A beneficiary inaugurated the programme from the Aahar centre near Kalpana Square in presence of Municipal Commissioner Prem Chandra Chaudhary and others. “Aahar centre is the right platform to create awareness among households on proper management of the non-biodegradable waste,” Chaudhary said. According to BMC officials, 10 kg plastic was collected in exchange of 20 Aahar meal coupons on the first day at the Aahar Centre near Kalpana Square. Besides, one and half kg plastic was collected from the Aahar centre at Rasulgarh. As per BMC guidelines, Aahaar Kendras will accept only one kg plastic per person per day in exchange of two Aahar coupons.

(N.I.E.,17/12)

Odisha Cabinet okays agriculture policy 'Samridhi'

The State Government announced new agriculture policy ‘SAMRIDHI’ to ensure continuous increase in income of farmers and make the process inclusive of small and marginal cultivators to achieve sustainable, stable and scalable agriculture growth. The agriculture policy was approved at the State Cabinet meeting presided over by Chief Minister Naveen Patnaik here. Stating that the new policy is focused on farmers’ wellbeing and has been formulated to build on the inherent strengths of its agriculture and allied sectors, Chief Secretary Asit Tripathy told mediapersons after the meeting that it aims to address the constraints the sector faces and make optimal use of resources and emergence of accelerated economic growth in the State.

(H.T.,18/12)

Govt plans martial arts training for college girls

Higher education department will engage reputed and experienced martial arts institutes or sports

organizations to provide self-defence training to college-going girls. The department will invite expression of interest from organisations. The organisations will submit their bids by January 10. The institutions must have prior experience in the art of imparting self-defence training to large number of women with prior syllabi.

(N.I.E.,21/12)

Govt plans martial arts training for college girls

Higher education department will engage reputed and experienced martial arts institutes or sports organizations to provide self-defence training to college-going girls. The department will invite expression of interest from organisations. The organisations will submit their bids by January 10. The institutions must have prior experience in the art of imparting self-defence training to large number of women with prior syllabi.

(N.I.E.,21/12)

Odisha Police undergo training to tackle cybercrime

Commissionerate Police has organised a training programme for its personnel to impart skills to curb cybercrimes as tech-savvy offenders have been adopting new ways to cheat public. Two police officials from each police station in the Twin city attended the two-day training conducted by Crime Branch at Commissionerate Police office here. The officials will then be provided advanced training, which will be imparted by the experts from the banking sector, IT industry and others, Commissioner of Police Sudhanshu Sarangi added. "Further training will be conducted with the help of experts and required forensic labs will be set up in next two months to meet the emerging challenges of cybercrime," Commissionerate Police said in a tweet.

(N.I.E.,30/12)

Beti Bachao Beti Padhao in all districts of Odisha

Worried over declining child sex ratio and rising crimes against women, State Government has decided to implement the Beti Bachao Beti Padhao (BBBP) scheme of the Centre in all 30 districts. Launched in 2015, the scheme was implemented only in Nayagarh district. It will be extended to rest 29 districts as a tri-ministerial effort of Ministries of Women and Child Development, Health and Family Welfare and Human Resource Development to address declining child sex ratio and related issues of empowerment of girls and women. The scheme will be implemented in two components - multi-sectoral intervention and media advocacy outreach activities.

(N.I.E.,30/12)

PUNJAB

Beneficiaries await health cards to undergo treatment

Launched to provide quality healthcare to rural community at affordable cost, Bhai Ghanhya Sehat Sewa Scheme's purpose seems defeated as thousands of cooperative societies' members are waiting

for their health cards. Roop Singh, 62, a marginal farmer from Muktsar Jandoke village, is required to undergo a knee surgery. But, without a health card, his hopes of availing scheme's benefits are dashed for now. Roop's is not the lone case as there are thousands like him for whom the scheme stands useless. The policy for last financial year had lapsed on August 14, 2019. Though enrolment for the current financial year started soon after, but the process hit a roadblock after the private insurance firm backed out of the pact.

(H.T., 01/12)

Punjab announces home drop for women by police between 9pm and 6am

Amid growing concerns over women safety, Punjab chief minister Captain Amarinder Singh announced free police help to drop women safely home if they are stranded outside between 9 pm and 6 am. The statewide facility will be available on DIAL 100, 112 and 181, through which the woman caller will be connected immediately to the police control room (PCR). The pick-up and drop facility will be available to women who do not have access to a safe vehicle, including taxi or 3-wheeler. To give the woman caller a sense of total security, the chief minister has directed that at least one lady police officer should accompany her during the transportation.

(H.T., 04/12)

Chandigarh not to reduce traffic challans, but opts minimum fine in some

The Chandigarh administration has decided not to reduce the hefty traffic fines in amended motor vehicles act and instead opted for minimum fine in a few cases where penalty range was specified, said a senior official privy to the development. Sources said that for dangerous driving, UT opted for a minimum fine that is ₹1,000 instead of the maximum penalty of ₹5,000 but for speeding, it opted for the maximum fine of ₹2,000. Changes have been made in the maximum and minimum range in a few other cases as well but overall the UT kept most of the fines unchanged as mentioned in the amended MV Act.

(H.T., 05/12)

Govt to spend ₹41.5 crore to develop 961 villages in Jalandhar

The state government has decided to spend ₹41.46 crore for development of 961 villages in Jalandhar district under 'Smart Village Campaign'. Jalandhar deputy commissioner (DC) Varinder Kumar Sharma said the state government under this campaign has identified 961 villages, which will be developed from the funds from finance commission. Sharma said an elaborate mechanism has been devised for smooth and efficient execution of the development projects under this scheme. The work will be monitored through an SVC mobile app, which would be released shortly by the chief minister, he added.

(H.T., 08/12)

RAJASTHAN

Polluted Sambhar lake to follow Chilika model after deaths of 20,000 migratory birds

The Rajasthan government will set up a standing committee on the lines of Odisha's Chilika development authority to better manage Sambhar Lake, India's biggest inland saline wetland, which

has seen deaths of 20,000 birds since November 10 due to pollution-bred disease called botulism. A government draft report accessed last month ranked Sambhar Lake among India's 34 worst wetlands and a subsequent state government study found its water to be highly alkaline, saline, of poor quality, and prone to bacterial growth-- indicating the damage done by pollution.

(H.T., 09/12)

Rajasthan government launches Rs 1,000 crore women empowerment fund

Rajasthan Chief Minister Ashok Gehlot launched a Rs 1,000 crore fund for empowerment of women in the state. The 'Indira Mahila Shakti Nidhi' fund will be used to empower women through various schemes of the state government, including granting loans of up to Rs 1 crore to women self-help groups, he said. "We are launching a separate fund of Rs 1,000 crore for women and the state government will not leave any stone unturned to empower them," Gehlot said during an event organised here as a part of his government's first anniversary. "We all have a responsibility to provide education to girls, save daughters and abolish female foeticide. The state government has made many laws, but all the work cannot be done by law. The society will also have to come forward," the chief minister said.

(H.T.,19/12)

Gehlot Government starts first Janta Clinic in Rajasthan to treat the needy

Celebrating its first year since coming to power, the Ashok Gehlot-led Congress government has given a special gift to the people of Jaipur – Janta Clinics, located close to their homes and mohallas. On Wednesday, Chief Minister Gehlot inaugurated the first Janta clinic at Valmiki Basti in the Malviya Nagar area to provide free primary health care to people living in slums. In its first phase, 12 Janta Clinics will be opened in Jaipur where people would get free medicines, and free medical examination in some cases. Later, in the second and third phases of this scheme, Janta Clinics will be opened in other areas.

(N.I.E.,20/12)

Rajasthan tops in free medicine scheme in country

Rajasthan has emerged as leader in free medicine scheme yet again in the country. According to the rankings of the states providing free medicines in the country issued by the ministry of health and family welfare (MoHFW), the state has secured top position. National health mission of MoHFW has issued a letter to health department informing that the state is ranked first in 16 states of the country in implementation of the free medicine scheme. The state had launched the free medicine scheme on October 2, 2011. The flagship scheme of chief minister Ashok Gehlot is improving as more medicines have been included in the list of free medicines. Recently, the health department has included medicines for free distribution for treatment of cancer, kidney and heart disorders.

(N.I.E.,24/12)

TAMIL NADU

HC reserves verdict on PIL for CBI probe into IIT-Madras student suicides

The Madras High Court Tuesday reserved its verdict on a Public Interest Litigation (PIL) seeking CBI investigation into suicides at the Indian Institute of Technology, Madras (IIT-M). The PIL was filed by the Loktantrik Yuva Janata Dal on November 25. Last year, IIT-M had been rocked by two suicides as Shahal Kormath from Kerala took his life in September, followed by assistant professor Aditi Simha's suicide in December. This year, the institute had begun its year on a bleak note after Gopal Babu, a native of Uttar Pradesh and Ranjana Kumari, a resident of Jharkhand, committed suicide in January, followed by Fathima Latif in November. LYJD alleged students faced discrimination in IITs on the basis of caste, religion and even language since students hailing from backward areas are unable to converse fluently in English with people hailing from affluent sections of society. Counsel for the case and Tamil Nadu state president of LYJD, V Rajagopal, told that the government's counsel had said in court that apart from Fathima's case, complaints were not filed in any other suicide. The case had been heard by a bench comprising justices M Sathyanarayan and R Hemalatha on December 3. Rajagopal said the court had reserved its judgment after deliberation and a verdict was expected anytime. Saleem said he had also registered a case with the National Human Rights Commission (NHRC) regarding the student suicides.

(I.E., 07/12)

SC gives green signal to Tamil Nadu civic polls

The decks for elections to the local bodies in Tamil Nadu have been cleared by the Supreme Court's order to hold the December 27 and 30 polls as per the 2011 census. The opposition parties in Tamil Nadu led by the DMK had petitioned the Supreme Court seeking postponement of the civic polls alleging the state election commission had used 1991 census data for the delimitation and other poll-related determinations like reservations in wards etc, when the 2011 census data should have been used. A bench headed by Chief Justice of India (CJI) SA Bobde gave the nod to elections after the Tamil Nadu government confirmed using the 2011 census figures for all relevant exercises linked to the upcoming panchayat elections in the state.

(H.T., 12/12)

Largest thermal plant proposed in TN among India's top 12 NPA

Tamil Nadu's largest 4,000 MW Cheyyur thermal power plant proposed near Chennai finds a place among India's top 12 non-performing assets, according to a new report released by US-based Institute for Energy Economics and Financial Analysis (IEEFA). IEEFA report, released on Wednesday, reviewed 12 non-performing assets (NPAs) in India's thermal coal-fired generation sector, some previously identified by the government, and others unable to operate at a competitive price. "Each of the 12 non-performing assets we reviewed had questionable economics behind their investment proposals, particularly as lower cost renewable alternatives can be built in a third of the time and at 30% or lower cost to Indian electricity consumers," says Tim Buckley, lead author of the report and director of energy finance studies with IEEFA.

(N.I.E., 19/12)

The Nilgiris all set to go 100% organic

The Nilgiris is gearing up to become a total organic district. Recently, municipal administration and rural development minister S P Velumani had declared the Nilgiris an 'organic district'. As a first step, 48 farmer producer companies (FPCs) in the district have been selected by the horticulture department for 'scope certification'. 'Scope certification' is issued after inspecting the farming land which has been put under the process of organic farming. The companies, each comprising 100 members, have started organic farming in their lands. It has been decided to ban chemical pesticides and weedicides bearing 'red' and 'yellow' tags in the district.

(N.I.E.,20/12)

TELANGANA

Case against four accused killed in encounter in Hyderabad for 'attacking' cops

A case was registered against four accused, arrested for the alleged rape and murder of a woman veterinarian near here last month and killed in an encounter, for 'attacking' the police personnel. Case under IPC sections 307 (attempt to murder), 176 (omission to give notice or information to public servant by person legally bound to give it) and relevant sections of the Indian Arms Act were registered against the accused. Based on a complaint filed by the in-charge of police team that accompanied the four accused, the FIR was booked on Friday, a senior police official told PTI. Meanwhile, an National Human Rights Commission team is scheduled to visit the place where the encounter took place, on Saturday. All the four arrested accused in the rape and murder of the 25-year-old woman veterinarian were killed in 'retaliatory' firing by police at Chattanpalli near here on Friday morning, when they were taken to the scene of crime to recover the victim's phone, and others pertaining to the case. The Cyberabad Police had said its personnel resorted to "retaliatory" firing after two of the accused opened fire at them by snatching their weapons besides attacking the latter with stones and sticks, resulting in injuries to two policemen. The post-mortem of four accused was done in the Government District Hospital at Mahabubnagar district and it was videographed. The four men, all lorry workers, aged between 20 and 26, were arrested on November 29 for allegedly raping and killing the woman by smothering her and later burning her body.

(I.E., 07/12)

Telangana State tech body to give AI training, internship for IT students

The Telangana Information Technology Association (TITA) will be conducting an In-Plant Training (IPT) cum industry tour from December 16 to December 28 on Artificial Intelligence (AI) and Machine Learning (ML). The 60-hour internship program aims to open doors of various IT opportunities for the participants. Digithon has decided to take up this initiative to enhance the industry required skills and knowledge among students and techies so that they can grab abundant

opportunities. The two-week program seeks to train students and faculty on basics of AI and other contentious topics of the industry besides giving an industry tour. Participants need to pay ₹6000 for the IPT cum internship and industry tour programme.

(N.I.E.,13/12)

Secunderabad Cantonment resident develops app to weed out duplicate voters

Residents of Secunderabad Cantonment have been raising the issue of duplication of names in the voters list in their area since long. But when things did not change, one resident from Ward 4, Shravan Kumar, decided to take matters into his own hands. He has developed a mobile app which can be used to find such duplicate voters listed more than once in electoral rolls. Shravan says these discrepancies can then be reported to the concerned authorities. "I found out that there are multiple entries of a single voter with different serial numbers. In another instance, a voter had multiple entries with a different address, however, has the same husband/father's name," said Shravan. He stated that the app has been developed in a way that if one types a name in the search option, it will provide all similar-sounding names and their full details.

(N.I.E.,25/12)

TV artistes to get govt ID cards

The State government has decided to issue identity cards to around 900 TV artistes in the State by January 4, announced Cinematography Minister Talasani Srinivas Yadav. After meeting with the TV Artistes' Association, the Minister said that the artistes were facing various issues, especially at night after they return to Hyderabad from shooting spots. Association members told the Minister that the police would harass them and register false cases against them. To avoid such inconveniences, he promised them that the government would issue them ID cards. The Minister also assured them that the government schemes would be implemented to eligible TV artistes too.

(N.I.E.,29/12)

UTTARAKHAND

In Dehradun, govt to give laptops to meritorious students

In a bid to motivate students from government schools, the education department has decided to give laptops to meritorious students from the next session, officials said. The education department has sent a proposal to the state government for sanctioning the budget for giving laptops to students. RK Kunwar, director of the education department said that a provision of Rs 1.5 crore has been made for this in the financial year 2019-20. "It was decided that to motivate students to study better, all those students who would get more than 80% in their 10th and 12th board examinations, will be

given laptops. We are waiting for the state government to approve the budget for buying the laptops which will be given from the next session,” he said.

(H.T.,23/12)

UTTAR PRADESH

Protecting cattle from cold in open shelters poses challenge for UP govt

After many stray cattle were reported to have died due to poor arrangements in cow shelters in several districts during the rains this year, the state government now faces an even bigger challenge of protecting four lakh cattle from the vagaries of winter. There are hundreds of makeshift cow shelters running in the open with not even boundary walls around. The cattle staying there may be the most vulnerable to fog and cold wave even as adequate arrangements are still not in place at most of these places. There are around 3.75 lakh stray cattle living in 4,200 make-shift cow shelters and 392 kanji houses and 98 cow protection centers since the Yogi Adityanath government ordered catching of stray cattle in December last year after growing public outcry over the stray cattle menace.

(H.T., 01/12)

Uttar Pradesh reels under intense cold wave, around 143 dead so far

Inclement weather conditions threw life out of gear in Uttar Pradesh which is reeling under an intense cold wave with maximum temperature hovering over 12-14 degree Celsius on Thursday. Around 40 persons were reported dead in the state in the last 24 hours, taking the toll to 143 so far. Early morning fog disrupted normal life in the state capital and a dozen trains were cancelled due to poor visibility. Respective district administrations ordered to close the schools across the state till Saturday. The hospitals in the state have been witnessing a huge rush of patients due to a spurt in cold-related medical conditions. Around nine toddlers in different districts contracted pneumonia due to sweeping cold wave conditions.

(N.I.E.,27/12)

UP assembly to ratify bill that has no provision for Anglo-Indian nomination

When the state assembly votes to ratify the Constitution (126th) Amendment Bill to extend reservation to Scheduled Castes and Scheduled Tribes (STs) for another 10 years the ratification may ultimately mean bringing down its own strength from 404 to 403 members in Uttar Pradesh as the bill does not provide for extending the nomination to the Anglo-Indian community. At present, the Uttar Pradesh assembly has a seat reserved for nomination of an Anglo-Indian community member. Although the union government is learnt to have given the assurance that the issue of reservation to the Anglo-Indian community in Lok Sabha and state assemblies may be considered separately, the provision for reservation to the community will end on January 25, 2020.

(H.T.,31/12)

WEST BENGAL

Bengal government starts selling onion from ration shops

With onion prices continuing to bring tears to the eyes of common people, the West Bengal government started selling the bulb at ration shops here and adjacent districts at heavily subsidised rates. Every family with ration card was given 1 kg onion at Rs 59. In the local markets, the vegetable is being sold for Rs 130-140 a kg, which is a seven-time increase in four months. Over the past couple of weeks, the state government had been selling onion at Rs 59 a kg from its Sufal Bangla stalls. "In making onion available to people at this rate, the government is giving subsidy of Rs 50 per kg," Chief Minister Mamata Banerjee said and added, the pod was being sold by 430 Khadya Sathi (ration shop) dealers in Kolkata and suburbs.

(H.T., 10/12)

Bengal govt curtails Governor's powers as chancellor of state universities

The acrimony between West Bengal governor Jagdeep Dhankhar and the Trinamool Congress (TMC) government took an unprecedented turn on when the latter curtailed his powers as chancellor of state universities through a set of new rules. This happened on a day when TMC lawmakers in the Rajya Sabha demanded Dhankhar's removal and staged a walkout. The Bengal governor is chancellor of all state universities by default with Visva Bharati, a Central university, being the sole exception. The higher education department issued a gazette notification that abolished the chancellor's secretariat, reduced the chancellor's role in choosing vice-chancellors, took away his power to convene meeting of the highest bodies of the universities or take action against vice-chancellors.

(H.T., 11/12)

Anti-Citizenship Act stir enters third day in Bengal, internet services suspended

Protests over the amended Citizenship Act rocked parts of West Bengal for the third consecutive day, prompting the state government to suspend internet services in six districts. Internet services were suspended in Malda, Uttar Dinajpur, Murshidabad, Howrah, North 24 Parganas and parts of South 24 Parganas districts to prevent rumour-mongering and circulation of fake news, especially on social media, a senior government official said. Meanwhile, the ruling Trinamool Congress (TMC) took out peaceful rallies in various parts of the state against the amended Citizenship Act.

(N.I.E., 15/12)

INTERNATIONAL NEWS

S Africa's Zuma loses bid to appeal against bribe trial

A South African court dismissed former president Jacob Zuma's attempts to appeal against a corruption trial in which he faces charges related to a 1990s arms deal. The High Court in the southeastern city of Pietermaritzburg ruled that "Mr Zuma's leave to appeal is dismissed with costs". Zuma filed an appeal last month ahead of the initial October 15 trial date, dragging on a case that has seen numerous legal turns over a decade and a half. He is alleged to have taken bribes worth four million rand (\$270,000, 240,000 euros) related to a \$3.4 billion arms deal in 1999 when he was deputy president.

(P., 01/12)

Hong Kong set for fresh weekend protests

Hong Kong police ended their two-week siege of a university campus that became a battleground with pro-democracy protesters, as activists vowed to hold fresh rallies and strikes in the coming days. Renewed calls to hit the streets came after Beijing and city leader Carrie Lam refused further political concessions despite a landslide victory for pro-democracy parties in local elections last weekend. Sunday's district council polls delivered a stinging rebuke to the financial hub's pro-Beijing establishment and undermined their argument that a silent majority were tired of the nearly six months of increasingly violent protests.

(P., 01/12)

Australia rolls out mobile phone detection cameras

The Australian state of New South Wales, home to the country's largest city Sydney, rolled out mobile phone detection cameras, hoping to cut the number of fatalities on its roads by a third over two years, transport authorities said. The mobile phone detection programme, one of the first in the world, involves cameras operating day and night in all weather conditions to determine if a driver is handling a mobile phone, according to Transport for NSW, which manages the state's transport services.

(H.T., 02/12)

WHO wants standard HIV testing strategy

To reach out to the People living with HIV (PLHIV) who are yet to be diagnosed and get treatment, the World Health Organisation (WHO) has issued new recommendations including a standard HIV testing strategy using three consecutive reactive tests to provide an HIV positive diagnosis and HIV self-testing to bring them under lifesaving care. There are at least 8.1 million PLHIV who remain undiagnosed. The new recommendations also include a range of innovative approaches to respond to contemporary needs. Previously, most high burden countries were using two consecutive tests. The new approach of using three tests can help countries achieve maximum accuracy in HIV testing.

(H.T., 02/12)

Russian president Vladimir Putin signs law to label journalists as ‘foreign agents’

Russian President Vladimir Putin has signed a controversial law allowing independent journalists and bloggers to be labelled as “foreign agents”, a move that critics say will violate media freedom. Russian legislation passed in 2012 already gave authorities the power to brand media organisations and NGOs as foreign agents, a term that has Soviet-era overtones. The new law, which now extends to individuals, will come into effect immediately, according to a document published on the Russian government website. Foreign agents, defined as involved in politics and receiving money from abroad, must register with the justice ministry, label publications with the tag and submit detailed paperwork or face fines.

(H.T., 03/12)

Former beauty queen barred from Miss World for being mother, files lawsuit

A former Miss Ukraine stripped of her crown and barred from competing for Miss World because she is a mother has launched legal action against the contest, demanding a rule change. “We demand a change of rules, @missworld”, allowing all women to participate, 24-year-old Veronika Didusenko said on her Instagram after launching a campaign called #righttobeamother. Didusenko was crowned Miss Ukraine in 2018, but was dethroned after the organisers found out that she has a five-year-old son and disqualified from going on to compete for the Miss World title.

(H.T., 03/12)

'Power of Siberia' : Russia begins pumping gas to China via 8000 km pipeline

China and Russia have operationalised a mega natural gas pipeline connecting Siberia to northeast China further fuelling political and economic ties between the two countries, which are increasingly a pivot against US-led western powers. Called the “Power of Siberia”, the cross-border gas pipeline, according to the official news agency, Xinhua, is over 8,000 km long with a 3,000-km section in Russia and a 5,111-km stretch in China. China is the world’s largest energy consumer and demand for natural gas is increasing in the country, especially in the northern part, as it gradually moves from burning coal to cleaner energy for central household heating in winter.

(H.T., 04/12)

Kamala Harris, first Indian-American woman in US presidential race, bows out of 2020 bid

Kamala Harris, the first Indian American woman to run for the White House, announced she was suspending her bid for lack of funds. First-term Senator Harris’s campaign was struggling with depleting resources and several offices had been shut down in recent weeks and staff downsized. There had also been reports of bitter in-fighting among factions in the campaign. Harris told her supporters in an email she was suspending her campaign because of lack of funds. “I’ve taken stock and looked at this from every angle, and over the last few days have come to one of the hardest decisions of my life,” she wrote.

(H.T., 04/12)

Gene-editing may have resulted in unknown mutations

The gene editing performed on Chinese twins last year meant to immunise them against HIV may have failed in its purpose and created unintended mutations, scientists have said after the original research was made public for the first time. Excerpts from the manuscript were released by the MIT Technology Review for the purpose of showing how Chinese biophysicist He Jiankui ignored ethical and scientific norms in creating the twins Lula and Nana, whose birth in late 2018 sent shockwaves through the scientific world. A small percentage of people are born with immunity because of a mutation in a gene called CCR5 and it was this gene that He claimed he had targeted using a powerful editing tool known as CRISPR which has revolutionised the field since bursting on the scene in 2012.

(H.T., 05/12)

UK statue to honour Sikh soldiers unveiled

A statue to honour the role of thousands of Sikh soldiers who fought along with British forces in the two World Wars has been unveiled in the west Yorkshire town of Huddersfield, which has a sizeable Sikh community described as ‘vibrant’. The monument in the Greenhead Park marks the culmination of a project of the Sikh Soldier Organisation (SSO), which coordinated donations and other activities of the six feet high bronze statue that cost £65,000. A memorial to the Sikh soldiers was unveiled in the National Memorial Arboretum in Staffordshire in 2015.

(H.T., 05/12)

Mass animal slaughter to honour goddess Gadhimai’s legacy begins in Nepal

The stench of raw meat hung in the air and pools of blood dotted the muddy ground as what is thought to be the world’s biggest animal sacrifice swung into action in a remote area of Nepal. Efforts from activists and officials were expected to cut the death toll from the 200,000 butchered at the last Gadhimai Festival five years ago, but thousands of creatures were still set to be killed over the two days. Many were hopeful the centuries-old tradition would end after the temple authorities announced a ban in 2015 and Nepal’s supreme court directed the government to discourage the bloodshed a year later.

(H.T., 06/12)

Democrats move toward impeaching Trump, with scant grumbling

House Democrats are charging toward impeaching President Donald Trump but not without pockets of division, as lawmakers who began the summer divided largely rallied behind Speaker Nancy Pelosi’s cry that his actions leave them “no choice but to act.” The California Democrat’s announcement that she was asking committee chairs to begin crafting articles of impeachment hardly stanchd grumbling that the effort was risky for swing district lawmakers whose 2018 victories gave the party House control. But the strong consensus among Democrats was that the time had come to plunge forward.

(H.T., 06/12)

White House rejects participation in ‘baseless’ impeachment probe

The White House on Friday responded to a deadline on an invitation to defend President Donald Trump in his impeachment probe by denouncing the entire process as “baseless.” “As you know, your impeachment inquiry is completely baseless,” White House chief lawyer Pat Cipollone wrote in a letter to Jerrold Nadler, Democratic chairman of the Judiciary Committee in the House of Representatives. While Cipollone did not specifically rule out the White House’s participation in the process, the meaning was clear as he said Democrats had “wasted enough of America’s time with this charade.” Cipollone issued the letter minutes before an end-of-business-hours deadline for the White House to declare whether it would send representatives to the Judiciary Committee. The committee is drawing up impeachment charges that the full House is expected to vote on later this month. While Democrats are likely to get a majority to impeach Trump on allegations that he abused his office by pressuring Ukraine to interfere in the 2020 US presidential election, his Republican party will almost certainly acquit him in the Senate.

(H.T., 07/12)

US to start accepting applications for H-1B visa from April 1

The US has completed implementation of H-1B electronic registration process for the 2021 cap season and the petitions for the most sought after work visa among Indian IT professionals will be accepted from April 1 next year, the country’s immigration agency has announced. The H-1B visa is a non-immigrant visa that allows the US companies to employ foreign workers in speciality occupations that require theoretical or technical expertise. The technology companies depend on it to hire tens of thousands of employees each year from countries like India and China. The US Citizenship and Immigration Services (USCIS), the federal agency mandated with task of approving such applications, on Friday announced that it had completed the process to implement the H-1B electronic registration process for the 2021 cap season. The companies applying for H-1B visas for foreign workers for the fiscal year 2021 would have to register online and pay a processing fee of USD 10. The USCIS would start accepting the H-1B petitions from April 1, 2020 for the next fiscal year.

(H.T., 07/12)

North Korea says denuclearization not on negotiating table

North Korea said Saturday that denuclearization has “already gone out of the negotiation table” and it does not need to have lengthy talks with the United States as the end-of-year deadline set by its leader Kim Jong Un for substantial U.S. concessions in nuclear diplomacy looms. A statement released by North Korea’s U.N. ambassador, Kim Song, accused the Trump administration of persistently pursuing a “hostile policy” toward the country “in its attempt to stifle it” and of using claims that the U.S. is engaged in a “sustained and substantial dialogue” with Pyongyang solely for “its domestic political agenda.” Song’s statement was a response to Wednesday’s condemnation by six European countries of North Korea’s 13 ballistic missile launches since May.

(H.T., 08/12)

Myanmar's Lady gambles image in Rohingya genocide lawsuit

From democracy champion to defending Myanmar against genocide charges, the shock decision by civilian leader Aung San Suu Kyi to face the UN's top court risks further damaging her image overseas and deepening the siege mentality at home. "We stand with you," proclaim billboards across Myanmar, sporting beaming portraits of the Nobel laureate as she prepares to face the International Court of Justice (ICJ) over the Rohingya crisis. Political parties and even some rebel armed groups have also fallen over themselves to give their support, in a country where the Rohingya garner little sympathy and are widely regarded as illegal immigrants.

(H.T., 08/12)

Finland elects youngest-ever prime minister

Finland's Social Democrats elected a 34-year-old former transport minister to the post of prime minister on Sunday, making her the youngest head of government in the country's history. Sanna Marin narrowly won Sunday's vote to replace outgoing leader Antti Rinne, who resigned on Tuesday after losing the confidence of the coalition partner Centre Party over his handling of a postal strike. At 34, Marin also becomes one of the world's youngest state leaders, ahead of Ukraine's prime minister Oleksiy Honcharuk, who is currently 35.

(H.T., 09/12)

Netanyahu pushes annexation plan as new elections loom

Israel's Prime Minister Benjamin Netanyahu touted his plan to annex a swathe of the occupied West Bank and Israeli settlements in a last-ditch effort to prevent another general election. "It's time to apply Israeli sovereignty over the Jordan Valley and legalise all the Judea and Samaria settlements, those that are in settlement blocs and those outside of them," he said. Netanyahu announced in September, a week before general elections, that he planned to annex the Jordan Valley, which accounts for around a third of the West Bank, if re-elected. Around 400,000 Israeli settlers live in the West Bank alongside around 2.6 million Palestinians. The settlements are viewed as major stumbling blocks to peace as they are built on land the Palestinians see as part of their future state.

(H.T., 09/12)

Five killed, 24 missing as New Zealand island volcano erupts

A volcano on a New Zealand island erupted with a towering blast of ash and scalding steam as tourists were exploring the moon-like surface, killing five people and leaving perhaps two dozen others missing and presumed dead. Eighteen others were rescued, some of them severely burned. Police said that the site was still too dangerous hours later for rescuers to search for the missing but that aircraft had seen no signs of life. "Based on the information we have, we do not believe there are any survivors on the island," police said in a statement. The terrifying disaster immediately raised questions of why people were allowed to visit the island some 50 kilometres off mainland New Zealand after scientists had noted an uptick in volcanic activity in recent weeks. White Island is the tip of an undersea volcano.

(H.T., 10/12)

Arms sales worldwide up nearly 5%, says new report

Arms sales rose by nearly five percent worldwide in 2018 in a market dominated by the United States, according to a new report published Monday by the Stockholm International Peace Research Institute (SIPRI). The turnover of the 100 biggest arms manufacturers came to \$420 billion, thanks in large part to the US market, said the report. US manufacturers alone accounted for 59 percent of the market, or a turnover of \$246 billion, up 7.2 percent on the previous year. Russia was second in the rankings for arms production, with 8.6 percent of the market, just ahead of the United Kingdom on 8.4 percent and France on 5.5 percent.

(H.T., 10/12)

To Brexit or not to Brexit, that is the question in UK poll

The United Kingdom goes to the polls for the third time in four years in a febrile atmosphere marked by allegations of lies, blurred party loyalties and deep anxieties about the future spawned by the 2016 vote to leave the European Union. Former prime ministers John Major and Tony Blair asking voters to vote against their own party candidates is one of several incongruities thrown up by the election that will determine the shape and form of Brexit by the deadline of January 31, if at all it happens. The basic fault-line between the two main contenders, Conservative and Labour, is this: the former wants a majority to be able to deliver Brexit by the deadline on the basis of an agreement reached, while the latter wants to re-negotiate it and hold another referendum.

(H.T., 11/12)

Nobel peace laureate Suu Kyi told to ‘stop the genocide’ in UN court showdown

Nobel peace laureate Aung San Suu Kyi faced calls for Myanmar to “stop the genocide” of Rohingya Muslims as she personally led her country’s defence at the UN’s top court. Suu Kyi, whose silence about the plight of the Rohingya has tarnished her reputation as a rights icon, sat through graphic accounts of murder and rape in the wood-panelled courtroom in The Hague. Rights groups have criticised her decision to represent Myanmar at the International Court of Justice against accusations by the west African state of The Gambia that it has breached the 1948 Genocide Convention. Around 740,000 Rohingya fled to neighbouring Bangladesh after a bloody crackdown by the Myanmar military in 2017 that UN investigators have already described as genocide.

(H.T., 11/12)

Bougainville votes overwhelmingly to become world’s newest nation

The South Pacific region of Bougainville voted overwhelmingly to become the world’s newest nation by gaining independence from Papua New Guinea, results showed. Bougainville Referendum Commission Chairman Bertie Ahern was cheered when he announced that more than 98% of valid ballots favored independence. The only other option in the vote was greater autonomy from Papua New Guinea. The referendum is nonbinding, and independence would then need to be

negotiated between leaders from Bougainville and Papua New Guinea. The final say would then go to lawmakers in the Papua New Guinea Parliament. The process of becoming a separate nation could take years to achieve.

(H.T., 12/12)

Indian-origin scientist finds dead probiotic that can fix leaky gut

A team led by an Indian-origin scientist has identified a dead probiotic that can reduce age-related leaky gut and control harmful, ageing-related inflammation. Leaky gut, in which microbes and bacteria in the gut leak into the blood stream through holes or cracks in the intestinal lining, causes an increase in low-grade inflammation, and these conditions are common in older people. This resulting inflammation is thought to play a role in the development of many age-related diseases, such as diabetes, obesity, cancer, cardiovascular disease and decline in physical and cognitive functions. In the study, Yadav's team first screened eight strains of human-origin probiotics in roundworms, a commonly used model with a short lifespan of 11 to 20 days.

(H.T., 12/12)

Pentagon tests long-banned ballistic missile over Pacific

The Pentagon flight-tested a missile that had been banned under a treaty that the United States and Russia abandoned last summer. Some U.S. arms control advocates said the test risks an unnecessary arms race with Moscow. The prototype missile was configured to be armed with a non-nuclear warhead. The Pentagon declined to disclose specifics beyond saying the missile was launched from a "static launch stand" at Vandenberg Air Force Base in California and landed in the open ocean. The Defense Department said the ballistic missile flew more than 500 miles. The test comes amid growing uncertainty about the future of arms control. The last remaining treaty limitation on U.S. and Russian nuclear weapons — the New START treaty of 2010 — is scheduled to expire in February 2021.

(H.T., 13/12)

UN chief warns against 'survival of the richest' on climate

Failure to tackle global warming could result in economic disaster, the United Nations Secretary-General warned in Madrid, as negotiators at the U.N. climate talks remained deadlocked over key issues. António Guterres said unrestrained climate change would allow only the "survival of the richest," while former U.S. Secretary of State John Kerry said the "absence of leadership" from Washington was a big obstacle in the talks. "It's very difficult to get this done if the United States of America isn't there," the veteran diplomat told The Associated Press during an interview in the Spanish capital, adding that he felt negotiators were holding their breath until the next U.S. presidential election at the end of 2020.

(H.T., 13/12)

Pakistan, World Bank sign agreement for financing Khyber Pass Economic Corridor project

Pakistan and the World Bank has signed a project agreement worth USD 406.6 million for financing the Khyber Pass Economic Corridor (KPEC) project with an aim to promote economic development. The signing ceremony was held at the Economic Affairs Division, Islamabad, The Express Tribune reported. The project is aimed at constructing a 48km four-lane, dual carriageway, high-speed and access-controlled motorway from Peshawar to Torkham border point with Afghanistan in a bid to promote economic development and ensure uplift of the areas adjoining the expressway and falling in Khyber-Pakhtunkhwa.

(N.I.E., 14/12)

Traditional Thai massage get UNESCO heritage status

At Bangkok's Reclining Buddha temple, Krairath Chantrasri says he is a proud custodian of an ancient skill -- the body-folding, sharp-elbowed techniques of Thai massage, which was added to UNESCO's prestigious heritage list. Originating in India and practiced in Thailand for centuries, the massage was popularized when a specialty school opened in the 1960s to train massage therapists from around the world. Nuad Thai's addition to UNESCO's list of "Intangible Cultural Heritage" practices "is historic," said the Thai delegate at the United Nations Economic, Scientific and Cultural Organization meeting in Bogota, Colombia. The teachings focus on directing blood circulation around problem areas to solve muscle aches -- sometimes drawing winces from clients unaccustomed to the force applied. Studies have shown it can help relieve back pain, headaches, insomnia, and even anxiety.

(N.I.E., 14/12)

Jamaica's Toni-Ann Singh crowned Miss World 2019

Jamaica's Toni-Ann Singh has bagged the Miss World 2019 at an annual beauty pageant held here, with India's Suman Rao becoming second runners-up. The 23-year-old Jamaican was declared the winner at a televised event, hosted by British television personality Piers Morgan, held at ExceL London. Born to her Indo-Caribbean father Bradshaw Singh and African-Caribbean mother Jahrine Bailey, Singh is a student of women's studies and psychology at Florida State University and she aspires to be a medical doctor.

(N.I.E., 15/12)

US to withdraw 4,000 troops from Afghanistan by next week

The United States has planned to withdraw around 4,000 of its servicemen from Afghanistan next week in the wake of the resumption of the talks between Washington and Taliban, the local media reported after citing US officials on Sunday. After the possible withdrawal, about 8,000-9,000 US soldiers would remain in the war-torn country, while the total pullout would be phased and occur over a few months, the NBC News broadcaster stated. The US and the Taliban had for nearly a year been attempting to negotiate a peace deal that would ensure the withdrawal of foreign troops in exchange for the GROUP'S guarantee that the country will not become a safe haven for terrorists.

(N.I.E., 15/12)

Longest UN climate talks end with no deal on carbon markets

The longest UN climate talks held here ended on Sunday with no deal on carbon markets as sleep-deprived delegates from almost 200 countries, after two weeks of marathon negotiations, failed to come up with more ambitious targets to cut greenhouse gas emissions to fulfil the terms of the 2015 Paris agreement. The negotiations which extended till Sunday saw no agreement on major issues such as Article 6, loss and damage, and long term finance. Despite clear warnings from scientists through 2019, record levels of protests and severe climate impacts, the COP25 talks held between December 2 and 13 saw major differences between countries that are proving hard to resolve.

(N.I.E., 16/12)

Tens of thousands evacuated in Italy as World War II bomb defused

Around 54,000 people were evacuated from the southern Italian city of Brindisi on Sunday as experts worked to defuse a World War II bomb, in the largest operation of its kind in the country, media said. The British bomb, one-metre (three-feet) long and weighing 200 kilogrammes (440-pounds), was found on November 2 during work on a cinema. The device was damaged by the workers' equipment, making the operation more tricky. All residents within a 1.5-kilometre radius were evacuated, and gas supplies were cut in homes within 500 metres of the site. Some air traffic and rail services were also suspended. More than 1,000 members of the security forces and around 250 volunteers took part in the evacuation operation.

(N.I.E., 16/12)

Dengue kills 120 in Sri Lanka, affects over 87,000 others

A severe dengue outbreak has claimed the lives of at least 120 people and affected over 87,000 others across 11 districts in the island country, health officials said here. Secretary of the Government Medical Officers Association (GMOA) Haritha Aluthge told the local Daily Mirror that the GMOA had informed new Health Minister Pavithra Wanniarachchi and the Secretary to the Ministry of Health about the seriousness of the issue as over 10 districts were affected by the rapid spread of the disease. The continuous rains in many parts of the island were considered as one of the leading reasons for the spread of the virus.

(N.I.E., 17/12)

20 Indians aboard commercial vessel kidnapped by pirates off western coast of Africa

Twenty Indians on board a commercial vessel were kidnapped by pirates from the high seas off the western coast of Africa and the government has taken up the issue with Nigerian authorities, officials said. The incident comes 10 days after 18 Indians on board a Hong Kong-flagged vessel were kidnapped by pirates near the Nigerian coast. "We are concerned by the kidnapping of 20 Indian crew members (as reported by the shipping agency) from the vessel MT Duke in the high seas off the western coast of Africa on December 15," External Affairs Ministry Spokesperson Raveesh Kumar said.

(N.I.E., 17/12)

Ex-Pak President Pervez Musharraf sentenced to death by special court for high treason

Former Pakistan President Pervez Musharraf was sentenced to death for high treason by a special court. He is the first former military ruler to have been tried and convicted for treason. The case, along with a bunch of others, was filed against him in 2013 after his return to Pakistan from four years of self-imposed exile to run for parliament to “save” the troubled nuclear-armed state. In this, he faced charges for suspending, subverting and abrogating the Constitution, imposing an emergency in the country in November 2007 and detaining judges of Pakistan’s superior courts. Musharraf, who had left Pakistan soon after he stepped down as President in 2008, exited the country a second time in March 2016 for “medical treatment”. He was declared an absconder in this case.

(H.T., 18/12)

Donald Trump objects to US House impeachment drive, calls it ‘perversion of justice’

US President Donald Trump is angrily objecting to the House of Representatives’ articles of impeachment, accusing Democrats of “perversion of justice and abuse of power” in their effort to remove him from office. In a fiery letter to House Speaker Nancy Pelosi on the eve of his expected impeachment, Trump maintained that he did nothing wrong in seeking foreign investigation of political rivals, and he attacked Democrats for focusing on impeachment rather than other issues. Trump also repeated his objections to the process of the House inquiry, claiming “more due process was afforded to those accused in the Salem Witch Trials.” Trump says he doesn’t believe his letter will change anything, but that he is registering his objections “for the purpose of history.”

(H.T., 18/12)

Trump 3rd president to be impeached by US House, charged with abuse of power, obstruction

President Donald Trump was impeached by the U.S. House of Representatives Wednesday night, becoming only the third American chief executive to be formally charged under the Constitution’s ultimate remedy for high crimes and misdemeanors. The historic vote split along party lines, much the way it has divided the nation, over the charges that the 45th president abused the power of his office by enlisting a foreign government to investigate a political rival ahead of the 2020 election. The House then approved a second charge, that he obstructed Congress in its investigation. The House of Representatives has impeached the 45th President of the United States, Donald John Trump.

(H.T., 19/12)

India is world's third-largest producer of scientific articles: Report

With over 1.35 lakh scientific papers published, India has become the world's third largest publisher of science and engineering articles, according to a US government agency data, topped by China. As per the statistics compiled by the US National Science Foundation (NSF), the number of scientific papers published worldwide increased from 1,755,850 in 2008 to 2,555,959 in 2018. The global

research output, as measured by peer-reviewed science and engineering (S&E) journal articles and conference papers, grew about four per cent annually over the last 10 years.

(N.I.E., 19/12)

State of emergency declared as bushfires rage in Australia

A state of emergency was declared in Australia's most populated region, as a record heatwave fanned unprecedented bushfires. About 100 fires have been burning for weeks in drought-plagued New South Wales (NSW) with half of them uncontained, including a "mega-blaze" ringing Sydney, covering Australia's biggest city in a haze of toxic smoke. NSW Premier Gladys Berejiklian said the seven-day state of emergency, the second declared in the state since the bushfire season began early in September, was due to "catastrophic weather conditions". Temperatures are expected to near 50 degrees celsius (122 Fahrenheit) in South Australia and peak at 45 degrees in the western suburbs of Sydney, while turbulent winds of up to 100 kilometres (60 miles) are expected to fan bushfires burning ever-closer to the city.

(N.I.E., 20/12)

Cuba to name first prime minister in 40 years

Cuba is to resurrect the position of prime minister in a parliamentary session at the end of the week, with President Miguel Diaz-Canel nominating a candidate to the post which has remained dormant for more than 40 years. The last time Cuba had a prime minister, it was revolutionary hero Fidel Castro. However, the position was abolished in 1976 when Castro transitioned to the presidency, taking over from Osvaldo Dorticos after the country's constitution was restructured. The new official will become "head of government" for a five-year term. Diaz-Canel's nomination must then receive an absolute majority in a National Assembly vote, according to the country's new constitution, which was approved in April.

(N.I.E., 20/12)

U.S. House impeaches President Trump

Donald Trump became the 3rd U.S. President to be impeached as the House of Representatives formally charged him with abuse of power and obstruction of Congress in a historic step that will inflame partisan tensions across a deeply divided America. The Democratic-led House's passage of two articles of impeachment on a mostly party-line vote sets the stage for a trial next month in the Republican – controlled Senate on whether or not to convict and remove him from office.

(H., 20/12)

Bill to promote Gandhi's legacy introduced in US House

America's legendary civil rights leader Congressman John Lewis has introduced a bill in the House of Representatives to promote the legacy of Mahatma Gandhi and Martin Luther King Jr and sought a budgetary allocation of USD 150 million for the next five years. Introduced to mark the 150th birth anniversary of Gandhi, the House Bill (HR 5517) affirms the friendship between the two largest democracies of the world and honours the legacy and contributions of Mahatma Gandhi and

Dr Martin Luther King. Among other things, the Bill proposes establishing a Gandhi-King Development Foundation, which will be created by the USAID under the Indian laws.

(N.I.E., 21/12)

Brexit by January 31 as House of Commons passes bill

As promised by Prime Minister Boris Johnson during the recent election, the United Kingdom is set to leave the European Union on January 31 after the House of Commons on Friday passed the Withdrawal Agreement Bill (WAB) by 358 votes to 234. The bill's passage marks a key stage to complete parliamentary processes in time for the deadline of January 31. The bill turns the withdrawal agreement, which is a draft international treaty reached by the previous Johnson government with Brussels in October, into UK law. On January 31, the UK will cease to be an EU member, but in practice it will continue in the EU customs union, the single market and obey EU rules until the end of the transition period ending December 31, 2020. It will no longer be represented in the EU parliament or council of ministers.

(N.I.E., 21/12)

Cuba gets first prime minister in over 40 years

Cuba's first prime minister in more than four decades - long-serving tourism minister Manuel Marrero - took office as the country resurrected a post last held by Fidel Castro. The appointment of Marrero, 56, as head of government is part of a process of decentralization and generational change from the revolutionary old guard that is aimed at extending and protecting Communist Party rule. "This proposal was duly approved by the political bureau of the Communist Party of Cuba," President Miguel Diaz-Canel said, presenting it to the country's National Assembly, which unanimously signed off. Immediately after his presentation, Marrero received a handshake from former president Raul Castro, the leader of the Communist Party.

(H.T., 22/12)

Pakistani academic Junaid Hafeez sentenced to death over blasphemy charges

A Pakistan court sentenced Junaid Hafeez, a former university lecturer in Multan, to death on blasphemy charges. Formerly a visiting lecturer at the Department of English Literature of the Bahauddin Zakariya University (BZU), Multan, Hafeez was booked on blasphemy charges and was arrested by police on March 13, 2013, Dawn news reported. The trial of the case started in 2014. Blasphemy is a hugely sensitive issue in Pakistan, with even unproven allegations often prompting mob violence, said Dawn news. Anyone convicted, or even just accused, of insulting Islam, risks a violent and bloody death at the hands of vigilantes.

(N.I.E., 22/12)

US builds a force for space wars of the future

The United States officially launched the Space Force with President Donald Trump signing into law the 2020 defence budget that will fund the newest and the sixth branch of US military, to counter increasing threats chiefly from Russia and China to American assets in space. The US Space

Force has been assigned a \$40 billion budget and will be staffed with 16,000 personnel. It will be charged with protecting America's navigation and communications satellites from being jammed, blinded and disabled by adversaries, which also include Iran and North Korea. "Space is the world's newest warfighting domain," Trump said in an address to troops at airfield before signing the National Defence Appropriation Act (NDAA) 2020 into law.

(H.T., 23/12)

Afghan president Ashraf Ghani wins 2nd term in preliminary vote count

Afghanistan's president won a second term with 50.6 per cent of the preliminary vote count, but his opponents can still challenge result, according to an announcement Sunday by the country's election commission. Results for the September 28 presidential polls have been repeatedly delayed amid accusations of misconduct and technical problems with counting ballots. Ashraf Ghani received 50.64 per cent of the vote, said Hawa Alam Nuristani, head of the Independent Election Commission, at a press conference in the capital, Kabul. Ghani appears to have beaten out his main challenger Abdullah Abdullah, who serves as the country's chief executive in a fragile national unity government.

(H.T., 23/12)

New UK plan to fast-track visas for scientists, experts

The Boris Johnson government announced the expansion of the list of UK-based fellowships whose international holders such as scientists and experts will be extended a fast-track visa process, so that they can begin work as soon as possible. This is one of the measures the Johnson government is taking in the near future to attract professionals and experts needed in the country, as the United Kingdom prepares to leave the European Union on January 31. Home secretary Priti Patel said the number of eligible fellowships which can offer accelerated endorsement for visas for scientists wanting to conduct research in the UK will double from 62 to over 120 from early next year.

(H.T., 24/12)

Muslims, Tibetans among the most poor in China, says govt report

Ethnic minorities in some areas of troubled Xinjiang and in remote Tibet continue to be the most impoverished in China even as 10 million people were expected to be lifted above the poverty line in the rest of the country in 2019, a year-end government report says. At the end of 2018, China had 16.6 million rural poor (across the country) who were living on less than 2300 yuan (approximately Rs 23000) annually; as many as 400 counties were listed as impoverished. Those numbers have been reduced significantly, according to Liu Yongfu, China's top poverty relief official from State Council's (China's cabinet) leading group office of poverty alleviation and development said.

(H.T., 24/12)

South Korea's nuclear regulator approves shutdown of country's second-oldest reactor

South Korea's nuclear safety regulator said on it has decided to permanently shut down the country's second-oldest nuclear reactor. Nuclear operator Korea Hydro & Nuclear Power approved last year the shutdown of the Wolsong No.1 nuclear reactor earlier than planned, as part of the country's long-term scheme to phase out nuclear power. The Nuclear Safety and Security Commission approved the operator's request for the shutdown on Tuesday, saying the move would not result in public safety risks. The 679-megawatt Wolsong reactor has been offline since May 2017. South Korea currently operates 25 nuclear reactors, which supply about a third of the country's electricity. Nine are offline for maintenance, according to Korea Hydro & Nuclear Power.

(H.T., 25/12)

Japan could release Fukushima radioactive water into the environment

A Japanese government agency has proposed releasing radioactive water from the stricken Fukushima nuclear plant into the environment, as storage space runs out. The plant suffered a meltdown about nine years ago after it was hit by an earthquake-triggered tsunami. About a million tonnes of contaminated water has built up since then and the tanks that hold it are almost full. The government's Agency for Natural Resources and Energy on Monday proposed three ways to deal with the water -- releasing it into the sea, into the air using vaporisation or a combination of the two. Properly filtered Fukushima water could be diluted with seawater and safely released into the ocean without causing environmental problems, the International Atomic Energy Agency argues.

(H.T., 25/12)

Nepal arrests 122 Chinese nationals over suspected cyber scam

More than 100 Chinese nationals in Nepal on tourist visas have been detained over a suspected cyber scam, police said Wednesday, in the country's largest ever crackdown involving foreigners. Eight women were among the 122 Chinese nationals arrested in a coordinated police raid on nine houses in the capital Kathmandu on Monday. Police said the houses were set up like hostels with large kitchens, bunk beds and rows of tables and chairs for working. "We suspect they were involved in cyber crime. We are investigating the evidence... action will then be taken accordingly," Niraj Bahadur Shahi, chief of Nepal's Central Investigation Bureau, told. And last month almost 700 Chinese nationals were arrested in Malaysia when authorities busted a major online investment scam operation. It is not clear whether the arrests are linked.

(H.T., 26/12)

Brazil president Bolsonaro says 'fine' now but lost memory after fall

Brazilian President Jair Bolsonaro temporarily lost his memory after hitting his head in a fall at his official residence, he said in an interview on Tuesday. The 64-year-old slipped Monday night in a bathroom at the Alvorada Palace, the latest health scare for the Brazilian leader who was wounded in a knife attack in September 2018 while campaigning for the presidency. His health has been a

subject of concern ever since he became president on January 1. He has undergone four surgeries to treat the stab wound to his abdomen, most recently in September.

(H.T., 26/12)

UN declares Malala decade's 'most famous teenager'

The UN has declared Pakistani education activist and Nobel laureate Malala Yousafzai as “the most famous teenager in the world” in its ‘Decade in Review’ report. In part one of its review series, which takes into account events that happened between 2010 and the end of 2013, the UN highlighted the devastating Haiti earthquake in 2010, the beginning of the ongoing Syrian conflict for 2011 and Malala’s work in favour of girls’ education for the year 2012, The News International reported on Thursday. In 2014, Malala became the youngest recipient of the Nobel Peace Prize in recognition of her efforts for children’s rights which started even before she was shot in the head two years ago by Taliban militants.

(H.T., 27/12)

Israel's Netanyahu wins ruling party leadership vote

Embattled Israeli Prime Minister Benjamin Netanyahu declared a “huge” victory, after winning a leadership primary that ensures he will lead his right-wing Likud party into March elections. Israel’s longest-serving premier, who faces a corruption indictment and a third general election in twelve months, was expected to beat rival Gideon Saar but the convincing margin of victory strengthened his position in the party he has dominated for 20 years. With all votes counted, Likud announced early Friday that Netanyahu had secured 72.5 percent, with Saar winning 27.5 percent. “A huge win! Thank you to Likud members for their trust, support and love,” Netanyahu tweeted.

(H.T., 27/12)

Christmas typhoon leaves 20 dead in Philippines

A strong typhoon that barreled through the central Philippines left at least 20 people dead and forced thousands to flee their homes, devastating Christmas celebrations in the predominantly Catholic country. Typhoon Phanfone stranded many people in sea and airports at the peak of holiday travel, set off landslides, flooded low-lying villages, destroyed houses, downed trees and electrical poles and knocked out power in entire provinces. One disaster response officer described the battered coastal town of Batad in Iloilo province as a “ghost town” on Christmas Day. “You can’t see anybody because there was a total blackout, you can’t hear anything. The town looked like a ghost town,” Cindy Ferrer of the regional Office of the Civil Defense said by phone.

(P., 28/12)

Escape Brexit with Down Under holiday, Oz tells UK

Australia has launched a new tourism campaign starring singer Kylie Minogue aiming to attract British tourists fatigued by Brexit to escape on a laid-back Down Under holiday. The three-minute advertisement, which premiered ahead of the queen’s televised Christmas Day address in Britain,

begins with a primly dressed Minogue apparently at Sandringham, the monarch's country home, before the set disappears to show the pop star on a beach of the same name in Australia. London-based Minogue begins by singing "This year's been tough and confusing, but progress is moving" before antipodean comedian Adam Hills jumps in with "Well, at a glacial pace". "But all of Australia loves you, and we'll never judge you," the 51-year-old former Neighbours star continues. Tourism Australia said the Aus\$15 million (\$10 million) campaign was its largest investment in the British market for more than a decade.

(P., 28/12)

90 killed, dozens injured after bomb-laden vehicle explodes at Mogadishu checkpoint: Report

At least 90 people were killed and dozens were wounded when a bomb-laden vehicle exploded at a bustling checkpoint in the Somali capital Mogadishu on Saturday, an international organisation working in the country said, in one of the most deadly recent attacks. The dead included many students and two Turkish nationals, the Somali foreign minister said. Rescuers carried bodies past the twisted wreckage of a vehicle and a minibus taxi smeared with blood. A report by the international organisation, which did not want to be named, said the death toll was more than 90. A Somali MP also tweeted that he had been told the death toll stands at more than 90, including 17 police officers.

(H.T., 29/12)

London's iconic first red phone booth passes into history

The first red phone booth installed in 1924 in Piccadilly that became a prototype for thousands across London and elsewhere was on Friday listed as a Grade II* structure, which ensures special protection measures to retain its iconic status. The world has moved on since the booth was installed outside the Royal Academy. The red phone booths may be objects of curiosity and attraction for tourists in the digital age, but are as much a British icon as the Queen, Big Ben and Shakespeare. The first booth was built as part of a competition for the iconic design to replace an unpopular structure introduced in 1921. It was created with timber by architect Giles Gilbert Scott, and judged as the 'most suitable for erection in busy thoroughfares of large towns'. The booth's pioneering status is known but the Grade II* listing is intended to better recognise its more than special architectural and historic value. A small number of clones were placed outside London and just over 200 survive today.

(H.T., 29/12)

Iraq protesters lock down oil field, call strike

Iraqi anti-government protesters blockaded an oil field and rallied in southern cities Sunday while political factions remained paralysed in their attempts to form a new government. Several hundred people demanding jobs shut off access to the Nassiriya field, 300 kilometres (190 miles) south of Baghdad, which produces 82,000 barrels of oil per day, executives said. The two-day-old blockade is the first to disrupt operations in OPEC's second largest producer since the start of the popular revolt set to enter its fourth month in early January. The youth-led protests demand the ouster of the entire political class that has run the country in the aftermath of the 2003 US-led invasion that toppled dictator Saddam

Hussein. Demonstrators have vented their fury at what they consider inept politicians who have mismanaged the economy, enriched themselves and are beholden to powerful neighbour Iran.

(H.T., 30/12)

China to issue GDP figures under new mechanism from 2020

China will revise its historical regional GDP data under a unified accounting mechanism from early next year, the National Bureau of Statistics said, amidst the continued slowdown of the world's second largest economy. The Chinese economy grew at an annual pace of 6.0 per cent in the July-September quarter, the slowest growth since 1992. The slowdown is exacerbated by the ongoing trade war between the US and China. In November this year, China revised its 2018 GDP, saying the economy was 2.1 per cent bigger than earlier estimated, revising the gross domestic product (GDP) for 2018 to 91.93 trillion yuan (USD 13.1 trillion) from USD 12.8 trillion. A new GDP data under a unified accounting mechanism to be introduced early next year, state-run Xinhua news agency quoted the National Bureau of Statistic (NBS).

(N.I.E., 30/12)

'Blood-red sky, choking dust': Thousands trapped on Australia beaches by wildfires

Thousands of tourists and residents in an Australian seaside town hunkered down in public buildings or waded into water at the seafront on Tuesday as wailing emergency sirens warned of a looming, fierce firefront. With the coastal town of Mallacoota ringed by wildfires and the main road in and out of town cut off, residents and holidaymakers were forced to head to the local gymnasium or waterfront as embers swept through the town. Australia has been battling huge bushfires, mostly across its east coast, for several weeks. The blazes have destroyed more than 4 million hectares (10 million acres). Authorities said on Monday they feared three people had been killed in New South Wales while four others were missing in Victoria after powerful blazes in both states over the past 24 hours.

(H.T., 31/12)

Breakthrough in US-China trade war

As 2019 winds down, apprehensions remain that the "phase one" trade deal agreed to by the US and China earlier this month will not completely end the trade war between the two countries that had a massive impact on established global multi-lateral trade arrangements. US President Donald Trump's "America first" policy was the precursor to the trade war, which led to both sides imposing tariffs worth hundreds of billions of dollars on each other's exports. After protracted negotiations conducted in fits and starts over the year, the two countries unveiled a preliminary deal in December whereby the US will reduce some tariffs on Chinese goods while China will increase purchases of American farm, energy and manufactured goods. The "phase one" deal also addresses some US complaints about China's intellectual property practices.

(H.T., 31/12)
